

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
Principal Bench, New Delhi

Original Application No. 896/2019

In the Matter of: -

Teluram

Applicant(s)

Vs.

State of Uttrakhand

Respondent(s)

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Ajit Kumar Vidyarthi
(Dr. A.K. Vidyarthi)

Scientist 'E'

Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar

Delhi-110032

Place: Delhi

Date: 16.10.2020

Compliance Report on behalf of CPCB in the matter of Teluram Vs State of Uttarakhand
in O. A. No. 896/2019 in compliance to the Hon'ble NGT order dated 19.06.2020

The matter is related to the allegation of violation of environmental norms by M/s R.B.N.S Sugar Mills Ltd. and M/s R.B.N.S. Sugar Mills Ltd. (Distillery Unit) at Laksar, District Haridwar, Uttarakhand (hereinafter referred to as "the unit").

2. Hon'ble NGT vide order dated 19.06.2020 considered the inspection report filed by the Joint committee and further directed:
 3. *"We find that the report is incomplete and neither the deficiencies earlier found which led to closure nor the remedial steps taken are mentioned. The source of water used in both the units is not mentioned. It is not clear how the Unit is drawing ground water when the area is overexploited, critical or semi-critical. If ground water is being drawn steps be taken to stop it and recover compensation as laid down vide orders of this Tribunal, including order dated 11.9.2019 in OA 176/2015 (Shailesh Singh)."*
 4. *"Let a further report be furnished by the joint Committee of CPCB and State PCB within two months by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF. The Nodal agency will be the CPCB for compliance and coordination".*
3. In pursuance to the Hon'ble NGT order, a meeting of the joint committee of officials from Central Pollution Control Board (CPCB) & Uttarakhand Pollution Control Board (UKPCB) was held on 27.07.2020 through video conference. As recommended in the meeting UKPCB submitted a compliance status report of the unit with respect to the closure directions issued by CPCB dated 20/23.05.2019 and revoke directions dated 14/21.10.2019.
4. In order to review the compliance status and deliberate upon the issue of Environmental Compensation to be levied on the unit for illegal extraction of ground water and to finalize the Joint Committee report, another meeting was convened on 05.10.2020 with CPCB, CGWA and UKPCB officials.

5. Considering the documents received from the UKPCB and the deliberations held in the meetings of the Joint Committee, Compliance report prepared by the Joint Committee is prepared and annexed as **Annexure-A**.

Now, this report is submitted in compliance of Hon'ble NGT directions.

Compliance Status Report
of
M/s RBNS Sugar Mills Limited
(Distillery and Sugar unit) Laksar, Haridwar

Prepared by Joint Committee of Officials of
CPCB & UKPCB

Constituted by

Hon'ble NGT Order dated 19.06.2020
in O. A. No. 896/2019 in the matter of

Teluram

Vs

State of Uttarakhand

List of Annexures

Annexure -I: Hon'ble NGT order dated 19.06.2020

Annexure -II: Minutes of meeting held on 27.07.2020

Annexure -III: CPCB closure directions dated 19.02.2019

Annexure -IV: CPCB closure directions dated 20/23.05.2019

Annexure -V: CPCB revocation direction dated 14/21.10.2019

Annexure -VI: Inspection report and compliance status of the unit, dated 10.08.2020
submitted by UKPCB

Annexure -VII: Minutes of meeting held on 05.10.2020

Annexure -VIII: Letter dated 6.10.2020 from UKPCB to CGWA and DM

Annexure -IX: Inspection report of the inspection dated 18.09.2020 carried out by UKPCB



Compliance Status Report of the unit in the matter of Teluram Vs State of Uttarakhand
in the matter of Teluram Vs State of Uttarakhand in O. A. No. 896/2019

The matter is related to the allegation of violation of environmental norms by M/s R.B.N.S Sugar Mills Ltd. and M/s R.B.N.S. Sugar Mills Ltd. (Distillery Unit) at Laksar, District Haridwar, Uttarakhand. Hon'ble NGT in its order dated 19.06.2020 (**Annexure-I**) has directed:

3. *“We find that the report is incomplete and neither the deficiencies earlier found which led to closure nor the remedial steps taken are mentioned. The source of water used in both the units is not mentioned. It is not clear how the Unit is drawing ground water when the area is overexploited, critical or semi-critical. If ground water is being drawn steps be taken to stop it and recover compensation as laid down vide orders of this Tribunal, including order dated 11.9.2019 in OA 176/2015 (Shailesh Singh).”*
4. *“Let a further report be furnished by the joint Committee of CPCB and State PCB within two months by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The Nodal agency will be the CPCB for compliance and coordination”.*

In pursuance to the Hon'ble NGT order dated 19.06.2020, a meeting of the joint committee of officials from Central Pollution Control Board (CPCB) & Uttarakhand Pollution Control Board (UKPCB) was held on 27.07.2020 through video conference. The minutes of meeting was forwarded to the members of the Joint Committee vide CPCB office memorandum dated 27.07.2020 (**Annexure-II**).

Based on the detailed deliberations held in the meeting, it was recommended that the UKPCB shall submit the updated point wise compliance status report of the unit with respect to the closure directions issued by CPCB dated 20/23.05.2019 and revoke directions dated 14/21.10.2019 so that the final status of report may be prepared and submitted to Hon'ble NGT.



It is mentioned that CPCB officials conducted an inspection of the Unit on 19th and 20th November, 2018. Main observations of the inspecting team were:

1. During the inspection the lagoon which stored the bio-methanated spent wash was found completely filled and about to overflow and chances of overflow from the lagoon into Laksar drain could not be ruled out.
2. Spillage of concentrated spent wash was observed in the compost yard area. The unit has not demarcated the press mud area and bio-composting operation. The unit has not marked the lagoon in the bio-compost yard.
3. Ponding of wastewater was observed near Akhoda Kalan village, due to overflow and spillage from Laksar drain outside the unit's premises. Analysis of sample collected from the pond indicates discharge of effluent in the past. Possibility of the discharge/overflow of spent was from the unit from Laksar drain could not be ruled out.
4. The unit has total lagoon capacity of 11466m³, which is in excess of 30 days equivalent of concentrated spent wash which comes to 7560m³, which is in violation of CPCB directions.
5. The unit has not installed flow meters at the bore wells for the extraction of ground water.

Hence, CPCB issued closure directions to M/s R.B.N.S. Sugar Mills Ltd. (Distillery Unit) on 19.02.2019 (**Annexure -III**) under section 5 of Environment (Protection) Act, 1986 directing to comply with the following;

1. The unit shall restrict the lagoon capacity to 30 days equivalent of concentrated spent wash and to dismantle /excess lagoon capacity immediately.
2. The unit shall submit time bound action plan for the disposal of stored spent wash as per the direction dated 07.12.2015 through ZLD route comprising of MEE and bio-compost.
3. Spillage /discharge of spent wash into Laksar drain shall be stopped and the unit shall take adequate measure to ensure no such accidental spillage will take place and submit detailed report to CPCB.
4. The Unit shall remediate & restore water quality of Laksar drain and site of ponding at Akhoda Kalan Village.



5. The unit shall immediately discontinue the practice of storing untreated effluent in the lagoons. It may only store concentrated spent wash after MEE.
6. The unit shall improve its housekeeping practices to avoid overflowing of lagoons and spillage of spent wash into Laksar drain.

To verify the compliance status of the unit, it was again inspected by the officials of Central Pollution Control Board (CPCB), Delhi on April 9-10, 2019 following observations were made during the inspection;

1. Lagoons no- 4 and 5 having total capacity of 6244 m³ capacity (i.e. 2744 m³ and 3500 m³ respectively) are emptied by the unit to restrict its 30 days of storage capacity of concentrated spent wash. Spent wash feed arrangement system such as pump and pipeline to lagoon 4 & 5 have also been found dismantled. The unit has informed that around 4000 m³ of spent wash was stored in these two lagoons which was concentrated through MEE and used in bio-composting, however MEE log book data shows that only 1394 m³ of spent wash was passed through MEE during 7.03.2019-15.03.2019. It indicates that about 2606 m³ (4000 - 1394 m³) of spent wash was not concentrated through MEE and possibilities of illegal disposal could not be ruled out.
2. Spent wash was found on unlined area away from active compost area having possibility of ground water contamination.
3. The analysis result of the sample collected from the ground water sample from hand pump outside the unit (near Gurudwara) which indicates contamination of ground water.
4. The characteristic of wastewater sample collected from ponding found at the backside of the covered compost yard of the unit indicates spillage of spent wash, not utilized for bio-compost.
5. The wastewater sample collected from ponding beside 800 m³ capacity lagoon indicates spillage of spent wash.
6. Non-operational UASB and unstablized aeration tank of CPU indicates that CPU is not operated regularly/properly. Hence, reduction of 98.5% BOD load indicates possibility of dilution.

Therefore, CPCB issued direction dated 20/23.05.2019 (**Annexure -IV**) to M/s R.B.N.S. Sugar Mills Ltd. (Distillery Unit) to remain closed till compliance of the closure direction and



levied an EC of Rs. 5070000/- on the unit. The unit was directed to comply with the following::

1. The unit shall operate Multi Effect evaporator (MEE) only, to concentrate the spent wash stored in lagoons having solid content of 17.96 % to achieve 30% solid concentration and the concentrated spent wash shall be used for bio-composting with pressmud by 30th June, 2019, complying with the conditions specified in the CPCB direction dated 07.12.2015 under the supervision of Uttarakhand Environment Protection and Pollution Control Board and shall submit documentary evidence. The unit may operate boiler for operation of MEE only.
2. The unit shall immediately discontinue the practice of disposing spent wash within or outside the premises.
3. The unit shall restrict its lagoon capacity upto 30 days of concentrated spent wash i.e. less than 5760 m3 and only concentrated spent wash with 30 % solid concentration shall be stored in lagoon for use in bio-composting. Excess lagoons capacity shall be dismantled.
4. The unit shall submit the details of spent wash emptied from lagoons 4 (capacity 2744 m3) & 5 (capacity 3500 m3) such as volume of spent wash used, solid content, press mud used, MEE operation, condensate generated, compost produced etc.
5. The unit shall submit an action plan to remediate Laksar drain for restoration of water quality in a time bound manner.
6. As per Environmental Compensation Policy framed in compliance of NGT order dated 31.08.2018 in OA no. 593/2017, the Unit shall deposit, within 15 days from the date of receipt of the direction, an Environment compensation amount of Rs.50,70,000/- in favour of CPCB, A/c No. 532702050000164 (Bank name: Union Bank of India, IP Extension Branch, Vikas Marg Extn., Delhi; IFSC: UBIN0553271) or through demand draft in favour of EC by CPCB, towards environmental compensation for violation of CPCB closure direction

In response to the CPCB directions, the unit replied vide letters dated 03.06.2019, 29.06.2019, and 16.07.2019 and following observations were made:

1. The Unit claimed that it does not dispose spent wash within or outside its premises and submitted photographs of brick lining being carried out in the area, behind bio-compost yard.



2. The Unit has restricted its lagoon capacity to 30 days equivalent of concentrated spent wash. The unit has dismantled/leveled the excess lagoon capacity of 6244 m³.
3. At the time of distillery closure i.e. on 06.03.2019, approx 4000m³ volume was present in lagoon 4 & 5, which includes approx 1478 m³ of spent wash and approx 2100m³ of sludge.
4. The stored spent wash approx. 1478 m³ has been concentrated in MEE to 552 MT and after concentration it was utilized in bio-composting using 542 MT of press mud.
5. The unit has submitted the details of spent wash consumed from lagoons, solid content, MEE operation details and bio-compost details.
6. The Unit has submitted an action plan to remediate Laksar drain for restoration of water quality.
7. The unit has developed water lettuce and hyacinth in Laksar drain.
8. The unit has cleaned the Laksar drain during 1.06.2019 to 15.06.2019.
9. The Unit has deposited Environment Compensation amount of Rs 50,70,000/-

Also, UKPCB vide letter dated 20.07.2019 & 31.07.2019 forwarded the compliance status of the unit with salient observations as follows:

1. The unit has closed down its manufacturing operations from 06.03.2019.
2. The unit has operated MEE from 26.06.2019 to 28.06.2019 in-order to concentrate the stored spent wash to 30% solid concentration, under the supervision of UKPCB officials.
3. The solid concentration of stored spent wash was 18% brix which was concentrated in MEE to achieve solid concentration of 37% brix.
4. The unit has concentrated the entire spent wash (1925 m³) through MEE, and it was found that 35% of lagoon volume was occupied with sludge.
5. As per mass flow meter reading at inlet, total spent wash quantity was 21937 kg/hr while at outlet, total spent wash quantity was 8243 kg/hr.
6. The unit has utilized the concentrated spent wash (412.15 MT) in bio-composting after mixing it with 257 MT pressmud.
7. Lagoons inside distillery premises were found empty.
8. OCEMs data and log book data indicating MEE operation have been submitted.

Again, the unit replies vide letters dated 27.08.2019, 29.08.2019 were examined and following observations are made;



1. The unit has informed that the lagoon capacity has been restricted upto 30 days of concentrated spent wash i.e. less than 5760 m3.
2. The unit has levelled lagoon no. 4 having capacity of 2744m3 and converted it to green garden.
3. Lagoon no. 5 having capacity 3500 m3 has been converted into sugar mill ETP treated water storage tank for ferti irrigation purpose.
4. The unit has restricted the capacity of sump tank from 800 to 510 m3.

As it was evident from the above observations that the unit has complied with CPCB direction dated 23.05.2019 which has been verified by UKPCB as the stored spent wash in lagoon has been utilized by the unit in bio-composting after concentration through MEE, deposited the levied Environmental Compensation, restricted the storage lagoon capacity to 30 days of concentrated spent wash, and submitted time bound action plan of restoration of water quality of Laksar drain therefore, CPCB issued revoke directions dated 14/21.10.2019 (**Annexure -V**) to the unit.

As recommended in the meeting dated 27.07.2020, officials from Regional Office, Roorkee, UKPCB inspected both the units namely M/s RBNS Sugar Mills (Distillery unit), Laksar Haridwar & M/s R.B.N.S Sugar Mills Limited, Laksar, Haridwar on 04.08.2020 and submitted the inspection report along with the compliance status (**Annexure -VI**) vide email dated 10th August, 2020.

The inspecting team from UKPCB, Regional office, Roorkee verified the compliance status of the units and concluded that M/s RBNS Sugar Mills Limited (Distillery unit) has rectified its deficiencies found during the earlier inspection of CPCB and has complied with the directions stipulated under CPCB closure directions dated 19.02.2019 and 23.05.2019 and revocation direction dated 14.10.2019, and the following action shall be further taken by the unit:

1. As directed by RO, UKPCB, Roorkee on 06.06.2020, the unit shall provide additional PTZ camera at sump lagoon of composting yard and main gate of units.
2. The unit shall increase its leachate collection pit and shall improve the house keeping at bio-compost yard.
3. The unit shall also execute augmentation of the bio-remediation at downstream of Laksar drain.



4. To reduce ground water withdrawal, the unit shall maximize water recycling at Sugar unit.

As per the inspection undertaken by UKPCB and the documentary evidence submitted by the unit, following facts are submitted:

1. On perusal of the report and compliance status submitted by UKPCB it was observed that the units do not have NOC from CGWA for extraction of ground water. The unit has applied for NOC online on 31.05.2017. NOC applied is for extraction of ground water for sugar unit only but ground water is being used for distillery as well through common bore well. Also, the NOC applied is for running the sugar unit for 130 days.
2. As per the document submitted by UKPCB for block wise Ground Water Resources Assessment-2017, the unit is situated in Laksar, District Haridwar, which is categorised as safe zone/safe area.
3. M/s RBNS Sugar Mills Ltd. both sugar and distillery units are extracting ground water for industrial purpose without valid NOC. As per the report of "Environmental Compensation (EC) in case of illegal extraction of ground water", Environment compensation has to be recovered from the industries involved in illegal extraction of ground water.

Subsequently, to deliberate upon the issue of EC to be levied on the unit for illegal extraction of ground water and to finalize the Joint Committee report to be filed in Hon'ble NGT, a meeting was again convened on 05.10.2020 through video conferencing with representatives from CPCB, CGWA and UKPCB. Based on the detailed deliberations held, following decisions were made:

1. UKPCB would ask District Collector and CGWA to calculate and levy EC as per the Hon'ble NGT order dated 26.08.2019 in the matter of Paryavaran Suraksha Samiti & Anr. Versus Union of India & Ors, OA. No. 593 of 2017, which authorizes District Collector/CGWA to levy EC for illegal extraction of ground water. UKPCB is requested to send a copy of the letter to CPCB for information.
2. UKPCB was asked to provide the updated compliance status of the unit.
3. CGWA was requested to calculate the Environmental Compensation to be levied on the industry in accordance to the water consumption and illegal extraction of ground water.



Minutes of meeting are attached as (**Annexure -VII**) .

As per the decisions taken in the meeting, UKPCB vide its letter dated 6.10.2020 (**Annexure -VIII**) has asked CGWA and District Magistrate to calculate EC for illegal extraction of ground water by the unit and intimated CPCB about the same.

Also, as recommended, UKPCB vide e-mail dated 07.10.2020 has submitted the updated compliance status of the unit through which it is informed that in context to the public complaint against the M/s RBNS Sugars Mills Ltd., (Distillery unit) inspection of the unit was undertaken on 18th September, 2020 to verify the compliance status in the presence of officials of local administration and residents of nearby village. Key observations & recommendations of the inspection report (**Annexure -IX**) are as follows:

- The unit was not in operation at the time of inspection.
- Seepage from bio-compost yard was observed to outside of boundary wall across the bio-composting Area/Yard. Water samples have been collected by the team and submitted for lab analysis. The analysis results are awaited.
- Leachate collection pits and movable leachate collection pumps were provided in the bio-compost yard for re-collection of leachates.
- Laksar drain is passing within the unit's premises specially near Molasses storage tanks and spent wash storage lagoons. No bypass arrangement was observed.
- Since Laksar drain is passing within unit premises; there is possibility of discharge of surface run off of unit premises into Laksar drain.

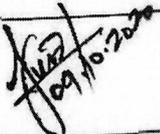
Recommendations

- A buffer Zone between bio composting yard & Boundary wall of bio composting yard to be made by development of green belt.
- A dedicated pumping & piping arrangement to be made at bio composting yard to recollect the leachate & other liquid discharge through catchment drain/collection pit & recycled to spent wash sump at bio composting yard, specifically in rainy season.
- A retaining wall to be made along the Laksar drain within unit premises to prevent any liquid discharge and surface run off in to Laksar drain.



On the basis of the analysis results of the samples collected during inspection further statutory action on the unit shall be taken by the UKPCB.

Signature of the Joint Committee Officials

Sr. No.	Name of the Officials	Signature
1.	Sh. M. K. Biswas Sc. 'E' CPCB, Delhi	
2.	Sh. Sunil Kr. Arya, RO, Roorkee, UKPCB,	

Item No. 03

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(By Video Conferencing)

Original Application No. 896/2019

(With Report dated 27.02.2020)

Teluram

Applicant(s)

Versus

State of Uttarakhand

Respondent(s)

Date of hearing: 19.06.2020

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Respondent(s): Mr. Mukesh Verma, Advocate for State PCB

ORDER

1. Vide order dated 30.10.2019 an action taken report was sought from Uttarakhand Pollution Control Board ("State PCB") with reference to the allegation of violation of environmental norms by the M/s R.B.N.S. Sugar Mills Ltd. and M/s R.B.N.S. Sugar Mills Ltd. (Distillery Unit) at Laksar, District Haridwar, Uttarakhand.

2. Accordingly, a report has been filed by the State PCB on 27.02.2020 that the distillery division was closed by the CPCB and compensation of Rs. 50,70,000/- was assessed for violation of environmental norms. On payment thereof, the units have been allowed to operate.

3. We find that the report is incomplete and neither the deficiencies earlier found which led to closure nor the remedial steps taken are mentioned. The source of water used in both the units is not mentioned. It is not clear how the Unit is drawing ground water when the area is over-exploited, critical or semi-critical. If ground water is being drawn steps be taken to stop it and recover compensation as laid down vide orders of this Tribunal, including order dated 11.9.2019 in OA 176/2015 (Shailesh Singh).

4. Let a further report be furnished by the joint Committee of CPCB and State PCB within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The Nodal agency will be the CPCB for compliance and coordination.

A copy of this order be sent to CPCB by e-mail for compliance.

List for further consideration on 13.10.2020.

Adarsh Kumar Goel, CP

Sheo Kumar Singh, JM

Dr. Nagin Nanda, EM

June 19, 2020
O.A. No. 896/2019
A

Minutes of Meeting of joint committee of UEPPCB and CPCB held on 27.07.2020 through video conferencing to discuss implementation of Hon'ble NGT order dated 19/06/2020 in the matter of Teluram Vs. State of Uttarakhand in O.A. No. 896/2019

Hon'ble NGT in the matter of Teluram Vs. State of Uttarakhand in O.A. No. 896/2019 vide its order dated 19.06.2020 has considered the report of UEPPCB dated 27.02.2020 filed by State PCB and directed that a report to be furnished by a joint committee of CPCB and State PCB within two months by email at judicialngt@gov.in.

To comply with the NGT order, a meeting of joint committee comprising of representatives of UEPPCB & CPCB was convened on 27.07.2020 through video conferencing to discuss the action to be taken in compliance of Hon'ble NGT order dated 19/06/2020 so that the joint action taken report be filed by the joint committee before 19.08.2020.

The list of participants is enclosed at Annexure 1.

Based on the detailed deliberations held, following decisions were arrived at;

1. UEPPCB shall provide following information;
 - a) The compliance status of CPCB directions dated 21.10.2019 issued under section 5 of E (P) Act, 1986 to the Unit.
 - b) Monthly monitoring report on water quality of upstream and downstream of Laksar Drain.
 - c) Inspection report & compliance status filed by UEPPCB in NGT
 - d) Compliance status of the unit w.r.t NGT order and latest inspection report.
 - e) Verification of the ZLD Status of the unit.
 - f) UEPPCB shall verify and collect the following information from the unit.
 - Verification of number of bore wells situated in RBNS Sugar mill and Distillery unit.
 - Verification of water meters installed in Sugar and Distillery units.
 - Details of Log books maintained for all the bore wells.
 - Details of quantity of withdrawal of ground water extracted per month.
 - Status of NOC; whether the unit has permission to withdrawal ground water or the unit has applied to CGWA.
2. UEPPCB shall submit a report to CPCB by 08.08.2020.
3. If required members from CGWA may also be called for the next meeting.
4. To finalize the report in compliance with NGT order, the next date of meeting is scheduled to be held on 10.08.2020.

The meeting ended with note of thanks.

Annexure I

The list of participants is as follows:

	Name of Officer	Organization	Designation	Email-Id
1.	Sh. A.K.Vidyarathi	CPCB	DH-WQM II	akvidyarathi@gmail.com
2.	Sh. M.K.Biswas	CPCB- Delhi	Sc. E	biswasmrinal@gmail.com
3.	Sh. Rajendra Singh Kathiat	UEPPCB	Regional Officer, Roorkee	rskathait2009@gmail.com
4.	Ms Anshul Kumari	CPCB- Delhi	RA-III	anshul0314@gmail.com

Speed Post

B-190198/NGRBA(RG)/CPCB/Distillery/4/2016-17

February 19th, 2019

To,

**M/s Rai Bhadur Narain Singh Sugar Mills Ltd. (Distillery Division),
Laksar, Distt. - Haridwar,
Uttarakhand - 247663.**

DIRECTION UNDER SECTION 5 OF THE ENVIRONMENT (PROTECTION) ACT, 1986

WHEREAS, the Central Government has notified the standards for discharge of environmental pollutants from various categories of industries under the Environment (Protection) Act, 1986 and the rules framed there under; and

WHEREAS, the Ministry of Environment & Forests, Govt. of India, vide notification S.O.157(E) of 27.02.1996 has delegated powers vested under Section 5 of the Environment (Protection) Act, 1986 (29 of 1986) to the Chairman, Central Pollution Control Board (CPCB), to issue direction to any industry, Municipal Corporation, Municipal Council, Cantonment Board to any local or other Authority for the violation of emission and effluent standards notified under the Environment (Protection) Rules, 1986; and

WHEREAS, it is obligatory on the part of industries to install effluent treatment plants (ETPs) to comply with the effluent discharge standards as notified under the Environment (Protection) Act, 1986 and the Rules framed thereunder and also to meet the consent conditions granted by State Pollution Control Board (SPCBs) / Pollution Control Committees (PCCs); and

WHEREAS, M/s. Rai Bhadur Narain Singh Sugar Mills Ltd (Distillery Division) Uttarakhand (hereinafter referred as 'the Unit') is involved in the production of extra neutral alcohol and rectified spirit using molasses as raw material; and

WHEREAS, CPCB issued direction dated December 7th, 2015 under Section 18 (1) (b) of Water Act, 1974, to Uttar Pradesh Pollution Control Board (UPPCB) in-order to comply with the following:

1. All the molasses based distilleries including yeast manufacturing units in the state shall be directed to achieve zero liquid discharge of effluent by following either of the two routes as specified below;
 - a. Installing systems for Solid separation for reduction in volume of spent wash and Evaporation – concentration or only Evaporation – concentration so as to reduce the volume to min. 40% with 30% solid conc. and water conservation by using appropriate technology such as R.O. & M.E.E. or only M.E.E. by **December 31, 2015**, followed by

- bio composting with press mud from sugar industry by complying with conditioned specified below at S. No. 2; or
Installing system for Evaporation – concentration by using appropriate technology such as M.E.E. and Incineration boiler (Slope fired / mixed with aux. fuel, etc.), using appropriate technology by **March 31, 2016**.
- b. Installing advance process technologies (continuous fermentation, multi pressure distillation, integrated evaporation, etc.) for reduction of spent wash generation to 6-8 KL/KL of alcohol produced, by **March 31, 2016**, followed by evaporation – concentration and incineration, using appropriate technology such as M.E.E. and incineration boiler by **September 30, 2016**.
2. Industries opting for bio composting shall be directed to comply with the following within the given time frame;
- Obtaining valid registration/certification for the production and quality of bio-enriched Organic manure (bio compost) as per Gazette Notification S.O. 2776 (E) dated 10.10.2015 under the Fertilizer (Control) Fourth Amendment Order, 2015 issued by Ministry of Agriculture and Farmers Welfare (Dept. of Agriculture, Cooperation and Farmers Welfare) from the Ministry of Agriculture/ concerned agency – within a time period of four months.
 - The final storage capacity of concentrated spent wash after R.O. & M.E.E. or only M.E.E., utilized in bio composting shall be properly lined and made impermeable and shall be strictly restricted to thirty days equivalent of concentrated spent wash (40% by volume of spent wash generated) –by **31.03.2016**.
 - The finished bio-compost shall be packed in sealed poly bags super scribed with quality and composition of bio compost along with the name of the manufacturer industry. Industries shall not be allowed to sale compost in open tractors/trolleys.
 - The bio composting activity shall only be carried out under covered premises – by **31.03.2016**.

AND WHEREAS, CPCB issued direction dated November 11th, 2017 under Section 5 of the Environment (Protection) Act, 1986, to the unit to comply with the following directions;

- The unit shall set up an Effluent Quality Monitoring division equipped with all water testing facilities and with trained staff of Environment Background.
- The unit shall install mass flow at the inlet of MEE and provide its connectivity to CPCB before resumption of the operation
- The unit shall restrict to its lagoons capacity upto 30 days of spent wash generation.
- The unit shall provide copy of records of alcohol/rectified spirit production, spent wash generation (namely weak spent, strong spent wash) details of MEE operations, mass flow meter readings connected with CPCB server etc. on monthly basis (by 10th of every month) to CPCB/UEPPCB in the prescribed format.

5. The unit shall carry out monthly monitoring of u/s & d/s location of the Laksar drain through E(P)A recognised laboratory and shall provide the data by 10th of every month to CPCB/UEPPCB.
6. The unit shall use concentrated spent wash: press mud ratio of 1:1.6 and shall provide documentation support for procurement/ availability of press mud, sell of compost and compost quality on monthly basis (by 10th of every month) to CPCB/UEPPCB in the enclosed prescribed format.
7. The unit shall submit the implementation status report of action taken against the recommendation of adequacy report within 15 days and shall submit the revalidated adequacy assessment report carried out by the institute which has conducted adequacy of assessment and submit the reports within 45 days after resumption of operation.

AND WHEREAS, CPCB received compliant dated October 4th, 2018 from Regional office, UPPCB, Muzaffarnagar regarding discharge from M/s RBNS Sugar Ltd. (distillery division) at Laksar and its impact on water quality of Ban Ganga, River Saloni at Shukratal ghat and fish mortality; and

WHEREAS, CPCB received compliant dated October 24th, 2018 from Member Secretary, UPPCB, regarding discharge from M/s RBNS Sugar Ltd. (distillery division) at Laksar and its water quality of Ban Ganga, River Saloni at Shukratal ghat and fish mortality; and

WHEREAS, CPCB officials conducted an inspection of the Unit on 19th and 20th November, 2018. The following observations and recommendations are made:

1. The molasses based distillery division of M/s RBNS Sugar Ltd. was found operational. The unit is producing rectified spirit, ENA and ethanol with installed production capacity of 60 KLD.
2. The unit has applied for the valid consents of Water & Air Acts.
3. The unit has started its operation after the rainy season on 01.10.2018. The unit is treating raw spent wash in the anaerobic digester. After extracting the biogas through the biomethanation process, biomethanated spent wash is concentrated in the Multi Effect Evaporator (MEE). The concentrated spent wash is stored in lagoons for bio composting and process condensate is treated in the Condensate-Polishing Unit (CPU).
4. The unit has four stage falling film evaporator bodies and two force circulation bodies installed as Multi effect evaporator (MEE) with a feeding capacity of 840KLD.
5. The unit has installed the condensate polishing unit (CPU) with a capacity of 1050 KLD, comprising of equalization tank, UASB, aeration tank, clarifier and lamella. The unit has installed the flow meter at the inlet of CPU without totalizer and there is no flow meter at outlet of CPU. The unit recycled the treated water from CPU into the cooling tower.
6. The concentrated spent wash is stored in lagoon for use in bio composting. The unit has total bio-compost area of 57564m² (14.22 acres) and only 1405 m² (0.35 acres) is covered with the shed; which is just 2.5 % of the entire compost area.

7. The unit has five lagoons with a capacity of 3500m³, 2744m³, 1925m³, 1925 m³ & 1372 m³ with total capacity of 11466 m³.
8. Four lagoons within the unit's premises have storage of raw spent wash, biomethanation spent wash, MEE feed and MEE product separately, which is in violation of CPCB direction dated 07.12.2015 where it is clearly stated that the unit could store only concentrated spent wash for bio- composting. All the four-lagoons are located in the unit's premises near Laksar drain. The unit has constructed one lagoon near the bio compost yard, outside the unit's premises for storage of concentrated spent wash.
9. Laksar drain pass through the premises of the distillery unit.
10. During the inspection the lagoon which stored the biomethanated spent wash was found completely filled and about to overflow and chances of overflow from the lagoon into Laksar drain could not be ruled out.
11. The sample was collected from Laksar drain near the lagoons and the analysis of the samples shown below

Sampling Points	pH	BOD	COD	TSS	TDS	Colour
Laksar drain inside the premises	7.43	33	148	61	748	76

*All the concentration are expressed in mg/l except pH and colour. Colour is in Hazen units

12. The biomethanated spent wash is concentrated using MEE. During the inspection MEE was found operational and mass flow meters are installed at the inlet and outlet of MEE and flow meter reading of MEE inlet was 11595393 and outlet of MEE concentrate was 43512207. As per the data the average feed in last 13 working day was 329617kg and MEE product (concentrate) was 124389.2 kg and the value of MEE product (condensate) was 205228.4kg.
13. The MEE concentrate is stored in lagoon (two nos.) for use in bio composting and MEE condensate along with the spent lees and blow down of the cooling tower are treated in the condensate-polishing unit. The unit has installed the flow rate meter at inlet of CPU without totalizer. During the inspection the CPU was not fully operational. Only the aeration tank process was operational. Clarifier and lamella were found non-operational and there was no overflow at the clarifier. At the time of inspection, the flow at the inlet was 2.3m³/hr. The sample was collected from the outlet of CPU.
14. The analysis of the treated effluent from CPU shows

Sampling Points	pH	BOD	COD	TSS	TDS	Colour
CPU outlet	8.83	41	178	124	1880	48

*All the concentration are expressed in mg/l except of pH and colour. Colour is in Hazen units

15. The unit has two cooling towers and at the time of inspection only one cooling tower was operational.
16. Spillage of concentrated spent wash was observed in the compost yard area. The unit has not demarcated the press mud area and bio-composting operation. The unit has not marked the lagoon in the bio-compost yard.
17. The ground water samples were collected outside the premises of the unit and as per physical observation colour of the ground water was pale yellow.
18. Ponding of wastewater was observed near Akhoda Kalan village, due to overflow and spillage from Laksar drain outside the unit's premises. Analysis of sample collected from the pond shows pH -7.97, BOD-165mg/l, COD- 683mg/l, TSS-58mg/l, TDS-2772mg/l and Colour -763Hazen, which indicates discharge of effluent in the past. Possibility of the discharge/overflow of spent was from the unit from Laksar drain could not be ruled out.
19. The analysis results of the sample collected from the units and u/s and d/s locations of the Laksar drain are presented below:

S. no	Sampling Points	pH	BOD	COD	TSS	TDS	Colour	TS
1.	MEE Concentrate from lagoon at Bio-compost site	7.36	51230	172007	-	-	49700	2,01000
2.	Upstream of Laksar drain	7.32	59	172	328	584	25	
3.	Downstream of Laksar drain	7.35	16	59	11	612	45	
4.	Ground water outside the unit premises	7.6	-	BDL	-	680	BDL	

*All the concentration are expressed in mg/l except of pH and Colour in Hazen units

20. The unit has total lagoon capacity of 11466m³ which is in excess of 30 days equivalent of concentrated spent wash which comes to 6105.6m³, which is in violation of CPCB directions.
21. The unit has not installed flow meters at the borewells for the extraction of ground water.

It is evident that the unit has violated CPCB direction dated 7.12.2015 and large quantity of untreated/partially treated effluent is being stored and discharged into Laksar drain and nearby land posing potential threat of surface water/ground water contamination.

NOW, THEREFORE, in view of the above and in exercise of the powers delegated to the Chairman, Central Pollution Control Board (CPCB) under section 5 of the Environment (Protection) Act, 1986, **the Unit is directed to close down all its manufacturing operations with immediate effect and report the same to CPCB immediately and not to restart its manufacturing operations till the compliance of following directions:**

1. The unit shall restrict the lagoon capacity to 30 days equivalent of concentrated spent wash and to dismantle /excess lagoon capacity immediately.

2. The Unit shall submit time bound action plan for the disposal of stored spent wash as per the direction dated 07.12.2015 through ZLD route comprising of MEE and biocompost.
3. Spillage /discharge of spent wash into Laksar drain shall be stopped and the Unit shall take adequate measure to ensure no such accidental spillage will take place and submit detailed report to CPCB.
4. The Unit shall remediate & restore water quality of Laksar drain and site of ponding at Akhoda Kalan Village.
5. Adequacy of CPU shall be assessed by reputed institute and shall be made operational to ensure ZLD.
6. The Unit shall immediately discontinue the practice of discharging partially treated effluent outside the Unit premise on open land.
7. The Unit shall immediately discontinue the practice of storing untreated effluent in the lagoons. It may only store concentrated spentwash after MEE.
8. The Unit shall improve its housekeeping practices to avoid overflowing of lagoons and spillage of spentwash into Laksar drain.
9. The Unit shall install flow meters at the borewells for extraction of ground water.
10. The Unit shall seek permission of CPCB before resumption of manufacturing operations.

In case of default in compliance with the above directions by the Unit, CPCB will be constrained to initiate appropriate action against the Unit, in accordance with the provisions of the Environment (Protection) Act, 1986.

(S. P. Singh Parihar)
CHAIRMAN

1. The Chairman

Uttarakhand Pollution Control Board,
29/20 , Nemi Road, Dehradun,
Uttarakhand"Building

With request to ensure that the Unit complies with the directions.

2. The Joint Secretary (CP Division)

Ministry of Environment, Forest & C.C
Prithvi Block, Indira Paryavaran Bhawan,
Jorbagh Road, New Delhi – 110 003

: For kind information, please.

3. The Regional Director

Regional Directorate,
Central Pollution Control Board,
PICUP Bhawan, Ground Floor,
Vibhuti Khand, Gomti Nagar,
Lucknow – 226 010.

: For follow up and ensuring compliance

4. The District Magistrate,

Haridwar-Uttarakhand.

With request to ensure compliance of
closure direction

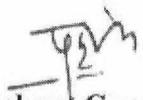
5. The Superintending Engineer,

Uttarakhand Power Corporation Ltd.,
Old diesel power house
(opposite saint paul school)
Kathgodam haldwani, District -Nanital
Uttarakhand

With request to dis-connect the power
supply for industrial operations.
However, power supply for domestic
and security purposes to continue.

6. The In-charge, IT Division, CPCB

7. Master file/Guard file WQM-II Division


(Prashant Gargava)

MEMBER SECRETARY



Speed Post

B-190198/NGRBA(RG)/CPCB/Distillery/4/2016-17

Dated: 20th May, 2019

1460

23 May

To,

M/s Rai Bhadur Narain Singh Sugar Mills Ltd. (Distillery Division),
Laksar, Distt. - Haridwar,
Uttarakhand - 247663

**DIRECTION UNDER SECTION 5 OF THE ENVIRONMENT (PROTECTION) ACT,
1986**

WHEREAS, the Central Government has notified the standards for discharge of environmental pollutants from various categories of industries under the Environment (Protection) Act, 1986 and the rules framed there under; and

WHEREAS, the Ministry of Environment & Forests, Govt. of India, vide notification S.O.157(E) of 27.02.1996 has delegated powers vested under Section 5 of the Environment (Protection) Act, 1986 (29 of 1986) to the Chairman, Central Pollution Control Board (CPCB), to issue direction to any industry, Municipal Corporation, Municipal Council, Cantonment Board to any local or other Authority for the violation of emission and effluent standards notified under the Environment (Protection) Rules, 1986; and

WHEREAS, it is obligatory on the part of industries to install effluent treatment plants (ETPs) to comply with the effluent discharge standards as notified under the Environment (Protection) Act, 1986 and the Rules framed thereunder and also to meet the consent conditions granted by State Pollution Control Board (SPCBs) / Pollution Control Committees (PCCs); and

WHEREAS, M/s. Rai Bhadur Narain Singh Sugar Mills Ltd., (Distillery Division) Uttarakhand (hereinafter referred as 'the Unit') is involved in the production of extra neutral alcohol and rectified spirit using molasses as raw material; and

WHEREAS, CPCB issued direction dated December 7th, 2015 under Section 18 (1) (b) of Water Act, 1974, to Uttarakhand Environment Protection and Pollution Control Board (UEPPCB) in-order to comply with the following:

1. All the molasses based distilleries including yeast manufacturing units in the state shall be directed to achieve zero liquid discharge of effluent by following either of the two routes as specified below;
 - Installing systems for Solid separation for reduction in volume of spent wash and Evaporation - concentration or only Evaporation - concentration so as to reduce the volume to min. 40% with 30% solid conc. and water conservation by using appropriate technology such as R.O. & M.E.E. or only M.E.E. by **December 31, 2015**, followed by bio composting with press mud from sugar industry by complying with conditioned specified below at S. No. 2; or

Installing system for Evaporation – concentration by using appropriate technology such as M.E.E. and Incineration boiler (Slope fired / mixed with aux. fuel, etc.), using appropriate technology by **March 31, 2016**.

- b. Installing advance process technologies (continuous fermentation, multi pressure distillation, integrated evaporation, etc.) for reduction of spent wash generation to 6-8 KL/KL of alcohol produced, by **March 31, 2016**, followed by evaporation – concentration and incineration, using appropriate technology such as M.E.E. and incineration boiler by **September 30, 2016**.
2. Industries opting for bio composting shall be directed to comply with the following within the given time frame;
- a. Obtaining valid registration/certification for the production and quality of bio-enriched Organic manure (bio compost) as per Gazette Notification S.O. 2776 (E) dated 10.10.2015 under the Fertilizer (Control) Fourth Amendment Order, 2015 issued by Ministry of Agriculture and Farmers Welfare (Dept. of Agriculture, Cooperation and Farmers Welfare) from the Ministry of Agriculture/ concerned agency – within a time period of four months.
 - b. The final storage capacity of concentrated spent wash after R.O. & M.E.E. or only M.E.E., utilized in bio composting shall be properly lined and made impermeable and shall be strictly restricted to thirty days equivalent of concentrated spent wash (40% by volume of spent wash generated) –by **31.03.2016**.
 - c. The finished bio-compost shall be packed in sealed poly bags super scribed with quality and composition of bio compost along with the name of the manufacturer industry. Industries shall not be allowed to sale compost in open tractors/trolleys.
 - d. The bio composting activity shall only be carried out under covered premises – by **31.03.2016**.

AND WHEREAS, CPCB issued direction dated November 11th, 2017 under Section 5 of the Environment (Protection) Act, 1986, to the unit to comply with the following directions;

1. The unit shall set up an Effluent Quality Monitoring division equipped with all water testing facilities and with trained staff of Environment Background.
2. The unit shall install mass flow at the inlet of MEE and provide its connectivity to CPCB before resumption of the operation
3. The unit shall restrict to its lagoons capacity upto 30 days of spent wash generation.
4. The unit shall provide copy of records of alcohol/rectified spirit production, spent wash generation (namely weak spent, strong spent wash) details of MEE operations, mass flow meter readings connected with CPCB server etc. on monthly basis (by 10th of every month) to CPCB/UEPPCB in the prescribed format.
5. The unit shall carry out monthly monitoring of u/s & d/s location of the Laksar drain through E(P)A recognised laboratory and shall provide the data by 10th of every month to CPCB/UEPPCB.
6. The unit shall use concentrated spent wash: press mud ratio of 1:1.6 and shall provide documentary support for procurement/ availability of press mud, sell of compost and compost quality on monthly basis (by 10th of every month) to CPCB/UEPPCB in the enclosed prescribed format.

7. The unit shall submit the implementation status report of action taken against the recommendation of adequacy report within 15 days and shall submit the revalidated adequacy assessment report carried out by the institute which has conducted adequacy of assessment and submit the reports within 45 days after resumption of operation.

AND WHEREAS, CPCB received compliant dated October 4th, 2018 from Regional office, UPPCB, Muzaffarnagar regarding discharge from M/s RBNS Sugar Ltd. (distillery division) at Laksar and its impact on water quality of Ban Ganga, River Saloni at Shukratal ghat and fish mortality; and

WHEREAS, CPCB received compliant dated October 24th, 2018 from Member Secretary, UPPCB, regarding discharge from M/s RBNS Sugar Ltd. (distillery division) at Laksar and its water quality of Ban Ganga, River Saloni at Shukratal ghat and fish mortality; and

WHEREAS, CPCB officials conducted an inspection of the Unit on 19th and 20th November, 2018. The following observations and recommendations were made:

1. The molasses based distillery division of M/s RBNS Sugar Ltd. was found operational. The unit is producing rectified spirit, ENA and ethanol with installed production capacity of 60 KLD.
2. The unit has applied for the valid consents of Water & Air Acts.
3. The unit has started its operation after the rainy season on 01.10.2018. The unit is treating raw spent wash in the anaerobic digester. After extracting the biogas through the bio-methanation process, bio-methanated spent wash is concentrated in the Multi Effect Evaporator (MEE). The concentrated spent wash is stored in lagoons for bio composting and process condensate is treated in the Condensate-Polishing Unit (CPU).
4. The unit has four stage falling film evaporator bodies and two force circulation bodies installed as Multi effect evaporator (MEE) with a feeding capacity of 840KLD.
5. The unit has installed the condensate polishing unit (CPU) with a capacity of 1050 KLD, comprising of equalization tank, UASB, aeration tank, clarifier and lamella. The unit has installed the flow meter at the inlet of CPU without totalizer and there is no flow meter at outlet of CPU. The unit recycled the treated water from CPU into the cooling tower.
6. The concentrated spent wash is stored in lagoon for use in bio composting. The unit has total bio-compost area of 57564m² (14.22 acres) and only 1405 m² (0.35acres) is covered with the shed; which is just 2.5 % of the entire compost area.
7. The unit has five lagoons with a capacity of 3500m³, 2744m³, 1925m³, 1925 m³ & 1372 m³ with total capacity of 11466 m³.
8. Four lagoons within the unit's premises have storage of raw spent wash, biomethanation spent wash, MEE feed and MEE product separately, which is in violation of CPCB direction dated 07.12.2015 where it is clearly stated that the unit could store only concentrated spent wash for bio- composting. All the four-lagoons are located in the unit's premises near Laksar drain. The unit has constructed one lagoon near the bio compost yard, outside the unit's premises for storage of concentrated spent wash.
9. Laksar drain pass through the premises of the distillery unit.

10. During the inspection the lagoon which stored the bio-methanated spent wash was found completely filled and about to overflow and chances of overflow from the lagoon into Laksar drain could not be ruled out.
11. The sample was collected from Laksar drain near the lagoons and the analysis of the samples shown below

Sampling Points	pH	BOD	COD	TSS	TDS	Colour
Laksar drain inside the premises	7.43	33	148	61	748	76

**All the concentration are expressed in mg/l except pH and colour. Colour is in Hazen units*

12. The biomethanated spent wash is concentrated using MEE. During the inspection MEE was found operational and mass flow meters are installed at the inlet and outlet of MEE and flow meter reading of MEE inlet was 11595393 and outlet of MEE concentrate was 43512207. As per the data the average feed in last 13 working day was 329617kg and MEE product (concentrate) was 124389.2 kg and the value of MEE product (condensate) was 205228.4kg.
13. The MEE concentrate is stored in lagoon (two nos.) for use in bio composting and MEE condensate along with the spent lees and blow down of the cooling tower are treated in the condensate-polishing unit. The unit has installed the flow rate meter at inlet of CPU without totalizer. During the inspection the CPU was not fully operational. Only the aeration tank process was operational. Clarifier and lamella were found non-operational and there was no overflow at the clarifier. At the time of inspection, the flow at the inlet was 2.3m³/hr. The sample was collected from the outlet of CPU.
14. The analysis of the treated effluent from CPU shows

Sampling Points	pH	BOD	COD	TSS	TDS	Colour
CPU outlet	8.83	41	178	124	1880	48

**All the concentration are expressed in mg/l except of pH and colour. Colour is in Hazen units*

15. The unit has two cooling towers and at the time of inspection only one cooling tower was operational.
16. Spillage of concentrated spent wash was observed in the compost yard area. The unit has not demarcated the press mud area and bio-composting operation. The unit has not marked the lagoon in the bio-compost yard.
17. The ground water samples were collected outside the premises of the unit and as per physical observation colour of the ground water was pale yellow.
18. Ponding of wastewater was observed near Akhoda Kalan village, due to overflow and spillage from Laksar drain outside the unit's premises. Analysis of sample collected from the pond shows pH -7.97, BOD-165mg/l, COD- 683mg/l, TSS-58mg/l, TDS-2772mg/l and Colour -763Hazen, which indicates discharge of effluent in the past. Possibility of the discharge/overflow of spent was from the unit from Laksar drain could not be ruled out.
19. The unit has total lagoon capacity of 11466m³ which is in excess of 30 days equivalent of concentrated spent wash which comes to 5760 m³, which is in violation of CPCB directions.

20. The analysis results of the sample collected from the units and u/s and d/s locations of the Laksar drain are presented below:

S. no	Sampling Points	pH	BOD	COD	TSS	TDS	Colour	TS
1.	MEE Concentrate from lagoon at Bio-compost site	7.36	51230	172007	-	-	49700	2,01000
2.	Upstream of Laksar drain	7.32	59	172	328	584	25	
3.	Downstream of Laksar drain	7.35	16	59	11	612	45	
4.	Ground water outside the unit premises	7.6	-	BDL	-	680	BDL	

**All the concentration are expressed in mg/l except of pH and Colour in Hazen units*

21. The unit has not installed flow meters at the bore wells for the extraction of ground water.

WHEREAS, CPCB issued closure direction dated 19.02.2019 under section 5 of Environment (Protection) Act, 1986 to the unit to comply with the following directions;

1. The unit shall restrict the lagoon capacity to 30 days equivalent of concentrated spent wash and to dismantle /excess lagoon capacity immediately.
2. The unit shall submit time bound action plan for the disposal of stored spent wash as per the direction dated 07.12.2015 through ZLD route comprising of MEE and bio-compost.
3. Spillage /discharge of spent wash into Laksar drain shall be stopped and the unit shall take adequate measure to ensure no such accidental spillage will take place and submit detailed report to CPCB.
4. The Unit shall remediate & restore water quality of Laksar drain and site of ponding at Akhoda Kalan Village.
5. Adequacy of CPU shall be assessed by reputed institute and shall be made operational to ensure ZLD.
6. The unit shall immediately discontinue the practice of discharging partially treated effluent outside the unit premise on open land.
7. The unit shall immediately discontinue the practice of storing untreated effluent in the lagoons. It may only store concentrated spent wash after MEE.
8. The unit shall improve its housekeeping practices to avoid overflowing of lagoons and spillage of spent wash into Laksar drain.
9. The unit shall install flow meters at the bore-wells for extraction of ground water.
10. The unit shall seek permission of CPCB before resumption of manufacturing operations.

AND WHEREAS, the unit reply vide letter dated 09.03.2019 was examined and following observations are made;

1. The unit has stopped its manufacturing operations with effect from 06.03.2019.
2. The unit has restricted the lagoon capacity to 30 days equivalent of concentrated spent wash by isolating two of its lagoon having capacity 2744 m³ & 3500 m³.
3. The unit has assures that 4000m³ of spent wash should be utilized through the route of ZLD i.e. bio-methanation followed by MEE followed by bio-composting.

4. The unit has submitted the analysis report of upstream and downstream of drain for the month of Jan, 2019.
5. The unit has submitted the analysis report of drain of Akhoda Kalan Village for the month of Feb, 2019.
6. The unit has informed that no such practice of discharging the spent wash is being carried out.
7. The unit has assures that no raw spent wash will be stored in the lagoon.
8. The unit has informed that housekeeping has been improved.
9. The unit has installed flow meter in distillery and sugar unit.

AND WHEREAS District Magistrate, Haridwar vide letter dated 22, March, 2019 informed that the Sub district magistrate of Laksar along with officials of revenue department inspected the unit and as per their report dated 18.03.2019, all the five lagoons were found completely full with spent wash and the inspection team was informed that two of five lagoons will be emptied within 07 days; and

AND WHEREAS, the unit was inspected by the officials of Central Pollution Control Board(CPCB), Delhi on April 9-10, 2019 for the verification of compliance status of the unit and following observations are made during the inspection;

1. On the day of inspection, the unit was found non-operational. It was reported that, unit has stopped its production from 06.03.2019 after receipt of the closure direction dated 19.02.2019 issued by CPCB. However, as reported by the unit, MEE was operated till 15.03.2019 for concentration of stored raw/bio-methanated spent wash.
2. The unit has installed CPU (Condensate Processing Unit) for treatment of condensate generated from Sugar unit and distillery unit. The CPU was found operational using pre stored condensate in the holding tank from the Sugar unit. CPU comprises of Biological treatment (UASB reactor followed by Activated Sludge Process). The UASB reactor was found dysfunctional and non-operational since long and the same was observed in previous inspection also.
3. The samples from the holding tank, aeration tank and outlet of secondary clarifier (of CPU) were collected for analysis. Analysis of sample from aeration tank shows MLSS- 561mg/l which indicates unestablished aeration tank.
4. The unit has informed that treated water from CPU is being utilized in cooling tower.
5. The unit has installed flow meter at inlet & outlet of CPU.
6. The unit has installed mass flow meter with totalizer at the inlet and outlet of MEE and provided its connectivity to CPCB server.
7. As per the data submitted by the unit, it was observed that unit has operated its manufacturing operations till 06.03.2019 further, as informed by the unit its MEE was operated from 06.03.2019 to 15.03.2019 to concentrate the stored spent wash from lagoon no. 4 & 5.
8. For utilization of concentrated spent wash generated from 60 KLD molasses based distillery unit, the total compost area available is 14.22 acres, which is adequate.

9. Lagoons no- 4 and 5 having total capacity of 6244 m³ capacity (i.e. 2744 m³ and 3500 m³ respectively) are emptied by the unit to restrict its 30 days of storage capacity of concentrated spent wash. Spent wash feed arrangement system such as pump and pipeline to lagoon 4 & 5 have also been found dismantled. The unit has informed that around 4000 m³ of spent wash was stored in these two lagoons which was concentrated through MEE and used in bio-composting, however MEE log book data shows that only 1394 m³ of spent wash was passed through MEE during 7.03.2019-15.03.2019. It indicates that about 2606 m³ (4000 - 1394 m³) of spent wash was not concentrated through MEE and possibilities of illegal disposal could not be ruled out.
10. The total available storage capacity of lagoons 1, 2, 3 & 6 is 6022 m³ including one 800 m³ capacity lagoon for storage at bio-compost yard of concentrated spent wash. Lagoons 1, 2, & 3 are located within the units premises while lagoon no.6 is located at bio-compost yard.
11. The bio-compost yard is located at about 1 km from the lagoons (no.1, 2 &3). The unit has provided a pipe line for pumping of concentrated spent wash from lagoon (1, 2 & 3) for storage in lagoon (no. 6, having capacity 800 m³). The stored conc. spent wash from lagoon 6 is used for bio-composting.
12. The unit has installed one flow meter at the borewell for extraction of ground water.
13. The sludge from bio-methanation unit (CSTR) was found lying on open land. The unit informed that the sludge has been kept for natural drying.
14. Spent wash was found on unlined area away from active compost area having possibility of ground water contamination.
15. At bio-compost yard only one catch drain was observed and found filled with press mud, whereas as per SOP for Bio-Composting by the distilleries, unit should have catch drain and leachate pits all around the compost yard.
16. Press mud was observed lying on un-lined land area in the compost yard and outside of the distillery premises.
17. The emptied lagoons no.4 and 5 were found to be filled with approximately 1/3 of sludge.
18. The analysis result of the sample collected from the ground water sample from hand pump outside the unit (near Gurudwara) shows colour pH-7.5, COD-109 mg/l, TDS-734 mg/l, Conductivity 1130 μ /cm, Chloride-71mg/l, Total Hardness-132 mg/l, Flouride-0.4mg/l, Sulphate-26mg/l, NO-NO₃-26 mg/l and colour 73 Hazen respectively, which indicates contamination of ground water.
19. The samples were collected from nearby local drains, Solani River from 2-3 km of upstream of industry, different locations of Laksar drain including before and after confluence with river Banganga.
20. The analysis results of the samples collected are as follows;

Sr. No.	Sample location (Latitude, Longitude)	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	Colour* (HAZEN)	MLSS*	MLVSS* (%)
1.	Hadva Drain near Narojpur village (29.752926, 78.00034)	7.28	02	06	250	472	708	12	-	-

2.	Drain near Bhurni-Khatarpur village (29.7477, 78.0164)	7.34	34	74	130	720	840	34	-	-
3.	Drain near Cavendis Industry (29.7335, 78.0111)	7.43	04	10	34	760	784	18	-	-
4.	Upstream of Laksar Drain (29.7492, 78.0246)	7.50	43	117	138	712	840	33	-	-
5.	Laksar Drain (at the end point of Distillery section of RBNS) (29.7451, 78.0325)	7.02	247	1211	1876	1776	3648	168	-	-
6.	Downstream of Laksar Drain (Last end of RBNS) (29.7451, 78.0325)	7.19	118	272	234	948	1172	183	-	-
7.	Laksar Drain besides covered compost yard (29.7488, 78.0300)	7.46	11	40	25	1160	1140	37	-	-
8.	Ponding found at the backside of the covered compost yard of the unit	5.84	33843	142720	-	-	191440	97305	-	-
9.	CPU treated water	6.52	03	12	13	388	388	18	-	-
10.	Feed to Equalization tank of CPU	8.71	213	412	BDL (<10)	240	276	21	-	-
11.	Aeration tank of CPU	-	-	-	-	-	-	-	561	78
12.	Lagoon-03 of 1372 m ³ capacity	5.88	124526	292615	-	-	357740	194610	-	-
13.	Lagoon-02 of 1925 m ³ capacity	7.42	63735	150154	-	-	179600	160179	-	-
14.	Laksar drain flowing inside the industry between lagoons	7.23	121	383	306	960	1280	112	-	-
15.	800 m ³ capacity lagoon near covered compost yard	5.67	148039	314769	-	-	338380	158682	-	--
16.	Ponding found besides 800 m ³ capacity lagoon near covered compost yard	6.91	46098	166615	-	-	172720	95808	-	-
17.	Culvert between Akhoda and Kharanja village (29.7328, 78.0366)	7.39	232	648	347	332	668	138	-	-
18.	Hadva Drain at Paudivali-Khanpur village after meeting of laksar drain in a pond (29.6619, 78.0302)	6.99	12	55	14	2412	2432	28	-	-

19.	Hadva Drain before confluence with Badganga (Near Sampur village) (29.623833, 78.018134)	7.50	14	54	10	380	400	22	-	-
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Sr. No.	Sample location (Latitude, Longitude)	pH	Conductivity (mho)	TDS mg/l	COD (mg/l)	Chloride (mg/l)	*Total Hardness as CaCO ₃ (mg/l)	*Colour (Hazen)
20.	Solani River (River Water Sample) (29.7552, 78.0484)	7.6	608	382	11	30	288	BDL
21.	Ground Water sample	7.5	1130	734	109	71	132	73
22.	Pathri river downstream of Industry (near Kuri village) (29.6953, 78.0593) (20)	7.7	532	330	08	21	260	12
23.	Badganga river after confluence of Hadva drain (Near Sampur village) (29.6284, 78.0174)	7.7	632	372	06	18	288	10
24.	Badganga before confluence with Hadva drain (Near Sampur village) (29.752926, 78.00034)	7.8	504	300	BDL	18	260	BDL

21. The characteristic of wastewater sample collected from ponding found at the backside of the covered compost yard of the unit have pH -5.84, BOD- 33843 mg/l, COD- 142720 mg/l, TS- 191440 mg/l, and colour-97305 Hazen indicates spillage of spent wash, not utilized for bio-compost.
22. The wastewater sample collected from ponding beside 800 m³ capacity lagoon having pH- 6.91, BOD- 46098 mg/l, COD- 166615 mg/l, TS- 172720 mg/l and colour-95808 Hazen indicates spillage of spent wash.
23. Characteristics of spilled spent wash samples collected at bio-compost yard indicate that raw spent wash with solid content 17.27 to 19.14% is being used for bio-composting, and the unit is bypassing MEE system, which is in violation of CPCB direction.
24. Samples collected from spent wash storage lagoons no. 3 (1375m³ capacity) and 2 (1925m³ capacity). Spent wash stored in the lagoon 3 having COD-292615 mg/l, BOD-124526 mg/l, TS-357740 mg/l and colour 194610 Hazen is concentrated spent wash with (TS=35.7%) whereas in case of lagoon 2 stored spent wash having COD- 150154 mg/l, BOD- 63735mg/l, TS- 179600 mg/l and colour 160179 Hazen indicates storage of raw spent wash with total solids 17.96% /or dilution with raw wash.
25. The wastewater sample collected from 800 m³ capacity lagoon have pH- 5.67, BOD- 148039 mg/l, COD- 314769 mg/l, TS- 338380 mg/l and colour 158682 Hazen indicates the stored spent wash is concentrated with >30% Total solids.

26. It may be concluded that spent wash stored in lagoon no.2 with volume 1925 m³ and solid content 17.96% is raw spent wash and unit bypasses MEE system which is in violation of CPCB direction dated 7.12.2015.
27. The sample collected from CPU feed to equalization tank and CPU outlet shows colour pH-8.71, COD-412 mg/l, BOD-213mg/l, TDS-240 mg/l, TS-276mg/l, Colour-21 Hazen and pH-6.52, COD-12 mg/l, BOD-03mg/l, TDS-388 mg/l, TS-388mg/l, Colour-18 Hazen respectively.
28. The sample collected from aeration tank of CPU has MLSS- 561mg/l and MLVSS-78 % indicates that the MLSS is not up to the required level and aeration tank is not stabilized.
29. Non-operational UASB and unstablized aeration tank of CPU indicates that CPU is not operated regularly/properly. Hence, reduction of 98.5% BOD load indicates possibility of dilution.

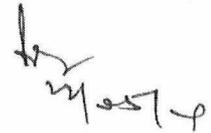
It is evident that the unit has violated CPCB direction dated 07.12.2015 by storing large quantity of raw/ bio-methanated spent wash without concentration, contamination of ground water, Laksar drain and river, non-operational of MEE / CPU and spillage or ponding of spent wash on unlined land near bio-compost yard posing potential threat to surface water/ ground water contamination.

NOW, THEREFORE, in view of the above and exercising powers delegated to the Chairman, Central Pollution Control Board (CPCB) under section 5 of the Environment (Protection) Act, 1986, **the unit is directed to comply with the following directions:**

1. The unit shall remain closed and shall not operate its manufacturing operation for producing rectified spirit, ENA and ethanol.
2. The unit shall operate Multi Effective Evaporator (MEE) only, to concentrate the spent wash stored in lagoons having solid content of 17.96 % to achieve 30% solid concentration and the concentrated spent wash shall be used for bio-composting with press mud by 30th June, 2019, complying with the conditions specified in the CPCB direction dated 07.12.2015 under the supervision of Uttarakhand Environment Protection and Pollution Control Board and shall submit documentary evidence. The unit may operate Boiler for operation of MEE only.
3. The unit shall immediately stop the practice of disposing spent wash within or outside the premises.
4. The unit shall restrict its lagoon capacity upto 30 days of concentrated spent wash i.e. less than 5760 m³ and only concentrated spent wash with 30 % solid concentration shall be stored in lagoon for use in bio-composting. Excess lagoons capacity shall be dismantled.
5. The unit shall submit the details of spent wash consumed from lagoons 4 (capacity 2744 m³) & 5 (capacity 3500 m³) such as volume of spent wash used, solid content, press mud used, MEE operation, condensate generated, compost produced etc.
6. The unit shall submit an action plan to remediate Laksar drain for restoration of water quality in a time bound manner.

7. The unit shall commission anaerobic digester and stabilize aeration tank of Condensate Polishing Unit and submit time bound action plan.
8. As per Environmental Compensation Policy framed in compliance of NGT order dated 31.08.2018 in OA no. 593/2017, the Unit shall deposit, within 15 days from the date of receipt of the direction, an Environment compensation amount of Rs.50,70,000/- in favour of CPCB, A/c No. 532702050000164 (Bank name: Union Bank of India, IP Extension Branch, Vikas Marg Extn., Delhi; IFSC: UBIN0553271) towards environmental compensation for violation of CPCB closure direction.
9. The unit shall seek permission from CPCB before restart of manufacturing operations after compliance of the above directions.

In case of default in compliance with the above directions by the unit, CPCB will be constrained to initiate appropriate action against the unit, in accordance with provisions of the Environment (Protection) Act, 1986 without any further notice.

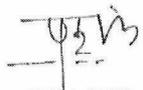


(S. P. SINGH PARIHAR)
CHAIRMAN

Copy to:

- | | |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| <ol style="list-style-type: none"> 1. The Member Secretary
Uttarakhand Environment Protection and Pollution Control Board,
29/20, Nemi Road, Dehradun,
Uttarakhand"Building | <ol style="list-style-type: none"> 1. UEPPCB shall closely monitor the process of concentrating the stored spent wash to 30% solid content as well as its utilization in bio-composting and submit its report to CPCB on monthly basis along with supporting documents. 2. UEPPCB shall undertake daily monitoring of water quality of Laksar drain for a period of 3 months, followed by weekly monitoring. 3. UEPPCB shall ensure compliance of the Unit to CPCB direction. |
| <ol style="list-style-type: none"> 2. The Joint Secretary (CP Division)
Ministry of Environment, Forest & C.C
Prithvi Block, Indira Paryavaran Bhawan,
Jorbagh Road, New Delhi – 110 003 | <p>: For kind information, please.</p> |
| <ol style="list-style-type: none"> 3. The Regional Director
Regional Directorate
Central Pollution Control Board
PICUP Bhawan, Ground Floor,
Vibhuti Khand, Gomti Nagar,
Lucknow – 226 010. | <p>: For follow up and ensuring compliance</p> |

4. **The District Magistrate,**
Haridwar-Uttarakhand
With request to ensure compliance of
closure direction
5. **The Superintending Engineer,**
Uttarakhand Power Corporation Ltd.,
Old diesel power house
(opposite saint paul school)
Kathgodam haldwani, District -
Nanital
Uttarakhand
With request to dis-connect the power
supply for industrial operations. However,
power supply for domestic and security
purposes to continue.
6. ✓ **The In-charge, IT Division, CPCB**
To upload the direction
7. Master file/Guard file WQM-II Division


(PRASHANT GARGAVA)
MEMBER SECRETARY

Speed Post

B-190198/NGRBA(RG)/CPCB/Distillery/4/2016-17 7948

Dated: 14th Oct, 2019
21st

To,

**M/s Rai Bhadur Narain Singh Sugar Mills Ltd. (Distillery Division),
Laksar, Distt. - Haridwar,
Uttarakhand - 247663****DIRECTION UNDER SECTION 5 OF THE ENVIRONMENT (PROTECTION) ACT,
1986**

WHEREAS, the Central Government has notified the standards for discharge of environmental pollutants from various categories of industries under the Environment (Protection) Act, 1986 and the rules framed there under; and

WHEREAS, the Ministry of Environment & Forests, Govt. of India, vide notification S.O.157(E) of 27.02.1996 has delegated powers vested under Section 5 of the Environment (Protection) Act, 1986 (29 of 1986) to the Chairman, Central Pollution Control Board (CPCB), to issue direction to any industry, Municipal Corporation, Municipal Council, Cantonment Board to any local or other Authority for the violation of emission and effluent standards notified under the Environment (Protection) Rules, 1986; and

WHEREAS, it is obligatory on the part of industries to install effluent treatment plants (ETPs) to comply with the effluent discharge standards as notified under the Environment (Protection) Act, 1986 and the Rules framed thereunder and also to meet the consent conditions granted by State Pollution Control Board (SPCBs) / Pollution Control Committees (PCCs); and

WHEREAS, M/s. Rai Bhadur Narain Singh Sugar Mills Ltd., (Distillery Division) Uttarakhand (hereinafter referred as 'the Unit') is involved in the production of extra neutral alcohol and rectified spirit using molasses as raw material; and

WHEREAS, CPCB issued direction dated December 7th, 2015 under Section 18 (1) (b) of Water Act, 1974, to Uttarakhand Environment Protection and Pollution Control Board (UEPPCB) in order to comply with the following:

1. All the molasses based distilleries including yeast manufacturing units in the state shall be directed to achieve zero liquid discharge of effluent by following either of the two routes as specified below;
 - a. Installing systems for Solid separation for reduction in volume of spent wash and Evaporation - concentration or only Evaporation - concentration so as to reduce the volume to min. 40% with 30% solid conc. and water conservation by using appropriate technology such as R.O. & M.E.E. or only M.E.E. by December 31, 2015, followed by bio composting with press mud from sugar industry by complying with conditioned specified below at S. No. 2; or

Installing system for Evaporation – concentration by using appropriate technology such as M.E.E. and Incineration boiler (Slope fired / mixed with aux. fuel, etc.), using appropriate technology by March 31, 2016.

- b. Installing advance process technologies (continuous fermentation, multi pressure distillation, integrated evaporation, etc.) for reduction of spent wash generation to 6-8 KL/KL of alcohol produced, by March 31, 2016, followed by evaporation – concentration and incineration, using appropriate technology such as M.E.E. and incineration boiler by September 30, 2016.
2. Industries opting for bio composting shall be directed to comply with the following within the given time frame;
- a. Obtaining valid registration/certification for the production and quality of bio-enriched Organic manure (bio compost) as per Gazette Notification S.O. 2776 (E) dated 10.10.2015 under the Fertilizer (Control) Fourth Amendment Order, 2015 issued by Ministry of Agriculture and Farmers Welfare (Dept. of Agriculture, Cooperation and Farmers Welfare) from the Ministry of Agriculture/ concerned agency – within a time period of four months.
 - b. The final storage capacity of concentrated spent wash after R.O. & M.E.E. or only M.E.E., utilized in bio composting shall be properly lined and made impermeable and shall be strictly restricted to thirty days equivalent of concentrated spent wash (40% by volume of spent wash generated) –by 31.03.2016.
 - c. The finished bio-compost shall be packed in sealed poly bags super scribed with quality and composition of bio compost along with the name of the manufacturer industry. Industries shall not be allowed to sale compost in open tractors/trolleys.
 - d. The bio composting activity shall only be carried out under covered premises – by 31.03.2016.

AND WHEREAS, CPCB issued direction dated November 11th, 2017 under Section 5 of the Environment (Protection) Act, 1986, to the unit to comply with the following directions;

1. The unit shall set up an Effluent Quality Monitoring division equipped with all water testing facilities and with trained staff of Environment Background.
2. The unit shall install mass flow at the inlet of MEE and provide its connectivity to CPCB before resumption of the operation
3. The unit shall restrict to its lagoons capacity upto 30 days of spent wash generation.
4. The unit shall provide copy of records of alcohol/rectified spirit production, spent wash generation (namely weak spent, strong spent wash) details of MEE operations, mass flow meter readings connected with CPCB server etc. on monthly basis (by 10th of every month) to CPCB/UEPPCB in the prescribed format.
5. The unit shall carry out monthly monitoring of u/s & d/s location of the Laksar drain through E(P)A recognised laboratory and shall provide the data by 10th of every month to CPCB/UEPPCB.
6. The unit shall use concentrated spent wash: press mud ratio of 1:1.6 and shall provide documentary support for procurement/ availability of press mud, sell of compost and compost quality on monthly basis (by 10th of every month) to CPCB/UEPPCB in the enclosed prescribed format.

7. The unit shall submit the implementation status report of action taken against the recommendation of adequacy report within 15 days and shall submit the revalidated adequacy assessment report carried out by the institute which has conducted adequacy of assessment and submit the reports within 45 days after resumption of operation.

AND WHEREAS, CPCB received compliant dated October 4th, 2018 from Regional office, UPPCB, Muzaffarnagar regarding discharge from M/s RBNS Sugar Ltd. (distillery division) at Laksar and its impact on water quality of Ban Ganga, River Saloni at Shukratal ghat and fish mortality; and

WHEREAS, CPCB received compliant dated October 24th, 2018 from Member Secretary, UPPCB, regarding discharge from M/s RBNS Sugar Ltd. (distillery division) at Laksar and its water quality of Ban Ganga, River Saloni at Shukratal ghat and fish mortality; and

WHEREAS, CPCB officials conducted an inspection of the Unit on 19th and 20th November, 2018. The following observations and recommendations were made:

1. The molasses based distillery division of M/s RBNS Sugar Ltd. was found operational. The unit is producing rectified spirit, ENA and ethanol with installed production capacity of 60 KLD.
2. The unit has applied for the valid consents of Water & Air Acts.
3. The unit has started its operation after the rainy season on 01.10.2018. The unit is treating raw spent wash in the anaerobic digester. After extracting the biogas through the bio-methanation process, bio-methanated spent wash is concentrated in the Multi Effect Evaporator (MEE). The concentrated spent wash is stored in lagoons for bio composting and process condensate is treated in the Condensate-Polishing Unit (CPU).
4. The unit has four stage falling film evaporator bodies and two force circulation bodies installed as Multi effect evaporator (MEE) with a feeding capacity of 840KLD.
5. The unit has installed the condensate polishing unit (CPU) with a capacity of 1050 KLD, comprising of equalization tank, UASB, aeration tank, clarifier and lamella. The unit has installed the flow meter at the inlet of CPU without totalizer and there is no flow meter at outlet of CPU. The unit recycled the treated water from CPU into the cooling tower.
6. The concentrated spent wash is stored in lagoon for use in bio composting. The unit has total bio-compost area of 57564m² (14.22 acres) and only 1405 m² (0.35acres) is covered with the shed; which is just 2.5 % of the entire compost area.
7. The unit has five lagoons with a capacity of 3500m³, 2744m³, 1925m³, 1925 m³ & 1372 m³ with total capacity of 11466 m³.
8. Four lagoons within the unit's premises have storage of raw spent wash, biomethanation spent wash, MEE feed and MEE product separately, which is in violation of CPCB direction dated 07.12.2015 where it is clearly stated that the unit could store only concentrated spent wash for bio- composting. All the four-lagoons are located in the unit's premises near Laksar drain. The unit has constructed one lagoon near the bio compost yard, outside the unit's premises for storage of concentrated spent wash.
9. Laksar drain pass through the premises of the distillery unit.

10. During the inspection the lagoon which stored the bio-methanated spent wash was found completely filled and about to overflow and chances of overflow from the lagoon into Laksar drain could not be ruled out.
11. The sample was collected from Laksar drain near the lagoons and the analysis of the samples shown below

Sampling Points	pH	BOD	COD	TSS	TDS	Colour
Laksar drain inside the premises	7.43	33	148	61	748	76

**All the concentration are expressed in mg/l except pH and colour. Colour is in Hazen units*

12. The biomethanated spent wash is concentrated using MEE. During the inspection MEE was found operational and mass flow meters are installed at the inlet and outlet of MEE and flow meter reading of MEE inlet was 11595393 and outlet of MEE concentrate was 43512207. As per the data the average feed in last 13 working day was 329617kg and MEE product (concentrate) was 124389.2 kg and the value of MEE product (condensate) was 205228.4kg.
13. The MEE concentrate is stored in lagoon (two nos.) for use in bio composting and MEE condensate along with the spent lees and blow down of the cooling tower are treated in the condensate-polishing unit. The unit has installed the flow rate meter at inlet of CPU without totalizer. During the inspection the CPU was not fully operational. Only the aeration tank process was operational. Clarifier and lamella were found non-operational and there was no overflow at the clarifier. At the time of inspection, the flow at the inlet was 2.3m³/hr. The sample was collected from the outlet of CPU.
14. The analysis of the treated effluent from CPU shows

Sampling Points	pH	BOD	COD	TSS	TDS	Colour
CPU outlet	8.83	41	178	124	1880	48

**All the concentration are expressed in mg/l except of pH and colour. Colour is in Hazen units*

15. The unit has two cooling towers and at the time of inspection only one cooling tower was operational.
16. Spillage of concentrated spent wash was observed in the compost yard area. The unit has not demarcated the press mud area and bio-composting operation. The unit has not marked the lagoon in the bio-compost yard.
17. The ground water samples were collected outside the premises of the unit and as per physical observation colour of the ground water was pale yellow.
18. Ponding of wastewater was observed near Akhoda Kalan village, due to overflow and spillage from Laksar drain outside the unit's premises. Analysis of sample collected from the pond shows pH -7.97, BOD-165mg/l, COD- 683mg/l, TSS-58mg/l, TDS-2772mg/l and Colour -763Hazen, which indicates discharge of effluent in the past. Possibility of the discharge/overflow of spent was from the unit from Laksar drain could not be ruled out.
19. The unit has total lagoon capacity of 11466m³ which is in excess of 30 days equivalent of concentrated spent wash which comes to 7560m³, which is in violation of CPCB directions.
20. The analysis results of the sample collected from the units and u/s and d/s locations of the Laksar drain are presented below:

S. no	Sampling Points	pH	BOD	COD	TSS	TDS	Colour	TS
1.	MEE Concentrate from lagoon at Bio-compost site	7.36	51230	172007	-	-	49700	2,01000
2.	Upstream of Laksar drain	7.32	59	172	328	584	25	
3.	Downstream of Laksar drain	7.35	16	59	11	612	45	
4.	Ground water outside the unit premises	7.6	-	BDL	-	680	BDL	

**All the concentration are expressed in mg/l except of pH and Colour in Hazen units*

21. The unit has not installed flow meters at the bore wells for the extraction of ground water.

WHEREAS, CPCB issued closure direction dated 19.02.2019 under section 5 of Environment (Protection) Act, 1986 to the unit to comply with the following directions;

1. The unit shall restrict the lagoon capacity to 30 days equivalent of concentrated spent wash and to dismantle /excess lagoon capacity immediately.
2. The unit shall submit time bound action plan for the disposal of stored spent wash as per the direction dated 07.12.2015 through ZLD route comprising of MEE and bio-compost.
3. Spillage /discharge of spent wash into Laksar drain shall be stopped and the unit shall take adequate measure to ensure no such accidental spillage will take place and submit detailed report to CPCB.
4. The Unit shall remediate & restore water quality of Laksar drain and site of ponding at Akhoda Kalan Village.
5. Adequacy of CPU shall be assessed by reputed institute and shall be made operational to ensure ZLD.
6. The unit shall immediately discontinue the practice of discharging partially treated effluent outside the unit premise on open land.
7. The unit shall immediately discontinue the practice of storing untreated effluent in the lagoons. It may only store concentrated spent wash after MEE.
8. The unit shall improve its housekeeping practices to avoid overflowing of lagoons and spillage of spent wash into Laksar drain.
9. The unit shall install flow meters at the bore-wells for extraction of ground water.
10. The unit shall seek permission of CPCB before resumption of manufacturing operations.

AND WHEREAS, the unit reply vide letter dated 09.03.2019 was examined and following observations are made;

1. The unit has stopped its manufacturing operations with effect from 06.03.2019.
2. The unit has restricted the lagoon capacity to 30 days equivalent of concentrated spent wash by isolating two of its lagoon having capacity 2744 m³ & 3500 m³.
3. The unit has assures that 4000m³ of spent wash should be utilized through the route of ZLD i.e. bio-methanation followed by MEE followed by bio-composting.

4. The unit has submitted the analysis report of upstream and downstream of drain for the month of Jan, 2019.
5. The unit has submitted the analysis report of drain of Akhoda Kalan Village for the month of Feb, 2019.
6. The unit has informed that no such practice of discharging the spent wash is being carried out.
7. The unit has assures that no raw spent wash will be stored in the lagoon.
8. The unit has informed that housekeeping has been improved.
9. The unit has installed flow meter in distillery and sugar unit.

AND WHEREAS District Magistrate, Haridwar vide letter dated 22, March, 2019 informed that the Sub district magistrate of Laksar along with officials of revenue department inspected the unit and as per their report dated 18.03.2019, all the five lagoons were found completely full with spent wash and the inspection team was informed that two of five lagoons will be emptied within 07 days; and

AND WHEREAS, the unit was inspected by the officials of Central Pollution Control Board(CPCB), Delhi on April 9-10, 2019 for the verification of compliance status of the unit and following observations are made during the inspection;

1. On the day of inspection, the unit was found non-operational. It was reported that, unit has stopped its production from 06.03.2019 after receipt of the closure direction dated 19.02.2019 issued by CPCB. However, as reported by the unit, MEE was operated till 15.03.2019 for concentration of stored raw/bio-methanated spent wash.
2. The unit has installed CPU (Condensate Processing Unit) for treatment of condensate generated from Sugar unit and distillery unit. The CPU was found operational using pre stored condensate in the holding tank from the Sugar unit. CPU comprises of Biological treatment (UASB reactor followed by Activated Sludge Process). The UASB reactor was found dysfunctional and non-operational since long and the same was observed in previous inspection also.
3. The samples from the holding tank, aeration tank and outlet of secondary clarifier (of CPU) were collected for analysis. Analysis of sample from aeration tank shows MLSS-561mg/l which indicates unestablished aeration tank.
4. The unit has informed that treated water from CPU is being utilized in cooling tower.
5. The unit has installed flow meter at inlet & outlet of CPU.
6. The unit has installed mass flow meter with totalizer at the inlet and outlet of MEE and provided its connectivity to CPCB server.
7. As per the data submitted by the unit, it was observed that unit has operated its manufacturing operations till 06.03.2019 further, as informed by the unit its MEE was operated from 06.03.2019 to 15.03.2019 to concentrate the stored spent wash from lagoon no. 4 & 5.
8. For utilization of concentrated spent wash generated from 60 KLD molasses based distillery unit, the total compost area available is 14.22 acres, which is adequate.
9. Lagoons no- 4 and 5 having total capacity of 6244 m³ capacity (i.e. 2744 m³ and 3500 m³ respectively) are emptied by the unit to restrict its 30 days of storage capacity of concentrated spent

wash. Spent wash feed arrangement system such as pump and pipeline to lagoon 4 & 5 have also been found dismantled. The unit has informed that around 4000 m³ of spent wash was stored in these two lagoons which was concentrated through MEE and used in bio-composting, however MEE log book data shows that only 1394 m³ of spent wash was passed through MEE during 7.03.2019-15.03.2019. It indicates that about 2606 m³ (4000 - 1394 m³) of spent wash was not concentrated through MEE and possibilities of illegal disposal could not be ruled out.

10. The total available storage capacity of lagoons 1, 2, 3 & 6 is 6022 m³ including one 800 m³ capacity lagoon for storage at bio-compost yard of concentrated spent wash. Lagoons 1, 2, & 3 are located within the units premises while lagoon no.6 is located at bio-compost yard.
11. The bio-compost yard is located at about 1 km from the lagoons (no.1, 2 &3). The unit has provided a pipe line for pumping of concentrated spent wash from lagoon (1, 2 & 3) for storage in lagoon (no. 6, having capacity 800 m³). The stored conc. spent wash from lagoon 6 is used for bio-composting.
12. The unit has installed one flow meter at the borewell for extraction of ground water.
13. The sludge from bio-methanation unit (CSTR) was found lying on open land. The unit informed that the sludge has been kept for natural drying.
14. Spent wash was found on unlined area away from active compost area having possibility of ground water contamination.
15. At bio-compost yard only one catch drain was observed and found filled with press mud, whereas as per SOP for Bio-Composting by the distilleries, unit should have catch drain and leachate pits all around the compost yard.
16. Press mud was observed lying on un-lined land area in the compost yard and outside of the distillery premises.
17. The emptied lagoons no.4 and 5 were found to be filled with approximately 1/3 of sludge.
18. The analysis result of the sample collected from the ground water sample from hand pump outside the unit (near Gurudwara) shows colour pH-7.5, COD-109 mg/l, TDS-734 mg/l, Conductivity 1130µ/cm, Chloride-71mg/l, Total Hardness-132 mg/l, Flouride-0.4mg/l, Sulphate-26mg/l, NO-NO3-26 mg/l and colour 73 Hazen respectively, which indicates contamination of ground water.
19. The samples were collected from nearby local drains, Solani River from 2-3 km of upstream of industry, different locations of Laksar drain including before and after confluence with river Ban ganga.
20. The analysis results of the samples collected are as follows;

Sl. No.	Sample location (Latitude, Longitude)	pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	TS (mg/l)	Colour* (HAZEN)	MLSS*	MLVSS* (%)
1.	Hadva Drain near Narojpur village (29.752926, 78.00034)	7.28	02	06	250	472	708	12	-	-
2.	Drain near Bhurni-Khatarpur village (29.7477, 78.0164)	7.34	34	74	130	720	840	34	-	-
3.	Drain near Cavendis Industry (29.7335, 78.0111)	7.43	04	10	34	760	784	18	-	-

4.	Upstream of Laksar Drain (29.7492, 78.0246)	7.50	43	117	138	712	840	33	-	-
5.	Laksar Drain (at the end point of Distillery section of RBNS) (29.7451, 78.0325)	7.02	247	1211	1876	1776	3648	168	-	-
6.	Downstream of Laksar Drain (Last end of RBNS) (29.7451, 78.0325)	7.19	118	272	234	948	1172	183	-	-
7.	Laksar Drain besides covered compost yard (29.7488, 78.0300)	7.46	11	40	25	1160	1140	37	-	-
8.	Ponding found at the backside of the covered compost yard of the unit	5.84	33843	142720	-	-	191440	97305	-	-
9.	CPU treated water	6.52	03	12	13	388	388	18	-	-
10.	Feed to Equalization tank of CPU	8.71	213	412	BDL (<10)	240	276	21	-	-
11.	Aeration tank of CPU	-	-	-	-	-	-	-	561	78
12.	Lagoon-03 of 1372 m ³ capacity	5.88	124526	292615	-	-	357740	194610	-	-
13.	Lagoon-02 of 1925 m ³ capacity	7.42	63735	150154	-	-	179600	160179	-	-
14.	Laksar drain flowing inside the industry between lagoons	7.23	121	383	306	960	1280	112	-	-
15.	800 m ³ capacity lagoon near covered compost yard	5.67	148039	314769	-	-	338380	158682	-	--
16.	Ponding found besides 800 m ³ capacity lagoon near covered compost yard	6.91	46098	166615	-	-	172720	95808	-	-
17.	Culvert between Akhoda and Kharanja village (29.7328, 78.0366)	7.39	232	648	347	332	668	138	-	-
18.	Hadva Drain at Paudivali-Khanpur village after meeting of laksar drain in a pond (29.6619, 78.0302)	6.99	12	55	14	2412	2432	28	-	-
19.	Hadva Drain before confluence with Badganga (Near Sampur village) (29.623833,	7.50	14	54	10	380	400	22	-	-

78.018134)									
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Sl. No.	Sample location (Latitude, Longitude)	pH	Conductivity (mho)	TDS mg/l	COD (mg/l)	Chloride (mg/l)	*Total Hardness as CaCO ₃ (mg/l)	*Colour (Hazen)
20.	Solani River (River Water Sample) (29.7552, 78.0484)	7.6	608	382	11	30	288	BDL
21.	Ground Water sample	7.5	1130	734	109	71	132	73
22.	Pathri river downstream of Industry (near Kuri village) (29.6953, 78.0593) (20)	7.7	532	330	08	21	260	12
23.	Badganga river after confluence of Hadva drain (Near Sampur village) (29.6284, 78.0174)	7.7	632	372	06	18	288	10
24.	Badganga before confluence with Hadva drain (Near Sampur village) (29.752926, 78.00034)	7.8	504	300	BDL	18	260	BDL

21. The characteristic of wastewater sample collected from ponding found at the backside of the covered compost yard of the unit have pH -5.84, BOD- 33843 mg/l, COD- 142720 mg/l, TS- 191440 mg/l, and colour-97305 Hazen indicates spillage of spent wash, not utilized for bio-compost.
22. The wastewater sample collected from ponding beside 800 m³ capacity lagoon having pH- 6.91, BOD- 46098 mg/l, COD- 166615 mg/l, TS- 172720 mg/l and colour-95808 Hazen indicates spillage of spent wash.
23. Characteristics of spilled spent wash samples collected at bio-compost yard indicate that raw spent wash with solid content 17.27 to 19.14% is being used for bio-composting, and the unit is bypassing MEE system, which is in violation of CPCB direction.
24. Samples collected from spent wash storage lagoons no. 3 (1375m³ capacity) and 2 (1925m³ capacity). Spent wash stored in the lagoon 3 having COD-292615 mg/l, BOD-124526 mg/l, TS-357740 mg/l and colour 194610 Hazen is concentrated spent wash with (TS=35.7%) whereas in case of lagoon 2 stored spent wash having COD- 150154 mg/l, BOD- 63735mg/l, TS- 179600 mg/l and colour 160179 Hazen indicates storage of raw spent wash with total solids 17.96% /or dilution with raw wash.
25. The wastewater sample collected from 800 m³ capacity lagoon have pH- 5.67, BOD- 148039 mg/l, COD- 314769 mg/l, TS- 338380 mg/l and colour 158682 Hazen indicates the stored spent wash is concentrated with >30% Total solids.

26. It may be concluded that spent wash stored in lagoon no.2 with volume 1925 m³ and solid content 17.96% is raw spent wash and unit bypasses MEE system which is in violation of CPCB direction dated 7.12.2015.
27. The sample collected from CPU feed to equalization tank and CPU outlet shows colour pH-8.71, COD-412 mg/l, BOD-213mg/l, TDS-240 mg/l, TS-276mg/l, Colour-21 Hazen and pH-6.52, COD-12 mg/l, BOD-03mg/l, TDS-388 mg/l, TS-388mg/l, Colour-18 Hazen respectively.
28. The sample collected from aeration tank of CPU has MLSS- 561mg/l and MLVSS-78 % indicates that the MLSS is not up to the required level and aeration tank is not stabilized.
29. Non-operational UASB and unstablized aeration tank of CPU indicates that CPU is not operated regularly/properly. Hence, reduction of 98.5% BOD load indicates possibility of dilution.

WHEREAS, CPCB issued direction dated 23.05.2019 under Section 5 of Environment (Protection) Act, 1986, to the unit to comply with following directions:

1. The unit shall remain closed and shall not operate its manufacturing operations for producing rectified spirits, ENA and ethanol.
2. The unit shall operate Multi Effect evaporator (MEE) only , to concentrate the spent wash stored in lagoons having solid content of 17.96 % to achieve 30% solid concentration and the concentrated spent wash shall be used for bio-composting with pressmud by 30th June, 2019, complying with the conditions specified in the CPCB direction dated 07.12.2015 under the supervision of Uttarakhand Environment Protection and Pollution Control Board and shall submit documentary evidence. The unit may operate boiler for operation of MEE only.
3. The unit shall immediately discontinue the practice of disposing spent wash within or outside the premises.
4. The unit shall restrict its lagoon capacity upto 30 days of concentrated spent wash i.e. less than 5760 m³ and only concentrated spent wash with 30 % solid concentration shall be stored in lagoon for use in bio-composting. Excess lagoons capacity shall be dismantled.
5. The unit shall submit the details of spent wash emptied from lagoons 4 (capacity 2744 m³) & 5 (capacity 3500 m³) such as volume of spent wash used, solid content, press mud used, MEE operation, condensate generated, compost produced etc.
6. The unit shall submit an action plan to remediate Laksar drain for restoration of water quality in a time bound manner.
7. The unit shall commission anaerobic digester and stabilize aeration tank of Condensate Polishing Unit and submit time bound action plan.
8. As per Environmental Compensation Policy framed in compliance of NGT order dated 31.08.2018 in OA no. 593/2017, the Unit shall deposit, within 15 days from the date of receipt of the direction, an Environment compensation amount of Rs.50,70,000/- in favour of CPCB, A/c No. 532702050000164 (Bank name: Union Bank of India, IP Extension Branch, Vikas Marg Extn., Delhi; IFSC: UBIN0553271) or through demand draft in favour of EC by CPCB, towards environmental compensation for violation of CPCB closure direction

9. The unit shall seek permission from CPCB before restart of manufacturing operations after compliance of the above directions.

AND WHEREAS, the unit replies vide letters dated 03.06.2019, 29.06.2019, and 16.07.2019, were examined and following observations were made;

1. The Unit claimed that it does not dispose spent wash within or outside its premises and submitted photographs of brick lining being carried out in the area, behind bio-compost yard.
2. The Unit has restricted its lagoon capacity to 30 days equivalent of concentrated spent wash. The unit has dismantled/leveled the excess lagoon capacity of 6244 m³.
3. At the time of distillery closure i.e. on 06.03.2019, approx 4000m³ volume was present in lagoon 4 & 5, which includes approx 1478 m³ of spent wash and approx 2100m³ of sludge.
4. The stored spent wash approx. 1478 m³ has been concentrated in MEE to 552 MT and after concentration it was utilized in bio-composting using 542 MT of press mud.
5. The unit has submitted the details of spent wash consumed from lagoons, solid content, MEE operation details and bio-compost details.
6. The Unit intimated that culture for anaerobic digester of CPU will be prepared before start of distillery operation. Also, stabilization of aeration tank has been completed.
7. The Unit has submitted an action plan to remediate Laksar drain for restoration of water quality.
8. The unit has developed water lettuce and hyacinth in Laksar drain
9. The unit has cleaned the Laksar drain during 1.06.2019 to 15.06.2019.
10. The Unit has deposited Environment Compensation amount of Rs 50,70,000/-
11. The Unit has sought permission to restart manufacturing operations.

AND WHEREAS, CPCB vide letter dated 19.07.2019 asked UEPPCB to submit their compliance report as per CPCB directions dated 23.05.2019 on the following measures;

1. Monitoring the process of concentration of the stored spent wash to 30% solid content and its utilization in bio-composting along with supporting documents.
2. Daily monitoring of Laksar drain.
3. Compliance of the unit to CPCB directions dated 23.05.2019.

AND WHEREAS, UEPPCB vide letter dated 20.07.2019 & 31.07.2019 forwarded the compliance status of the unit which was examined and following observations made:

1. The unit has closed down its manufacturing operations from 06.03.2019.
2. The unit has operated MEE from 26.06.2019 to 28.06.2019 in-order to concentrate the stored spent wash to 30% solid concentration, under the supervision of UEPPCB officials.
3. The solid concentration of stored spent wash was 18% brix which was concentrated in MEE to achieve solid concentration of 37% brix.
4. The unit has concentrated the entire spent wash (1925 m³) through MEE, and it was found that 35% of lagoon volume was occupied with sludge.
5. As per mass flow meter reading at inlet, total spent wash quantity was 21937 kg/hr while at outlet, total spent wash quantity was 8243 kg/hr.

6. The unit has utilized the concentrated spent wash (412.15 MT) in bio-composting after mixing it with 257 MT pressmud.
7. Lagoons inside distillery premises were found empty.
8. OCEMs data and log book data indicating MEE operation have been submitted.

AND WHEREAS, CPCB vide letter dated 14.08.2019 asked the unit to submit the supporting documents/photographic evidence of the dismantled/levelled lagoons at the earliest; and

WHEREAS, the unit replies vide letters dated 27.08.2019, 29.08.2019 were examined and following observations are made;

1. The unit has informed that the lagoon capacity has been restricted upto 30 days of concentrated spent wash i.e. less than 5760 m³.
2. The unit has levelled lagoon no. 4 having capacity of 2744m³ and converted it to green garden.
3. Lagoon no. 5 having capacity 3500 m³ has been converted into sugar mill ETP treated water storage tank for ferti irrigation purpose.
4. The unit has restricted the capacity of sump tank from 800 to 510 m³.

It is evident from the above observations that the unit has complied with CPCB direction dated 23.05.2019 which has been verified by UEPPCB as the stored spent wash in lagoon has been utilized by the unit in bio-composting after concentration through MEE, deposited the levied Environmental Compensation, restrict the storage lagoon capacity to 30 days of concentrated spent wash, and submit time bound action plan of restoration of water quality of Laksar drain.

AND WHEREAS, the Three Member Committee constituted for examination and recommendations for revocation of closure direction issued by CPCB, examined, UEPPCB compliance report dated 31.07.2019 and unit's letter dated 03.06.2019, 29.06.2019, 16.07.2019 27.08.2019 and 29.08.2019 in its meeting held on 17.09.2019 and recommended the revocation of closure direction.

NOW THEREFORE, in view of the above observations and in exercise of the powers delegated to the Chairman, CPCB under section 5 of the Environment (Protection) Act, 1986, the Unit, M/s M/s Rai Bhadur Narain Singh Sugar Mills Ltd. (Distillery Division), Uttarakhand, is directed to comply with the following:

1. The unit may resume manufacturing operations as per consent conditions.
2. The Unit shall continue to comply with ZLD norms as per CPCB direction dated 07.12.2015 issued under Section 18(1) (b) of Water (Prevention & Control of Pollution) Act, 1974.
3. The Unit shall execute the action plan submitted for remediation of Laksar drain.
4. The Unit shall submit performance evaluation report of CPU duly validated by recognised government institute within 60 days from date of receipt of direction.
5. The unit shall restrict its lagoon capacity to 30 days equivalent of concentrated spent wash as per CPCB direction dated 07.12.2015.

6. The unit (M/s Rai Bhadur Narain Singh Sugar Mills Ltd. (Distillery Division)), Uttarakhand shall restrict uses of lagoons within total capacity of 5760 m³.

In case of default in compliance with the above directions by the Unit, CPCB will be constrained to initiate appropriate action against the Unit, in accordance with the provisions of the Environment (Protection) Act, 1986 without any further notice.

(S. P. Singh Parihar)
CHAIRMAN

Copy to:

1. **The Member Secretary** : With request to ensure compliance of
Uttarakhand Environment Protection and Pollution direction
Control Board,
Gaura Devi Bhawan, 46 BIT Park
Sahastradhara, Dehradun,
Uttarakhand-248001
2. **The Joint Secretary (CP Division)** : For kind information, please.
Ministry of Environment, Forest & C.C
Prithvi Block, Indira Paryavaran Bhawan,
Jorbagh Road, New Delhi – 110 003
3. **The Regional Director** : For follow up and ensuring compliance of
Regional Directorate the direction
Central Pollution Control Board
PICUP Bhawan, Ground Floor,
Vibhuti Khand, Gomti Nagar,
Lucknow – 226 010.
4. **The District Magistrate,** With request to ensure compliance of
Haridwar-Uttarakhand direction
5. **The Superintending Engineer,** With request to re-connect the power
Uttarakhand Power Corporation Ltd., supply for industrial operations
Old diesel power house
(opposite saint paul school)
Kathgodam haldwani, District -Nanital
Uttarakhand
- ✓ 6. **The In-charge, IT Division, CPCB** To upload the direction
7. **Master file/Guard file WQM-II Division**

(Prashant Gargava)
MEMBER SECRETARY

REGIONAL OFFICE

Uttarakhand Pollution Control Board
Irrigation Design Building Campus, Roorkee-247667
Distt. Haridwar (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
सिंवाई परिकल्प भवन परिसर, रूढ़की -247667
जिला हरिद्वार (उत्तराखण्ड)

E-mail: rorueppcb2013@gmail.com; Web: www.ueppcb.uk.gov.in

Ref: UEPPCB/ROR/Gen-147(3)/2020/

Roorkee, August 10, 2020

BY REGISTERED POST
E-MAIL (ngrba.cpcb@gmail.com)

NGT MATTER

To,

Shri A.K. Vidhyarthi,
Additional Director & Incharge WQM-II,
Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar,
Shahdara, Delhi

Sub.: Pursuance of the Hon'ble NGT order dated 19.06.2020 in the matter of O.A. No. 896/2019, Teluram Vs State of Uttarakhand –reg.

Sir,

Please refer to order of the Hon'ble NGT, Principal Bench, New Delhi in aforesaid matter on dated 19.06.2020. Further in compliance of Joint Committee CPCB & UKPCB meeting held on dated 27.07.2020, Inspection report of M/S R.B.N.S. Sugar Mills Limited, Laksar and M/S R.B.N.S. Sugar Mills Limited (Distillery Unit), Laksar was carried out by this office on 04.10.2020. Inspection report alongwith compliance status and Annexures are enclosed herewith for kind perusal and further necessary action please.

With regards.

Encl: As above.

Sincerely,

(Signature)
(Dr. Rajendra Singh)
Regional Officer (I/c)

Copy to: Member Secretary, Uttarakhand Pollution Control Board, Dehradun for kind information in reference of Head Office letter dated 21.07.2020 please.

Regional Officer (I/c)

**COMPLIANCE REPORT
IN THE MATTER OF O.A. NO. 896/2019
TELU RAM Vs STATE OF UTTARAKHAND**

1. BACKGROUND:

An Application was registered before the Hon'ble National Green Tribunal, New Delhi, based on complaint received by post regarding Water Pollution caused by distillery division of **M/S R.B.N.S. Sugar Mills Limited, Laksar, Haridwar**. Application was heard by the Hon'ble NGT as Original Application No. 896/2019, Teluram Vs State of Uttarakhand on dated October 30, 2019; and passed the following order:

"Let the State pollution control Board (SPCB) look into the matter, take appropriate action in accordance to law and furnish a factual and action taken report in the matter within one month by e-mail at judicial-ngt@gov.in."

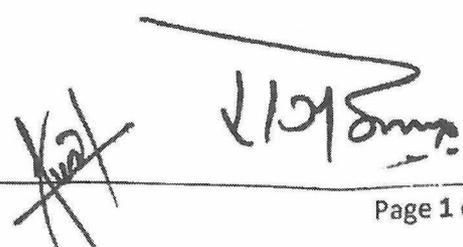
In compliance of the aforesaid order of the Hon'ble Tribunal issued on dated 30th October, 2019, inspection of concerned Units namely - **M/S R.B.N.S. Sugar Mills Limited (Distillery Unit), Laksar, Haridwar & M/S R.B.N.S. Sugar Mills Limited Limited, Laksar, Haridwar** was carried out by the officials of the Uttarakhand Pollution Control Board, Roorkee on dated 02.12.2019 and submitted the factual and action taken report in the matter, before the Hon'ble Tribunal. (**Annexure-1**).

The matter was heard by the Hon'ble Tribunal on dated 19.06.2020 and passed the following order:

3. *"We find that the report is incomplete and neither the deficiencies earlier found which led to closure nor the remedial steps taken are mentioned. The source of water used in both of units is not mentioned. It is not clear how the unit is drawing ground water when the area is over-exploited, critical or semi critical. If the ground water is being drawn steps be taken to stop it and recover compensation as laid down vide orders of this Tribunal, including order dated 11.09.2019 in OA 176/2015 (Shailesh Singh)."*

4. *"Let a further report be furnished by the Joint Committee of CPCB and State PCB within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR support PDF and not in the form of Image PDF. The Nodal agency will be the CPCB for compliance and coordination."*

In compliance of the aforesaid order of the Hon'ble Tribunal dated 19.06.2020, a Joint Committee of CPCB & SPCB was constituted and Joint Committee conducted a meeting on above matter on dated 27.07.2020 through Video Conferencing. In compliance of decision taken in meeting, the officials of Regional Office, Roorkee made field inspection of both Units namely - **M/S R.B.N.S. Sugar Mills Limited (Distillery Unit), Laksar, Haridwar & M/S R.B.N.S. Sugar Mills Limited Limited, Laksar, Haridwar** on dated 04.08.2020. Mr. S.P. Singh, General Manager was present during the inspection. Both Units were not in operation; however, routine maintenance was going on. As per the field inspection & documentary evidence submitted by the Units, following facts are submitted.


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2. General Information:

Sr. No.	Name & address of the Unit	Product manufactured	Raw material	Status of Consolidated consent & Authorization (CCA)
1.	M/S R.B.N.S. Sugar Mills Limited (Distillery Unit), Laksar, Haridwar	Sprit/ENA/ Ethanol- 60 KLD	Molasses	CCA validity up to 31.03.2022
2.	M/S R.B.N.S. Sugar Mills Limited, Laksar, Haridwar	Sugar-30,000 MT/Month Electricity generation-30 MWH	Sugarcane	CCA validity up to 31.03.2024

2.1. Water Consumption Detail:

Unit	Source	Water Consumption	Metering & Record Keeping	CGWA permission
Sugar Unit	One common <u>Borewell</u> for both Sugar mill & Distillery unit having 150 Cubic meter /Hr capacity.	700-750 cubic meter/day (Annexure-2)	One Meter is provided with Borewell & record Keeping is maintained In addition, one meter is also provided with Sugar Mill consumption line.	Unit has applied for CGWA permission. Application is under consideration before the CGWA as informed by Unit representative.
Distillery Division		290-300 cubic meter/day (Annexure-2)	Separate meter is provided with Distillery Unit line.	

2.2 Water Conservation Status:

Unit	Water Recycling	Rain Water Harvesting & Ground Water recharging
Sugar Unit	<ul style="list-style-type: none"> ▪ Treated Water from ETP is recycled to cold water uses. ▪ Vapor condensate in Sugar processing is recycled in Filter Cake Washing/MOL preparation, Sugar Melter, floor washing etc. 	Rain Water Harvesting System proposed.
Distillery Unit	Treated Water from CPU is completely recycled in Cooling Tower.	Rain water harvesting system with groundwater recharge well, in Bio-Composting Yard is

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provided.

2.3 Water Pollution Sources & Its Control Measures:

Unit	Sources of Waste water	Control Measures & Disposal	Compliance Status w.r.t. prescribed standards	Remarks
Distillery Unit	Spent Wash generated during distillation process.	Treated with Bio digester by Bio methanation & concentrated in Multi-Effect Evaporator (MEE) & thereafter that concentrated spent wash is mixed with Press Mud & used in Bio Composting.	Treatment Capacity of Bio digester, Multi-Effect Evaporator (MEE) & area of Bio Composting yard are as per prescribed Guidelines.	Metering & record keeping of Spent Wash Generation, MEE inlet & Outlet, is provided.
	MEE Process Condensate /Spent Lees/Cooling Tower Blow Down	Treated in Condensate Polishing Unit (CPU) comprising Biological treatment UASB followed by Activated Sludge Process.	Treated water of CPU is being used in Cooling Tower. Treated water outlet parameters are found as per prescribed standards during operation.	Flow meters are installed at Inlet & outlet of CPU. Record is being maintained.
Sugar Unit	Mill Floor Washing & Cleaning Milling, Fibrizor and Turbine, Pump Leakage Spray Pond over flow Boiler Blow Down	An Effluent Treatment Plant having Capacity of 2500 KLD-comprising Chemical Treatment, Clarifiers, Aeration, Activated Carbon Filter & Multigrade Carbon Filter is provided for treatment of wastewater generated sugar mill. Treated Effluent of ETP is being used in cooling purposes.	As per last inspection during working season, parameters of final outlet of ETP were within prescribed limits.	Flow Meter is installed with ETP inlet & Outlet. Online Continuous Effluent Monitoring System (OCEMS) is installed at ETP Outlet & connected to CPCB Server.
	Process Condensate generated from Sugar Manufacturing	Treated through Condensate Polishing Unit (CPU) established in distillery Unit.	Treated Water of CPU is being used in cooling tower	Flow Meters are installed at Inlet & Outlet of CPU. Record is being maintained

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3. Deficiencies found during the inspection of CPCB, Delhi on April 9-10,2019:

In Continuation of directions issued by Central Pollution Control Board on dated 19.02.2019, inspection of Unit i.e. **M/S R.B.N.S. Sugar Mills Limited (Distillery Unit), Laksar, Haridwar** was inspected by officials of Central Pollution Control Board (CPCB), Delhi on April 9-10, 2019 for the verification of compliance status of the Unit and reported following deficiencies.

1. Lagoons NO.-4 and 5 having total capacity of 6244 cubic meter capacity (i.e. 2744 cubic meter and 3500 cubic meters respectively) are emptied by the unit to restrict its 30 days of storage capacity of concentrated spent wash. Spent Wash feed arrangement system such as pump and pipe line to lagoon 4 & 5 have also been found dismantled. The Unit has informed that around 4000 cubic meters of spent wash was passed through MEE during 07.03.2019 to 15.03.2019. It indicates that about 2606 cubic meter (400-1934 cubic meter) of spent wash was not concentrated through MEE and possibilities of illegal disposal could not be ruled out.
2. The analysis result of the sample collected from the ground water sample from hand pump outside the unit (near Gurudwra) shows colour pH-7.5, COD-109 mg/l, TDS-734 mg/l, Conductivity-1130 m/cm, Chloride-71mg/l, Total hardness-132 mg/l, Fluoride-0.4 mg/l, Sulphate-26/mg/l, NO-NO₃-26 mg/l and colour-73 Hazen respectively, which indicates contamination of ground water.
3. Spent wash was found on unlined area away from active compost area having possibility of ground water contamination
4. At bio composting yard only one catch drain was observed and found filled with press mud, whereas as per SOP for Bio-Composting by the distilleries, unit should have catch drain and leachate pits all around the compost yard.
5. Press mud was observed lying on unlined land area in the compost yard and outside of the distillery premises.
6. The characteristics of waste water sample collected from ponding found at the backside of the covered compost yard of the unit have pH-5.68, BOD-33843 mg/l, COD-142729 mg/l, TS-191440 mg/l and color- 97305 Hazen indicates spillage of spent wash, not utilized for bio compost.
7. The waste water sample collected from ponding beside 800 cubic meter capacity lagoon having pH-6.91, BOD-46098 mg/l, COD-166615 mg/l, TS-172720 mg/l and colour-95898 Hazen indicates spillage of spent wash.
8. It may be concluded that spent wash stored in Lagoon No.02 with volume 1925 cubic meter and solid content 17.96 % is raw spent wash and unit bypass MEE system which is in violation of CPCB direction 07.12.2015.
9. The UASB reactor of Condensate Polishing Unit (CPU) was found dysfunctional and non -operational since long time and same was observed in previous inspection also.
10. The sample collected from aeration tank of CPU has MLSS-561 mg/l and MLVSS-78% indicated that the MLSS is not up to the required level and aeration tank is not stabilized.
11. Non -Operational UASB and un-stabilized aeration tank of CPU indicates that CPU is not operated regularly/properly. Hence, reduction of 98.5% BOD load indicates possibility of dilution.

Based on above observations, CPCB issued closure directions to M/S R.B.N.S. Sugar Mills Limited (Distillery Unit), Laksar, Haridwar under Section-5 of the Environment (Protection) Act, 1986 along with imposition of an Environmental Compensation of Rs. 50,70,000/ on dated 23.05.2019.

3.1 Compliance Status of Closure directions issued by CPCB on dated 23.05.2019 under Section-5 of the Environment (Protection) Act 1986, to M/S R.B.N.S. Sugar Mills Limited (Distillery Unit), Laksar, Haridwar:

Compliance status of aforesaid closure directions & remedial steps taken to improvement of deficiencies observed, are as follows:

Sr. No.	Directions stipulated under closure directions issued on dated 23.05.2020.	Compliance Status
1.	The Unit shall remain closed and shall not operate its manufacturing operation for producing rectified sprit, ENA and ethanol	Unit remained closed since 06.03.2019 in compliance of closure order issued by CPCB on dated February 19,2019.
2.	Unit shall operate Multi Effect evaporator(MEE) only, to concentrate the spent wash stored in lagoons having solid content of 17.96 % to achieve 30 % solid concentration and the concentrated spent wash shall be used for bio-composting with press mud by 30 th June 2019.complying with the condition specified in the CPCB direction dated 07.12.2015 under the supervision of Uttarakhand Environment Protection and Pollution Control Board and shall submit documentary evidence. The Unit may operate Boiler for operation of MEE only.	Unit has complied the direction under supervision of UKPCB & submitted compliance report to CPCB with documentary evidence. UKPCB also submitted compliance report with documentary evidence vide its letter dated 31.07.2019 to CPCB.
3.	The Unit shall immediately stop the practice of disposing spent wash within or outside the premises.	Detail of Total spent wash generation, spent wash concentrated & spent wash consumption for bio-composting & bio compost sold during last working season 08/11/2019 to 30/06/2019, is submitted by the Unit. (Annexure-4). For monitoring of spent generation, wash treatment & disposal following facility is installed at the Unit- i. Mass Flow Meters at spent wash generation, MEE inlet & outlet is provided. Flow Meters are connected with CPCB server. ii. PTZ Camera is installed at spent wash storage lagoon & bio

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21/09/20

		<p>composting yard.</p> <p>iii. One PTZ Camera provided at spent wash storage lagoon.</p> <p>iv. UKPCB also issued notice to Unit for provided additional PTZ cameras at sump lagoon of composting yard and main gate of Unit.</p> <p>Ground Water sampling within unit premises is being conducted by UKPCB on six monthly basis. As per latest report water quality parameters are within prescribed limits. (Annexure-5).</p>
4.	The Unit shall restrict its lagoon capacity up to 30 days of concentrated spent wash i.e. less than 5760 cubic meter and only concentrated spent wash with 30 % solid concentration shall be stored in lagoon for use in bio-composting. Excess lagoon capacity shall be dismantled.	<p>Present capacity of total spent wash storage is 5222 cubic meters along with sump tank 510 cubic meter.</p> <p>1-Lagoon is filled with soil and 1-lagoon is being used for storage of treated effluent of Sugar Mill to dispose for ferti-irrigation purpose.</p>
5.	Unit Shall submit the details of spent wash consumed from Lagoon 04 (capacity 2744 cubic meter) and 5 (capacity 3500 cubic meter) such as volume of spent wash used, solid content, press mud used, MEE operation, condensate generated and compost produced.	<p>Unit has submitted required details, vide its letter dated 12.06.2019. (Annexure-6).</p>
6.	The Unit shall submit an action plan to remediate Laksar drain for restoration of water quality in a time bound manner.	<p>Unit has submitted required details, vide its letter dated 12.06.2019.</p> <p>Presently, plantation was done by the unit at upstream of Laksar Drain.</p> <p>Regular sampling is being conducted by the unit. Sampling of downstream of Laksar drain is also being conducted by UKPCB.</p> <p>Reply of the unit as per Annexure-6.</p>
7.	Unit shall commission anaerobic digester and stabilize aeration tank of Condensate Polishing Unit and submit time bound action Plan.	<p>As per inspection conducted by SPCB, during Last working season on dated 02.12.2019, Condensate Polishing Unit was found operational. Adequacy of (CPU) has been validated by National Sugar Institute, Kanpur. As per report CPU is adequate for 60 KLPD Alcohol Production. CPU outlet effluent, parameters were found within prescribed limits.</p> <p>Latest validation report by National</p>

[Handwritten signature] 10/5/20

	As per Environmental Compensation Policy framed in compliance of NGT order dated 31.08.2018 in O.A. no. 593/2017, the unit shall deposit, within 15 days from the date of receipt of the direction, an Environment Compensation amount of Rs. 50,70,000/- in favor of CPCB, A/c No.532702050000164 (Bank name- Union Bank of India, IP Extension Branch, Vikas Marg Extension, Delhi, IFSC; UBIN0553271) towards environmental compensation for violation of CPCB closure direction.	Sugar Institute, Kanpur (Annexure-07). Environmental Compensation of Rs. 50,70,000/- has been submitted by the Unit to CPCB.
9.	The Unit shall seek permission from CPCB before restart of manufacturing operation after compliance of the above direction.	Unit has sought permission from CPCB vide its letter dated 12.06.2019. Closure order of the Unit was revoked by CPCB vide its letter dated 14.10.2019 with specific conditions.

3.2 Compliance Status of the Revocation directions issued by CPCB under Section-5 of the Environment (Protection) Act 1986 M/S R.B.N.S. Sugar Mills Limited (Distillery Unit), Laksar, Haridwar on dated 14.10.2019:

Sr. No.	Directions stipulated under revocation order issued on dated 14.10.2019.	Compliance status
1.	The Unit may resume manufacturing operations as per consent conditions.	Unit has obtained Consent to Operate and resumed its operation from 08.11.2019.
2.	The Unit shall continue to comply with ZLD norms as per CPCB directions dated 07.12.2015 issued under Section 18 (1) (b) of Water (Prevention & Control of Pollution) Act, 1974.	ZLD condition is being complied. As per Annexure-04.
3.	The Unit shall execute the action plan submitted for remediation of Laksar drain.	Presently, plantation was done by the unit at upstream of Laksar Drain. Regular sampling is being conducted by the Unit.
4.	The Unit shall submit performance evaluation report of CPU duly validated by recognized government institution within 60 days from date of receipt of direction.	Unit has submitted performance evaluation report of CPU duly validated by National Sugar Institute, Kanpur to CPCB.
5.	The unit shall restrict its lagoon	Complied.

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	capacity to 30 days equivalent of concentrated spent wash as per CPCB direction dated 07.12.2015.	
6.	The unit M/S R.B.N.S. Sugar Mills Limited (Distillery Unit), Laksar, Haridwar, Uttarakhand shall restrict uses of lagoons within total capacity of 5760 cubic meter.	Complied.

4. Conclusion & Recommendations:

As per above facts, it is evident that Unit, M/S R.B.N.S. Sugar Mills Limited (Distillery Unit), Laksar, Haridwar has rectified deficiencies found during the earlier inspection of CPCB, Delhi and complied the directions stipulated under CPCB directions dated 19.02.2019 and 23.05.2019 and thereafter, revocation of closure directions was issued on dated 14.10.2019.

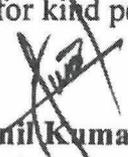
Moreover, following action shall be taken by the Unit for strict monitoring & compliance of prescribed SOPs / standards applicable to the Unit along with directions issued by CPCB time to time:

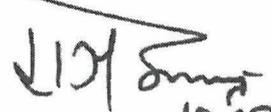
1. Provide additional PTZ Cameras at sump lagoon of composting yard and main gate of Unit as directed by the Regional Office, Roorkee on dated 06.06.2020
2. Increase the leachate collection pits and improve the housekeeping at bio-compost yard.
3. Augmentation of the bio-remediation of Laksar drain and also execute at downstream.
4. Maximize the water recycling at Sugar Unit to reduce groundwater withdrawal.

5. Compliance of the Hon'ble Tribunal order dated 11.09.2019 in O.A. No.176/2015 (Shailesh Singh) regarding compensation on Groundwater withdrawal:

- Unit has applied in Central Ground Water Board for seeking permission of Groundwater withdrawal on 31.05.2017 and application is under consideration.
- As per latest assessment report available at website of the Central Ground Water Board, the location of the Units is categorized as Safe Zone (Annexur-8).

In compliance of order dated 19.06.2020 of the Hon'ble Tribunal and decision taken in Joint Meeting held with CPCB officials on 27.07.2020, report with relevant Annexures is hereby submitted for kind perusal please.


(Sunil Kumar)
Assistant Environment Engineer


(Dr. Rajendra Singh)
Regional Officer (I/c)

Relevant Documents/Annexures:

1. Report submitted by SPCB, Uttarakhand before Hon'ble NGT in the matter 896/2019. **Annexure-1.**
2. Copy of water consumption/conservation detail with log books of both Units. **(Annexure-2)**
3. Copy of application for seeking permission for groundwater withdrawal submitted to CGWB along with latest communication. **(Annexure-3)**
4. Details of ZLD i.e. spent wash generation, treatment & disposal during last working season. **(Annexure-4)**
5. Latest Ground water quality analysis report within unit premises. **(Annexure-5)**
6. Copy or compliance report submitted by the Unit in compliance of directions issued by CPCB. **(Annexure-6)**
7. ETP adequacy/performance evaluation report of both Unit duly validated by National Sugar Institute, Kanpur. **(Annexure-7)**
8. Copy of latest block-wise Ground Resources Assessment-2017, available at CGWB website: cgwb.gov.in/gwresource.html. **(Annexure-8)**
9. Photographs of water flow meter installed at Borewell, consumption line of Sugar Unit, Distillery Unit, CPU inlet, ETP (Sugar Unit) inlet & outlet, OCEMS installed at ETP of Sugar Unit, Mass Flow Meter installed at spent wash generation, MEE inlet & outlet.
10. Photographs of PTZ Camera installed at spent wash lagoon area & bio-compost yard.
11. Photographs of plantation done for remediation of Laksar drain.

11/5/2019

Annexure-01

ok

REGIONAL OFFICE

Uttarakhand Environment Protection
and Pollution Control Board
Irrigation Design Building Campus, Roorkee-247667
Distt. Haridwar (Uttarakhand)
E-mail: rorueppcb2013@gmail.com, Web: www.ueppcb.uk.gov.in



उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड
सिंचाई परिकल्प भवन परिसर, रूड़की -247667
जिला हरिद्वार (उत्तराखण्ड)

Ref: UEPPCB/ROR/Gen-147(3)/2019/1551

Roorkee, January 8, 2020

BY REGISTERED POST
NGT MATTER

To,

Shri S.S. Pal,
Chief Environment Officer (Scientist)
UEPPCB, Head Office,
Dehradun.

Sub.: Pursuance of the Hon'ble NGT order dated 30.10.2019 in the matter of
O.A. No. 896/2019, Teluram Vs State of Uttarakhand -reg.

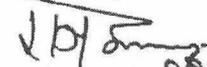
Sir,

Please refer to order of the Hon'ble NGT, Principal Bench, New Delhi in
aforesaid matter. In this regard, inspection of M/S R.B.N.S. Sugar Mill, Laksar and
M/S R.B.N.S. Sugar Mill (Distillery Unit), Laksar was carried out by this office on
02.12.2019. Inspection report alongwith Annexures are enclosed herewith for kind
perusal and further necessary action please.

With regards.

Encl: As above.

Sincerely,


(Dr. Rajendra Singh)
Regional Officer (I/c)

ok


Inspection Report

In compliance of Hon'ble NGT order dated 30.10.2019 in the matter of O.A. No. 896/2019, Teluram Vs State of Uttarakhand, inspection of **M/S R.B.N.S. Sugar Mills Ltd., Laksar, Distt. Haridwar** was carried out on dated 02.12.2019. Mr. S.P. Singh, General Manager, was present at the time of inspection.

There are two units, namely – **M/S R.B.N.S. Sugar Mills Ltd.** and **M/S R.B.N.S. Sugar Mills Ltd. (Distillery Unit)** are in operation at the same premises. Unit wise observation are as given below:

A) **M/S R.B.N.S. Sugar Mills Ltd., Laksar, Distt. Haridwar:**

1. The Unit is a sugar mill with an installed capacity of 1000 Tonns Cane Crushing per day. Co-generation of 15+14 = 29 MW electricity is also generated from the Unit. Unit was in operation at the time of inspection.
2. The Unit is having Consolidated Consent & Authorization (CCA) from the Board which is valid up to 31.03.2023.
3. The Unit has provided Effluent Treatment Plant (ETP) of 2500 KLD capacity consisting of – Oil & Grease Trap; Oil Skimmer; Equilization Tank; Primary Clarifier; Aeration Tank with 06 blowers; Secondary clarifier; MGF/ACF & Sludge drying beds. Treated water is totally recycled in cooling process through spray pounds.
4. At the time of inspection ETP was in operation. ETP outlet sample analysis report showed- pH-7.62; BOD-20 mg/L; COD-174 mg/L & TSS- 25 mg/L. Values are within prescribed limit. Copy of Analysis report is enclosed as **Annexure-1**.
5. The Unit has also provided Online Continuous Effluent Monitoring System (OCEMS) at outlet of ETP for measurement of flow, pH, BOD, COD and TSS. OCEMS was found operational at the time of inspection. Real time data are being transmitted to the CPCB and UEPPCB.
6. Molasses is generated as by-product which is stored in 05 tanks within premises.
7. The Unit has also provided boilers of 90 TPH and 70 TPH capacities equipped with individual wet scrubbers and stack of 60 meter height. Stack emission monitoring conducted by M/S SIMA Labs (MoEF&CC approved third party laboratory) showed concentration of Particulate Matters (PM)- 84 mg/NM³ and 89 mg/NM³, respectively. Values of PM are within prescribed limit. Copies of stack emission monitoring reports are enclosed as **Annexure-2**.
8. Pressmed generated from the unit is used for bio-composting after mixing with concentrated spent wash generated from the Distillery Unit.
9. The overall house keeping of the Unit was satisfactory.

As such Unit is complying with CCA Conditions of the Board and also reusing treated water totally in cooling process through spar ponds.

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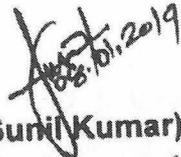
B) M/S R.B.N.S. Sugar Mills Ltd., (Distillery Unit), Laksar, Distt. Haridwar:

1. The Unit is engaged in manufacturing of Rectified Sprit/ENA /Ethanol-60 KLD using molasses. Molasses passed through continuous fermentation process, where sugar is converted in to alcohol and CO₂ with help of yeast enzyme.
2. The Unit is having Consolidated Consent & Authorization (CCA) from the Board which is valid up to 31.03.2020.
3. Spent wash generated through the fermentation process is treated through anaerobic digester. After extracting the biogas through the biomethanation process, biomethanated spent wash is concentrated in Multi Effect Evaporator (MEE). Concentrated spent wash is stored in lagoons for bio-composting.
4. The Unit has four stage falling film evaporator bodies and two forced circulation bodies installed as MEE with a feeding capacity of 840 KLD. Mass flow meters are installed at inlet and outlet points of MEE.
5. The Unit has installed Condensate Polishing Unit (CPU) of 1050 KLD capacity for treatment of process condensate. CPU consisting of equalization tank, UASB, aeration tank, clarifier and lamella. Treated water is being recycled in Sugar Mill through spary pounds.
6. The Unit has three storage lagoons of 1925M³, 1925M³ and 1372M³ capacities with total storage capacity of 5222M³.
7. Concentrated spent is used for bio-composting after mixing with pressmud generated from the sugar mill.
8. The Central Pollution Control Board vide its letter ref. no. B-190198/NGRBA(RG)/Distillery/4/2016-17/1460 dated 23.05.2019 issued closure direction under section-5 of the Environment (Protection) Act, 1986 due to non-compliance of CPCB' direction and also imposed an environmental compensation amount of Rs. 50,70,000/-. Further, after compliance of CPCB's directions said closure direction was modified on dated 21.10.2019 and permitted to resumes manufacturing operation as per consent conditions. Unit has also deposited environmental compensation amount of Rs. 50,70,000/- to the Central Pollution Control Board.
9. Laksar drain pass through the storage lagoons of the unit. Regular water quality monitoring of Laksar drain is being carried out by the Board.

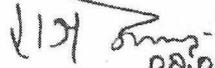
Based on above observation, it is evident that the Unit have provided pollution control measures as per CCA conditions and maintain Zero Liquid Discharge (ZLD). However, in order to ensure appropriate operation of pollution control measures and compliance of CCA conditions, following instructions may issued to the Unit:

1. The Unit shall dispose the spent wash through bio-composting process only after concentrated in Multi Effect Evaporator (MEE).

2. The Unit shall ensure that no seepage /runoff from bio-composting yard go into the drain or outside the yard areas.
3. The Unit shall increase bunds height of storage lagoons to prevent entry of surface runoff to lagoons.
4. The Unit shall restrict its lagoon capacity to 30 days equivalent of concentrated spent wash as per CPCB directions dated 14.10.2019.
5. The Unit shall undertake water quality monitoring of Laksar drain- passing nearby lagoons, regularly and shall submit report to the Boards' offices.


08.01.2019

(Sunil Kumar)
Assistant Environment Engineer


08.01.2020

(Dr. Rajendra Singh)
Regional Officer (I/c)

UTTARAKHAND ENVIRONMENT PROTECTION &
POLLUTION CONTROL BOARD
Gauradevi Parayavaran Bhawan
46-B, SIDCUL, IT Park, Sahashtradhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड पर्यावरण संरक्षण एवं प्रदूषण नियंत्रण बोर्ड
गौरादेवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड,
देहरादून(उत्तराखण्ड)

Web: www.ueppcb.uk.gov.in

UEPPCB/HO/ Lab-04 /2019/

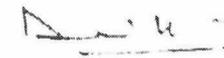
Date: 17.12.2019

Industrial Waste Water Characteristic

Name & Site of Sampling Point		M/s, RBNS Sugar Mill, Laksar, Haridwar	
Sample Collected By:		Dr. Rajendra Singh (RO)	
Sample Analysed By:		Mr. S.K. Dimri, Asst. Scientific Officer	
Date of Sampling:		02.12.2019	
Sampling Point:		ETP outlet	
Natural of Sample :		Grab	
S.N.	Parameters	Observation	Prescribed Standard
1	Colour	Colourless	-
2	Odour	Odourless	-
3	pH	7.62	6.5-8.5
4	BOD	20	30
5	COD	174	250
6	Total Solids	667	-
7	Total Dissolved Solids	642	-
8	Total Suspended Solids	25	100

All values are in mg/l. except pH.


Asst. Scientific Officer


Scientific Officer



SIMA LABS

**Sophisticated Industrial Materials
Analytic Labs Pvt. Ltd.**

(GOVT. APPROVED TESTING LABORATORIES)

A-3/7, Mayapuri Industrial Area, Ph- II, New Delhi - 11006

Phone : +(91)-(11) 43854300

Email : reports@simalab.com

CIN No : U74899DL1988PTC031785

Website : www.simalab.net | www.simalab.com

TESTING STREAMS : FOOD & AGRICULTURAL • NUTRACEUTICALS • DRUGS & COSMETICS • AYUSH & UNANI • ENVIRONMENT • WATER • BUILDING MATERIAL

7.8 F.01



TEST REPORT

PARTY CODE : R/UKH/011

R.B.N.S SUGAR MILLS LTD.

LAKSAR, HARIDWAR, UTTARAKHAND

REPORT NO. : UK1118000419

REF. NO. : NS

REF. DATE : NS

DT.RECD : 18/11/2019

SAMPLE NAME : EFFLUENT WATER (ETP-OUTLET)

RESULTS OF ANALYSIS

Reference : EP Act Standard

DESCRIPTION : One Effluent water sample from Outlet of ETP was collected by us on 16/11/2019.

SAMPLING DATE : 16/11/2019

SAMPLE QTY. : 1 LTR.

S.No.	Parameters	Units	Results	Limit (Max.)	Protocols
1.	pH	NA	7.18	5.5 to 9.0	IS:3025 (P-11)
2.	Total Suspended Solids	mg/L	14	100	IS:3025 (P-17)
3.	Chemical Oxygen Demand	mg/L	72	250	IS:3025 (P-55)
4.	Biochemical Oxygen Demand (for 3 days at 27°C)	mg/L	23	30	IS:3025 (P-44)
5.	Colour	Hazen	Colourless	NA	IS:3025 (P-4)
6.	Sulphate (as SO ₄)	mg/L	325.7	NA	IS:3025 (P-24)

Date of performance : 18/11/2019 to 23/11/2019

NA = Not Applicable

SAMPLE COLLECTED BY US

DATE : 23/11/2019

AUTHORISED SIGNATORY

REMARKS

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4. Sample shall be disposed off after issue of Test Report unless specified.
5. A complaint register is available with the laboratory.

Page: 1 of 1
Ranjan Kumar



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A-3/7, Mayapuri Industrial Area, Ph- II, New Delhi - 110064
Phone : +(91)-(11) 43854300
Email : reports@simalab.com
CIN No : U74899DL1988PTC031785
Website : www.simalab.net | www.simalab.com

Handwritten: 11/11/19 - 2

TEST REPORT



PARTY CODE : R/UKH/011
R.B.N.S SUGAR MILLS LTD.
LAKSAR, HARIDWAR, UTTARAKHAND

REPORT NO. : UK1118000219
REF. NO. : NS
REF. DATE : NS
DT.RECD : 18/11/2019

SAMPLE NAME : STACK EMISSION

RESULTS OF ANALYSIS Reference : IS 11255 & EPA

Description : One Stack Emission sample was collected by us on 16/11/2019 between 02:30 PM to 03:00 PM.

Name of Industry : R.B.N.S SUGAR MILLS LTD.

Name of plant & Section : Boiler Section

Emission Source Monitored : Boiler Stack

Type of Fuel Used : Bagasse

Stack Identification : Boiler Stack No.-2 (70 TON)

Normal Operating Schedule (Hrs/day) : 24

Location of sampling Point : As per norms

Type of Chimney (ACC/Metal) : RCC

Stack Height (Meters)

 a. From source of Emission : -

 b. From Roof Level : -

 c. From Ground Level : 60

Diameter of stack (cm) : 300

Sampling Duration (minutes) : 30

Parameters Monitored : PM

Purpose of Monitoring : Assessment of pollution load

Products Manufactured : Sugar, Molasses

Control measures (if any) : Wet scrubber ✓

Recovery of Material (if any) : Nil

General Sensory observations : Normal

Fugitive Emissions (if any) : Nil

Stack Temperature (°C) : 138

Ambient Temperature(°C) : 25

Average Stack Velocity (m/second) : 8.45

Quantity of Emission (Nm³/Hr) : 165049

S.No.	Parameters	Units	Results	Limits (Max.)	Protocols
1.	Particulate Matter	mg/Nm ³	89.0 (at 12 % CO2)	160	IS:11255 (P-1)

Date of performance : 18/11/2019 to 20/11/2019
NA = Not Applicable

SAMPLE COLLECTED BY US

DATE : 20/11/2019

AUTHORISED SIGNATORY

REMARKS

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4. Sample shall be disposed off after issue of Test Report unless specified.
5. A complaint register is available with the laboratory.

Ashutosh Joshi



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TESTING STREAMS : FOOD & AGRICULTURAL • NUTRACEUTICALS • DRUGS & COSMETICS • AYUSH & UNANI • ENVIRONMENT • WATER • BUILDING MATERIAL



TEST REPORT

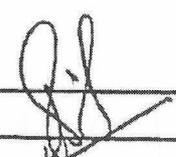
PARTY CODE : RUKH/011
 R.B.N.S SUGAR MILLS LTD.
 LAKSAR, HARIDWAR, UTTARAKHAND

REPORT NO. : UK1118000119
 REF. NO. : NS
 REF. DATE : NS
 DT.RECD : 18/11/2019

SAMPLE NAME : STACK EMISSION

RESULTS OF ANALYSIS					
Reference : IS 11255 & EPA					
Description	: One Stack Emission sample was collected by us on 16/11/2019 between 12:45 PM to 01:15 PM.				
Name of Industry	: R.B.N.S SUGAR MILLS LTD.				
Name of plant & Section	: Boiler Section				
Emission Source Monitored	: Boiler Stack				
Type of Fuel Used	: Bagasse				
Stack Identification	: Boiler Stack No.-1 (90 TON)				
Normal Operating Schedule (Hrs/day)	: 24				
Location of sampling Point	: As per norms				
Type of Chimney (ACC/Metal)	: RCC				
Stack Height (Meters)	:				
a. From source of Emission	: -				
b. From Roof Level	: -				
c. From Ground Level	: 60				
Diameter of stack (cm)	: 300				
Sampling Duration (minutes)	: 30				
Parameters Monitored	: PM				
Purpose of Monitoring	: Assessment of pollution load				
Products Manufactured	: Sugar Molasses				
Control measures (if any)	: Wet scrubber ✓				
Recovery of Material (if any)	: Nil				
General Sensory observations	: Normal				
Fugitive Emissions (if any)	: Nil				
Stack Temperature (°C)	: 135				
Ambient Temperature(°C)	: 25				
Average Stack Velocity (m/second)	: 9.10				
Quantity of Emission (Nm ³ /Hr)	: 189049				
S.No.	Parameters	Units	Results	Limits (Max.)	Protocols
1.	Particulate Matter	mg/Nm ³	84 (at 12 % CO ₂)	150	IS:11255 (P-1)

Date of performance : 18/11/2019 to 20/11/2019
 NA = Not Applicable

SAMPLE COLLECTED BY US 

DATE : 20/11/2019

AUTHORISED SIGNATORY

REMARKS 1. Results listed refer only to the tested sample & applicable parameters. Endorsement of products is neither inferred nor implied. Page: 1 of 1
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 3. This Report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of law and should not be used in any advertising media without special permission in writing.
 4. Sample shall be disposed off after issue of Test Report unless specified.
 5. A complete register is available with the laboratory.

Shulchsh Joshi

Annexure-02

Distillery

R.B.N.S. SUGAR MILLS LTD., LAKSAR, DISTT. HARIDWAR, UTTRAKHAND
(DISTILLERY DIVISION)

A. Product and Capacity:

1. Product - ALCOHOL
2. Raw Material - Sugar cane Molasses
3. Alcohol Production capacity - 60 KLPD
4. Consent/Authorization Status - Granted till March,2022.
5. Water Bore well Capacity (8 Hrs. Working) - 180M³/hr
Note: One Bore well for Sugar Mill & Distillery both.
6. As per tube well water Flow meter consumption in Distillery - 290-300M³/day (Log Book copy enclosed.
7. Central Ground water Authority NOC. - Applied and process in active stage (All Documents submitted)
8. Other Environment Plan:-
 1. Green belt developed with plantation and Green gardening about 30% land of total area.
 2. Treated water of CPU is being used about 575M³/day for Cooling Tower purpose..
9. Ash (Boiler Ash) is being used about 10% in Bio-composting and other is used filling of own low land Agriculture land and other own area.
10. No Hazardous waste of Distillery Unit.

S.P. SINGH

Add. General Manager (P) Cum
Factory Manager R.B.N.S. Sugar Mills Ltd.
Laksar, Distt. Haridwar (U.K.)
Distillery Division

Sugar mills

(1)

R.B.N.S. SUGAR MILLS LTD., LAKSAR, DISTT. HARIDWAR, UTTRAKHAND

A. Product and Capacity:

1. Product - SUGAR
2. Raw Material - Sugar cane
3. Sugar Cane Crushing capacity - 10,000 TCD
4. Consent/Authorization Status - Granted till March, 2024.
5. Water Bore well Capacity (8 Hrs. Working) - 180M³/hr
Note: One Bore well for Sugar Mill & Distillery both.
6. As per tube well water Flow meter consumption in Sugar Mill - 700-750M³/day (Log Book copy enclosed.)
7. Central Ground water Authority NOC. - Applied and process in active stage (All Documents submitted)
8. Other Environment Plan:-
 1. Green belt developed with plantation and Green gardening about 30% land of total area.
 2. Treated water is being used about 9M³/hr for Ferti-irrigation purpose.
9. Ash (Boiler Ash) is being used about 10% in Bio-composting and other is used filling of own low land Agriculture land and other own area.
10. Oil and grease disposal is through Authorized agency/ recycled as per rule.

S.P. SINGH
Add. General Manager (P) Cum
Factory Manager R.B.N.S. Sugar Mills Ltd.
Laksar, Distt. Haridwar (U.K.)

Water Tube Wall Flow Meter Reading Log Book

Month... April... 2020

S. No.	Date	Tube Wall Reading		
		Flow Meter Reading	Flow on Date	Flow to Date
1	01-04-20	283833	1224	
2	02-04-20	285074	1241	
3	03-04-20	286270	1276	
4	04-04-20	287444	1274	
5	05-04-20	288605	1361	
6	06-04-20	289846	1241	
7	07-04-20	291070	1224	
8	08-04-20	292263	1193	
9	09-04-20	293295	1132	
10	10-04-20	294582	1187	
11	11-04-20	295791	1209	
12	12-04-20	297047	1256	
13	13-04-20	298379	1332	
14	14-04-20	299598	1219	
15	15-04-20	300834	1236	
16	16-04-20	302150	1296	
17	17-04-20	303267	1137	
18	18-04-20	304464	1197	
19	19-04-20	305606	1142	
20	20-04-20	306877	1271	
21	21-04-20	308116	1239	
22	22-04-20	309328	1212	
23	23-04-20	310475	1147	
24	24-04-20	311667	1192	
25	25-04-20	312834	1167	
26	26-04-20	314035	1202	
27	27-04-20	315277	1241	
28	28-04-20	316514	1237	
29	29-04-20	317850	1336	
30	30-04-20	319134	1284	
Total			36525	

1217.5 m³/Day
50.71 m³/Hrs

Water Tube Wall Flow Meter Reading Log Book

Month... MAY - 2020

S. No.	Date	Tube Wall Reading		
		Flow Meter Reading	Flow on Date	Flow to Date
1	01-05-20	320405	1271	
2	02-05-20	321737	1332	
3	03-05-20	323044	1307	
4	04-05-20	324391	1347	
5	05-05-20	325782	1391	
6	06-05-20	327078	1296	
7	07-05-20	328442	1364	
8	08-05-20	329779	1337	
9	09-05-20	331003	1224	
10	10-05-20	332195	1192	
11	11-05-20	333421	1226	
12	12-05-20	334723	1302	
13	13-05-20	336049	1326	
14	14-05-20	337313	1264	
15	15-05-20	338594	1287	
16	16-05-20	339773	1179	
17	17-05-20	341017	1244	
18	18-05-20	342313	1276	
19	19-05-20	343634	1321	
20	20-05-20	344863	1229	
21	21-05-20	346056	1193	
22	22-05-20	347337	1281	
23	23-05-20	348479	1142	
24	24-05-20	349672	1193	
25	25-05-20	350869	1177	
26	26-05-20	352016	1147	
27	27-05-20	353198	1182	
28	28-05-20	354363	1165	
29	29-05-20	355495	1132	
30	30-05-20	356634	1139	
31	31-05-20	357802	1168	
Total			3868	

1247.35 m³/Day
51.97 m³/Hrs

Main
Tubewell
Sugar Mill

* Fresh water
Consumption

S.P. SINGH

Add. General Manager (P) Cum
Factory Manager R.B.N.S. Sugar Mills Ltd.
Laksar, Distt. Haridwar (U.K.)

Water Tube Wall Flow Meter Reading Log Book

Month... June ... 2020

S. No.	Date	Tube Wall Reading		
		Flow Meter Reading	Flow on Date	Flow to Date
1	01.06.20	350926	1124	
2	02.06.20	360022	1096	
3	03.06.20	361153	1131	
4	04.06.20	367500	1147	
5	05.06.20	363339	1039	
6	06.06.20	364325	986	
7	07.06.20	365394	1074	
8	08.06.20	366331	952	
9	09.06.20	367312	981	
10	10.06.20	368208	896	
11	11.06.20	369182	974	
12	12.06.20	370214	1032	
13	13.06.20	371181	967	
14	14.06.20	372120	989	
15	15.06.20	373209	1039	
16	16.06.20	374311	1107	
17	17.06.20	375455	1139	
18	18.06.20	376136	1181	
19	19.06.20	377236	1098	
20	20.06.20	378721	987	
21	21.06.20	379802	1081	
22	22.06.20	380844	1242	
23	23.06.20	381827	983	
24	24.06.20	382689	862	
25	25.06.20	383656	947	
26	26.06.20	384475	839	
27	27.06.20	385307	832	
28	28.06.20	386209	902	
29	29.06.20	387121	912	
30	30.06.20	387953	832	
31				

Total

30151

1005.03 m³/Day

41.88 m³/Hrs

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Water Tube Wall Flow Meter Reading Log Book

Month... July ... 2020

S. No.	Date	Tube Wall Reading		
		Flow Meter Reading	Flow on Date	Flow to Date
1	01.07.20	388568	615	
2	02.07.20	389153	585	
3	03.07.20	389751	598	
4	04.07.20	390163	412	
5	05.07.20	390696	531	
6	06.07.20	391192	498	
7	07.07.20	391640	448	
8	08.07.20	392179	539	
9	09.07.20	392681	522	
10	10.07.20	393155	674	
11	11.07.20	393651	696	
12	12.07.20	394053	402	
13	13.07.20	394465	612	
14	14.07.20	394897	432	
15	15.07.20	395279	382	
16	16.07.20	395686	607	
17	17.07.20	396075	389	
18	18.07.20	396439	364	
19	19.07.20	396771	832	
20	20.07.20	397113	342	
21	21.07.20	397496	383	
22	22.07.20	397808	312	
23	23.07.20	398109	301	
24	24.07.20	398445	336	
25	25.07.20	398737	292	
26	26.07.20	399065	308	
27	27.07.20	399334	289	
28	28.07.20	399626	342	
29	29.07.20	399988	312	
30	30.07.20	400286	298	
31	31.07.20	400647	361	

Total

12694

409.48 m³/Day

17.08 m³/Hrs

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S.P. SINGH

Add. General Manager (P) Cum
Factory Manager R.E. ... Mills Ltd.
Lakea, Dist. Haryana (I.K.)

Sugar Mill Flow

R.B.N.S. Sugar Mills, Laksar Distt. Haridwar

Sugar Mill Tube Well Water Flow Meter Record Log Book

Sl	Date	Initial Reading	Final Reading	Water Consume per day in M ³	Total Water Consume in M ³	Remarks
	31/3/20	506065	506774	709	506774	
	1/4/20	506774	507660	886	507660	
	2/4/20	507660	508479	819	508479	
	3/4/20	508479	509301	822	509301	
	4/4/20	509301	510117	816	510117	
	5/4/20	510117	510927	810	510927	
	6/4/20	510927	511762	835	511762	
	7/4/20	511762	512577	815	512577	
	8/4/20	512577	513573	996	513573	
	9/4/20	513573	514338	765	514338	
	10/04/20	514338	515219	881	515219	
	11/4/20	515219	516111	892	516111	
	12/4/20	516111	516971	860	516971	
	13/4/20	516971	517816	845	517816	

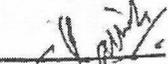
Sr. Manager

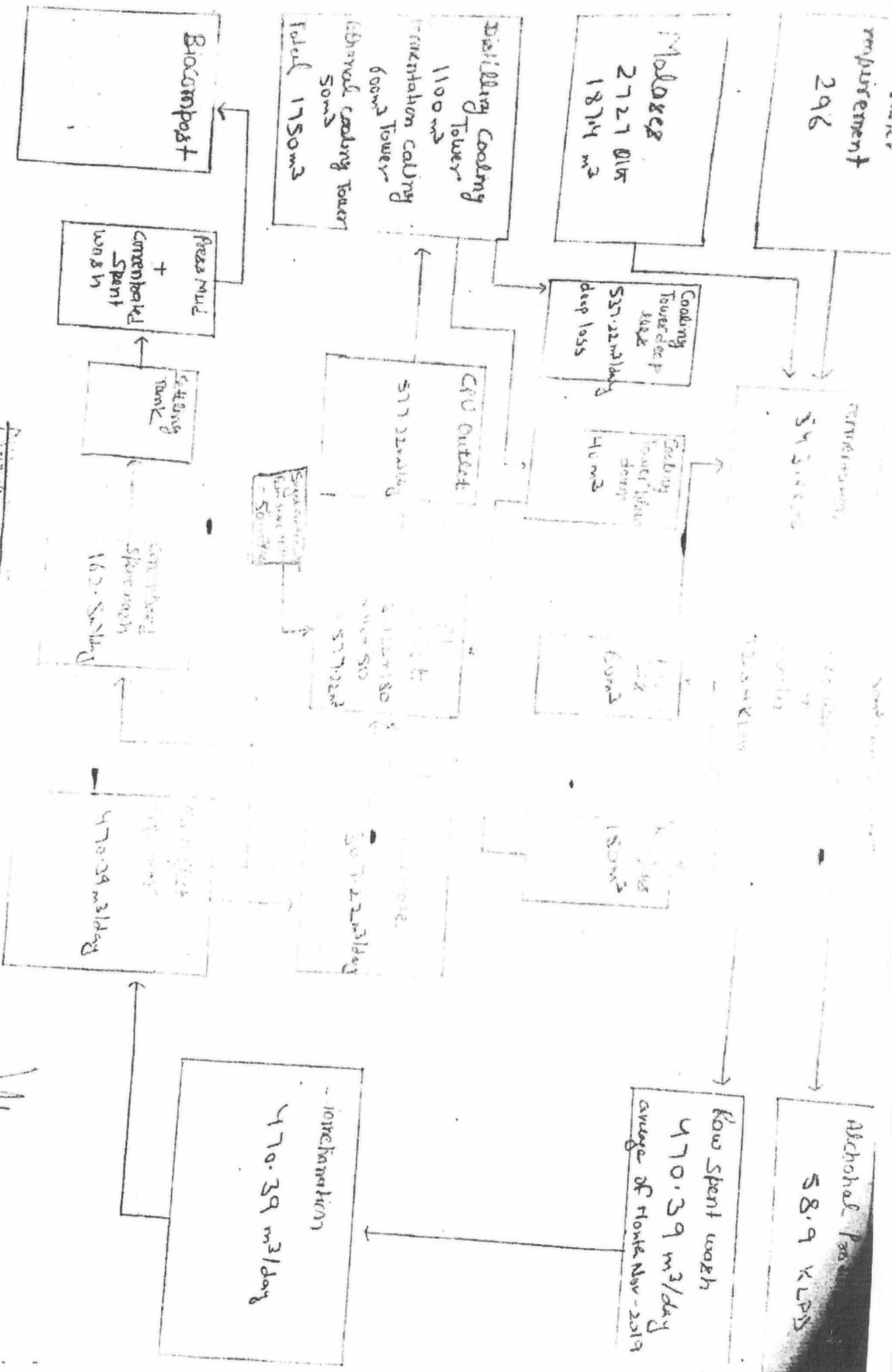
Sr. Manager

R.B.N.S. Sugar Mills, Laksar Distt. Haridwar

Sugar Mill Tube Well Water Flow Meter Record Log Book

Date	Initial Reading	Final Reading	Water Consume per day in M ³	Total Water Consume in M ³	Remarks
14/4/20	517816	518671	855	518671	
15/4/20	518671	519548	877	519548	
16/4/20	519548	520392	844	520392	
17/4/20	520392	521362	970	521362	
18/4/20	521362	522210	848	522210	
19/4/20	522210	523060	850	523060	
20/4/20	523060	523904	844	523904	
21/4/20	523904	524753	849	524753	
22/4/20	524753	525604	851	525604	
23/4/20	525604	526325	721	526325	
24/4/20	526325	527159	834	527159	
25/4/20	527159	527995	836	527995	
26/4/20	527995	528827	832	528827	
27/4/20	528827	529747	920	529747	


Sp. Manager



W

Alc loss

M/S R.B.N.S. SUGAR MILLS LTD., LAKSAR

ANNEXURE-02

WATER BALANCE FOR THE SUGAR PLANT AT CRUSHING RATE 300-330 TPH

S. No.	Particulars	Purpose	Qty M ³ /hr	Use of Water
A				
1	Mill Drive and Mill bearings	Cooling	} 150	Recycled ✓
2	Fibrizor Turbine	Cooling		Recycled ✓
3	Power Turbine	Cooling		Recycled ✓
4	Pumps	Cooling	5	waste
5	Sulphur Furnace	Cooling	20	Recycled ✓
6	Air Compressor	Cooling	5	Recycled ✓
7	Juice Heater, Evaporator Cleaning	Cooling	10	Waste
8	Mics.	Cleaning	4	Waste
	Total		594	
9	Recycled water		575	
10	Waste water to ETP		19	
11	DM Plant		22	for boiler
B	<u>Condensate Available from Sugar Process</u>			
1.1	Exhaust Condensate		135	
1.2	Exhaust Condensate utilized for Sugar Boiler		135	
1.3	Makeup water for Boiler		10	
2	<u>Utilisation of Vapour Condensate in Sugar Process</u>			
2.1	Vapour Condensate Available		269	
2.2	Imbibition (Added water)		125	
2.3	MOL Preparation		6	
2.4	Filter Cake Washing		44	
2.5	Movement water at Pan		15	
2.6	Centrifugal Machine		15	
2.7	Magma Mixer sugar Melter		19	
2.8	Evaporation Losses, crystalizer etc.		20	
2.9	Floor Washing to ETP		5	
	Total		219	
3	Surplus vapour condensate		50	
C	<u>Water Balance at Spray Pond</u>			
1	Surplus vapour Condensate		50	
2	Water added by condensing of vapour at Pan & Evaporator		75	
3	Make up water to spray from ETP S. No. D-5		25	
	Total		150	
4	Losses of water in Spray Pond & wet Scrubber		87	
5	Make up water required for wet Scrubber		15	
6	Spray pond overflow to ETP		20	
	Total		122	
D	<u>Water to ETP for Treatment</u>			
1	Waste water to ETP S. No. A-10		19	
2	Floor washing to ETP S. No. B 2.9		5	
3	Spray Pond Over flow		20	
4	Boiler Blow down to ETP		3	
	Total		47	
	Total effluent to ETP recycled after treatment to spray		25	
	Cold water UGR		10	
	Gardening		3	
	Drain/Extinguisher		9	
	Total		47	

(S.P. Singh)
Addl. General Manager (Process)
cum Factory Manager

5L

Annexure-02

Rain water harvesting scheme from RBNS Sugar Mills Ltd

From: laksar sugar (edprbns@yahoo.com)

To: rodcur-cgwb@nic.in

Cc: ahmad15august@gmail.com

Date: Wednesday, 5 August, 2020, 03:05 pm IST

Dear Sir,

Please find enclosed the Existing and proposed rain water harvesting scheme.

Thanks & regards,

S.P. Singh
Addl. G.M.(P)
M/s RBNS Sugar Mills Ltd
Laksar



Scan40006.PDF
3.3MB



Grams : SUGAR LHAKSAR
Phones: 01332 -254653
Fax: 01332-254655, 254460
E-mail: edprbns@yahoo.com
CIN : U74899DL1932PLC00029B

Rai Bahadur Narain Singh Sugar Mills Limited

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

Ref.No.GM/Dist/ 750

Dated: 4.08.2020

The Regional Director,
Central Ground Water Board, Uttranchal Region,
419-A, Kanwali Road,
Balliwala,
Dehradun

Sub: Submission of Documents for processing online application –reg.

Ref: Application No. 21-4/733/UT/IND/2017 dated 31.05.2017

Dear Sir,

With reference to your letter dated 3.7.2020 received by hand from your office on 29.7.2020. This mail has not yet received. In this regard, please find enclosed herewith a appropriate Rain Water Harvesting existing and proposed which is almost completed scheme, design and details as per guidelines/criteria of Central Ground Water Authority for evaluation of proposal for ground water abstraction.

In view of above, it is requested that our case may kindly be recommended/considered for grant of permission (NOC) for abstraction of ground water.

Thanking you,

Yours faithfully,


Authorized Signatory.

Encl: As above.

RAIN WATER HARVESTING SCHEME

Existing Sugar Mill and distillery Unit M/s Rai Bahadur Narain Singh Sugar Mills Ltd., Laksar Distt-Haridwar Uttarakhand. Proper rain water harvesting scheme No.1 has adopted to recharge ground water and No.2 Rain water harvesting system is proposed which is almost completed.

METHOD OF RAIN WATER HARVESTING

- Rooftop rain water harvesting through injection wells with silting and filtering pit.
- Surface rainwater runoff available from open land shall be used for recharging through recharge structure.
- Available recycle water is being used for green belt development.

Area Details :

Sr. No.	Land Use Type	Sugar Mill Existing Rain water harvesting No.1 Area (m ²)	Sugar Mill Proposed, Rain water harvesting No.2 Area (m ²)	Distillery unit Existing Rain water harvesting No.1 Area (m ²)	Distillery unit Proposed Rain water harvesting No.2 Area (m ²)
1	Roof Top Area	38025	40000	36200	30000
2.	Paved Area	13000	12000	11000	10000
3.	Open Area/Green Belt Area	79025	60000	54000	50000
	Total	130050	112000	101200	90000

Ground water recharge proposal :

To collect water from roof tops roof drain pipes has provided. These drain pipes are provided to connect main rain water harvesting pipes, provided with collection chambers. Total rain water available has diverted to recharge dug wells through PVC pipes and injected into the aquifer after passing through the filter pit.

Sugar Mill

Distillery unit

Existing

- a) **Roof top rain water harvesting :**
 Average rainfall = 1174.3mm
 Roof top area = 38025 Sq. M.
 Runoff Coefficient = 85%
- Anticipated ground water recharge :
 $38025 \times 1.1743 \times 0.85 = 37954.84 \text{ m}^3/\text{year}$

- Average rainfall = 1174.3mm
 Roof top area = 36200 Sq. M.
 Runoff Coefficient = 85%
- Anticipated ground water recharge :
 $36200 \times 1.1743 \times 0.85 = 36133.24 \text{ m}^3/\text{year}$

PROPOSED

a) **Roof top rain water harvesting :**
Average rainfall = 1174.3mm
Roof top area = 40000 Sq. M.
Runoff Coefficient = 85%

Anticipated ground water recharge :
 $40000 \times 1.1743 \times 0.85 = 39926.20 \text{ m}^3/\text{year}$

Average rainfall = 1174.3mm
Roof top area = 30000 Sq. M.
Runoff Coefficient = 85%

Anticipated ground water recharge :
 $30000 \times 1.1743 \times 0.85 = 29944.65 \text{ m}^3/\text{year}$

Existing

b) **Return Flow from Paved Area :**
Average rainfall = 1174.3mm
Paved Area = 13000 Sq. M.
Runoff Coefficient = 70%

Anticipated ground water recharge :
 $13000 \times 1.1743 \times 0.70 = 10686.83 \text{ m}^3/\text{year}$

Average rainfall = 1174.3mm
Paved area = 12000 Sq. M.
Runoff Coefficient = 70%

Anticipated ground water recharge :
 $12000 \times 1.1743 \times 0.70 = 9864.12 \text{ m}^3/\text{year}$

PROPOSED

b) **Return Flow from Paved Area :**
Average rainfall = 1174.3mm
Paved Area = 12000 Sq. M.
Runoff Coefficient = 70%

Anticipated ground water recharge :
 $12000 \times 1.1743 \times 0.70 = 9864.12 \text{ m}^3/\text{year}$

Average rainfall = 1174.3mm
Paved area = 10000 Sq. M.
Runoff Coefficient = 70%

Anticipated ground water recharge :
 $10000 \times 1.1743 \times 0.70 = 8220 \text{ m}^3/\text{year}$

Existing

c) **Ground water recharge from Open land Area/Green belt Area :**

Average rainfall = 1174.3mm
Green Belt/Open area = 79025 Sq. M.
Runoff Coefficient = 20%

Anticipated ground water recharge :
 $79025 \times 1.1743 \times 0.20 = 18559.81 \text{ m}^3/\text{year}$

Average rainfall = 1174.3mm
Green Belt/Open area = 54000 Sq. M.
Runoff Coefficient = 20%

Anticipated ground water recharge :
 $54000 \times 1.1743 \times 0.20 = 12682.44 \text{ m}^3/\text{year}$

PROPOSED

c) **Ground water recharge from Open land Area/Green belt Area :**

Average rainfall = 1174.3mm
Green Belt/Open area = 79025 Sq. M.
Runoff Coefficient = 20%

Anticipated ground water recharge :
 $60000 \times 1.1743 \times 0.20 = 14091.60 \text{ m}^3/\text{year}$

Average rainfall = 1174.3mm
Green Belt/Open area = 54000 Sq. M.
Runoff Coefficient = 20%

Anticipated ground water recharge :
 $50000 \times 1.1943 \times 0.20 = 11743 \text{ m}^3/\text{year}$

Total Existing Anticipated ground water recharge

=37954.84+10686.86+18559.81+36133.21+9865.12+12682.44 = 125881.28 m³/year

Total Proposed Anticipated ground water recharge

= 39926.20+9864.12+14091.60+29944.65+82220+11743=113789.57 M³/Year

The total rain water harvested from the project area from the run-off generated inside the project premises is 125881.28m³/year and proposed is 113789.57 M³/year and Total Rain water harvesting area is 239670.85 M³/year while comparing the ground water extracted by the project proponent is 216810 M³/year, which is 111 % of water recharged by the project proponent.



UTS/2020
S.P. SINGH

Add. General Manager (P) Cum
Factory Manager R.B.N.S. Sugar Mills Ltd.
Laksar, Distt. Haridwar (U.K.)
Telephone No. 01361-251111

SCHEMATIC REPRESENTATION OF RECHARGE STRUCTURE

PLAN VIEW

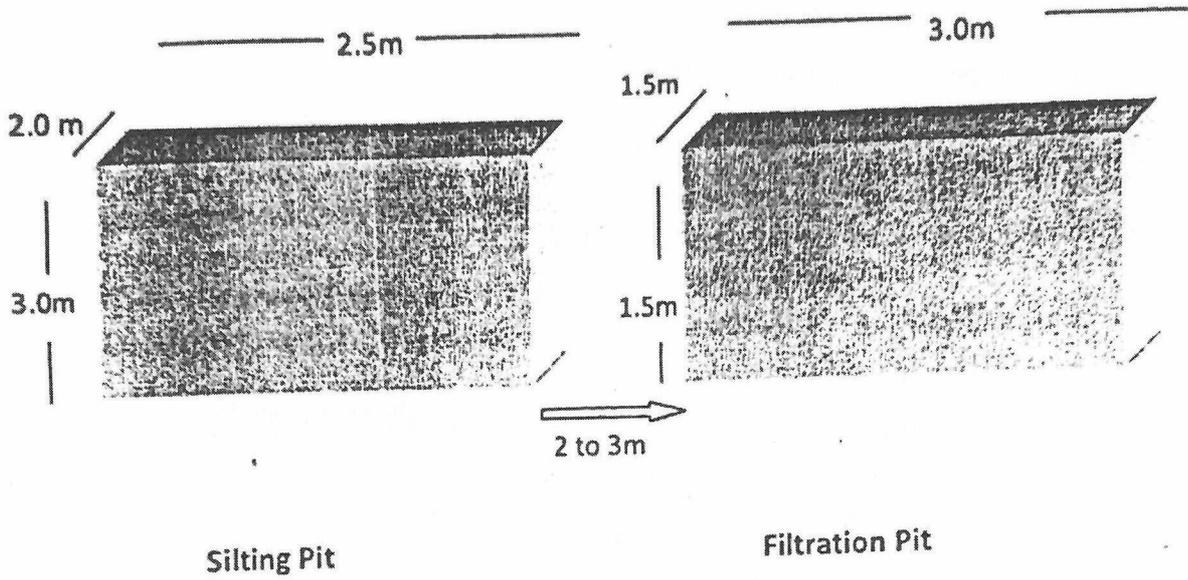


Fig. 1. RAINWATER RECHARGE SYSTEM AT INJECTION WELL FROM ROOFTOP, ROAD/ PAVEMENT AREA

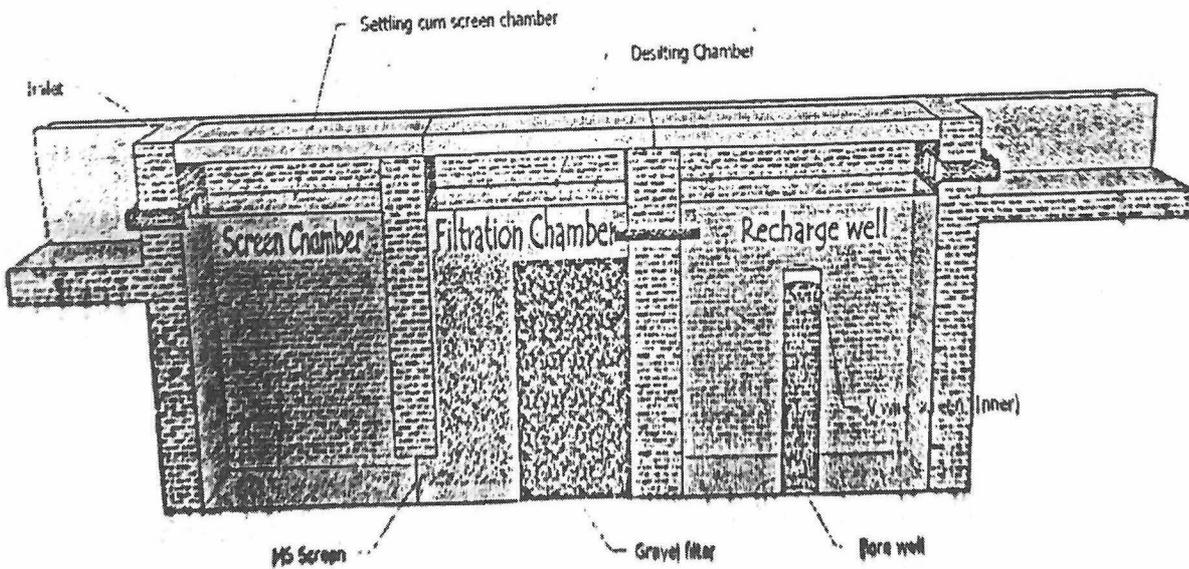


Figure 2 - Schematic Design of Rainwater Recharge Structures

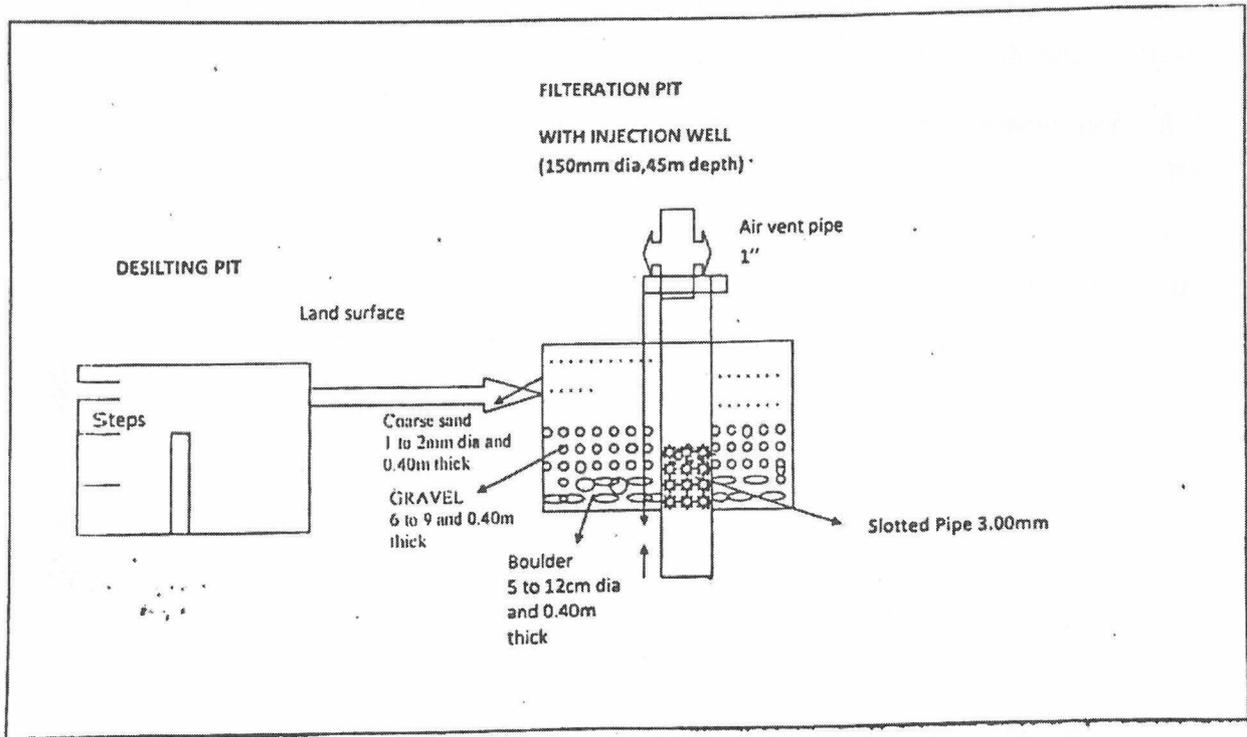


FIG.3. SECTIONAL VIEW FILTRATION PIT

EXECUTION OF RAINWATER HARVESTING THROUGH RECHARGE BORE WELL:

- Rooftop/Terrace water is diverted through PVC pipes to rainwater harvesting unit.
- The rooftop rainwater passes through screen chamber, filtration chamber and then transferred to recharge well through gravitational force.
- The screen chamber act as settling chamber from where water passes through MS screen to filtration chamber.
- Filtration chamber act as de-silting unit then water passes through gravel filter towards recharge well.
- Filtered water flows to aquifer through 'Vee' wire screens, which is installed in the Recharge well.
- Valve Chamber will be provided to drain off first rainwater to storm water drain.
- There is a provision to drain off excess rainwater during heavy rain fall to storm water drain through overflow pipes.


S.P. SINGH
Add. General Manager (P) Cum
Factory Manager R.B.M.S. Sugar Mills Ltd.
Ludhiana, Distt. Hoshiarpur (U.K.)

rodcur-cgwb@nic.in

Email

Urgent and last remainder M/S Rai Bahadur Narain Singh Sugar Mill Ltd.

From : rodcur-uttaranchal region <rodcur-cgwb@nic.in>

Fri, Jul 03, 2020, 10:37 AM

Subject : Urgent and last remainder M/S Rai Bahadur
Narain Singh Sugar Mill Ltd.

To : edprbns@yahoo.com

Ref: App No: 21-4/733/UT/IND/2017

3 July 2020

Sir/Madam,

It is to inform that your application is not processed due to the following deficiencies:

1. Proper Rainwater harvesting proposal following harvesting guidelines for water intensive industries.

It is therefore requested to kindly submit the above mentioned documents by 15th July 2020 positively via mail through your registered E-mail Id to CGWB Office, Dehradun failing which your application will be liable to be rejected. Please note that this is the last and final reminder which is being sent and your application will be rejected and further no communication will be entertained.

(Regional Director)
CGWB, U.R, Dehradun

Yahoo Mail - Submission of documents for processing your online application- reg.

Submission of documents for processing your online application- reg.

From: Rdur-cgwb (rdur-cgwb@nic.in)

To: edprbns@yahoo.com

Date: Wednesday, 4 December, 2019, 05:35 pm IST

Ref: Application No 21-4/733/UT/IND/2017 dated 31/05/2017

Sir/Madam

This is to inform you that your application is in the active stage. However the following document (enlisted below) is inappropriate and need to be submitted **at the earliest** so that your application can be processed for grant of NOC.

1. Appropriate Rainwater Harvesting design and details (May refer NOCAP website for guidelines)

Regards

TS to Regional Director
CGWB, UR, Dehradun

Date: 31.5.2017

To

Regional Director,
Central Ground Water Board Uttarakhand Region
419-A, Kanwali Road; Baluwala, Near Urja Bhawan;
DEHRADUN, UTTARAKHAND - 248006

Subject: Application for permission to abstract ground water for industrial use at our existing RBNS Sugar Mill, Laksar, District Haridwar, Uttarakhand

Reference: Application Number: 21-4/733/UT/IND/2017 submitted online on 31.05.2017

Dear Sir,

With reference to the above-cited subject, please find enclosed herewith the hard copy of application bearing number 21-4/733/UT/IND/2017 submitted online on 31.5.2017 regarding permission to abstract ground water for industrial use at our existing RBNS Sugar Mill, Laksar, District Haridwar, Uttarakhand. The application is annexed with all project related documents as per CGWA checklist.

Original demand draft of Rs. 1000/- bearing number 873102 dated 2.6.17 in favour of PAO, CGWB payable at Faridabad is attached herewith.

You are requested to acknowledge the receipt of this application and process our case further.

Thanking You



Authorized Signatory

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

**Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)**

Application Number : 21-4/733/UT/IND/2017

General Information:

Water Quality: Fresh Water
Application Type Category/ Type of Application: Sugar
(i) Name of Industry: RAI BAHADUR NARAIN SINGH SUGAR MILL LTD.
LAKSAR

(ii) Location Details of the Industrial Unit- (Attach Site Plan and Certified Revenue Sketch) (\$)

Address Line 1 : LAKSAR
Address Line 2 :
Address Line 3 :
State: UTTARAKHAND
District: HARIDWAR
Sub-District: LAKSAR
Village/Town: Laksar (NP)
Area Type : Non-Notified
Area Type Category : Semi Critical

(iii) Communication Address

Address Line 1: RAI BAHADUR NARAIN SINGH SUGAR MILL LTD
Address Line 2: LAKSAR
Address Line 3:
State: UTTARAKHAND
District: HARIDWAR
Sub-District: LAKSAR
Pincode: 247663
Phone Number with Area Code:
Mobile Number: 91 9837791037
Fax Number:
E-Mail: edprbns@yahoo.com

(iv) Salient Features of the Industrial Activity:

Sugar and Alcohol Production

(v) Land Use Details of the Existing / Proposed Industrial Unit Premises Ownership of the Land : Enclose Documents of Ownership / Lease: (\$)

Land Use Details	Existing (sq meter)	Proposed (sq meter)	Grand Total (sq meter)
Green Belt Area	48000.00		48000.00
Open Land	31025.00		31025.00
Road/ Paved Area	13000.00		13000.00

Government of India
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Rooftop area of building/ sheds	38025.00	38025.00
Total	130050.00	130050.00
(vi) Drainage in the Area (River/ Nala etc) :	Drainage is only for Rainwater	
(vii) Source of Availability of Surface Water for Industrial Use (if any – Furnish Details):	No	
(viii) Average Annual Rainfall in the Area (in mm):	1174.30	
(ix) Townships / Villages (Within 2km Radius of the Industrial Unit):	Laksar	
(x) Whether Ground Water Utilization for:	Existing Industry	
Date of Commencement Industry:	09/06/2006	
Date of Expansion :		

2. Details of Water Requirement (Fresh and Recycled Water Usage):
(Please Enclose Water Flow Chart of Activities and Requirement of Water at each Stage) (\$)

(i) Total Water Requirement (a+b+c+d) (m3/day)

	Existing	Proposed	Total
Water Requirement Details (Fresh Water) (m3/day)			
(a) Ground Water Requirement (m3/day):	594.00	0.00	594.00
(b) Surface Water Available (Canal, River, Ponds etc.) (m3/day):	0.00	0.00	0.00
(c) Water Supply from Any Agency (m3/day):	0.00	0.00	0.00
Total Fresh Water Requirement (a+b+c)(m3/day):	594.00	0.00	594.00
(d) Recycled Water Usage (m3/day):	310.00	0.00	310.00
Total Water Requirement : (a+b+c+d)(m3/day)	904.00	0.00	904.00

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m3/day)	Proposed Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
Industrial Activity	594.00	0.00	594.00	130	77220.00
Residential / Domestic	171.00	0.00	171.00	130	22230.00
Greenbelt Development /Environment Maintenance	119.00	0.00	119.00	130	15470.00
Other Use	20.00	0.00	20.00	130	2600.00
Grand Total	904.00	0.00	904.00		117520.00

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Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)

Application Number : 21-4/733/UT/IND/2017

(iii) Breakup of Recycled Water Usage:

	(m3/day)	(Days)	(m3/year)
(a) Total Waste Water Generated :	390.00	130	50700.00
(b) Quantity of Treated Water Available	310.00		
i). Reuse in Industrial Activity:	171.00	130	22230.00
ii). Reuse in Green Belt Development:	119.00	130	15470.00
iii). Other Uses:	20.00	130	2600.00
(c) Total Treated Water Utilized:	310.00		40300.00

Net Ground Water Requirement:

594.00 (m3/day)

(a). Groundwater Abstraction Structure- Existing:

Number of Existing Structures:

1

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Borewell / 2007	180.00 / 150	13.00	150.00	6 / 130	Submersible Pump	40.00	Yes	No / -

(b). Groundwater Abstraction Structure- Proposed:

Number of Proposed Structures:

0

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof

4. Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition / Groundwater Quality in and Around the Area) Applicable to Industries Consuming Greater Than 500 m3/day and / or having a Land Area of Greater Than 2 Ha.- (\$)

Attached

5. Details of Rainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area. If the Firm has Proposed to take up Rainwater Harvesting and Recharge outside the Industrial Unit Premises, then provide NOC from the Concern Authority / Agency where the Harvesting Measures are Proposed, if Already implemented, details may be furnished. (Attach Report on Comprehensive & Feasible Rainwater Harvesting / Recharge Proposal).- (\$)

Attached

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Permission to Abstract Ground Water for Industrial Use
(Application For New NOC)

Application Number : 21-4/733/UT/IND/2017

6. Copy of Referral Letter seeking NOC from CGWA from Central Pollution Control Board / State Pollution Control Board / Bureau of Indian Standards / Ministry of Environment and Forests / Other Central / State Agencies shall be Annexed.- (\$)

Attached Referral Letter

S.No	Attached Referral Letter	Attachment Name	File Name
1	Central Pollution Control Board	EC	RBNS Sugar Mills Laksar Env Clr.PDF

7. Have You Applied Earlier for Groundwater Clearance from CGWA / State Government Agency:
If Yes, so Details thereof with Status:

INDUSTRIAL USE- Self Declaration

It is to Certify that the Data and Information Furnished Above are True to the Best of My Knowledge and Belief and I am aware that if Any Part of the Data / Information Submitted is Found to be False or Misleading at Any Stage the Application will be Rejected Out Rightly.

1. Application Proforma is Subject to Modification from Time to Time.
2. Application should be submitted to Regional Office.

Regional Director, Central Ground Water Board Uttarakhand Region, 419-A, Kanwali Road, Baluwala, Near Urja Bhawan, Dehradun, DEHRADUN, UTTARAKHAND, 248006

3. Incomplete Application will be Summarily Rejected.

Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office.

4. Applicant has to Submit Processing Fee of Rs. 1000.00/- (Rupees One Thousand Only) in the form of Demand Draft drawn in Favour of PAO, CGWB and Payable at Faridabad, Haryana.

Demand Draft Details:-

D.D. No. _____ Dated : _____
Bank Name: _____ Amount: _____

Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application Required Documents before Submitting Online Application.

Attached Files:

- 1). Site Plan : (Refer: 1 (ii))

S.No	Attachment Name	File Name
1	Site Plan	Layout.pdf

- 2). Certified Revenue Sketch : (Refer: 1 (ii))

No Attachment Found!

- 3). Documents of Ownership / Lease : (Refer: 1 (v))

No Attachment Found!

- 4). Source of Availability of Surface Water : (Refer: 1 (vii))

No Attachment Found!

Government of India
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Ministry of Water Resources, River Development and Ganga Rejuvenation
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(Application For New NOC)**

Application Number : 21-4/733/UT/IND/2017

5). Enclose Flow Chart of Activity and Requirement of Water: (Refer: 2)

S.No	Attachment Name	File Name
1	Water balance flow chart	Water Balance Chart RBNS.pdf

6). Groundwater Availability Report : (Refer: 4)

S.No	Attachment Name	File Name
1	GW Report RBNS Sugar Mill Laksar	Ground water report RBNS Sugar Mill Laksar.pdf

7). Details of Rainwater Harvesting / Artificial Recharge Measures : (Refer: 5)

S.No	Attachment Name	File Name
1	RWH Laksar	RWH Sugar Mill Laksar.pdf

8). Authorization :

No Attachment Found!

10). Non-Polluting Effluent :

S.No	Attachment Name	File Name
1	EC Distillery	EIA Distillery.pdf

11). Extra Attachment :

S.No	Attachment Name	File Name
1	CTO	CTO.pdf

12). Scanned Industrial Application :

No Attachment Found!

Date :

Place :

Name & Signature of the applicant
(With official seal)

Associated User : anshul523

Submitted By User : anshul523

Submission Date : 31/05/2017

* In case signed by any authorized signatory, the details of the signatory with the authorization shall be enclosed.



Grams : SUGAR LHAKSAR
Phones: 01332 -254653
Fax: 01332-254655,254460
E-mail:edprbns@yahoo.com
CIN : U74899DL1932PLC000298
GST No. 05AAACR0924M1ZH

Rai Bahadur Narain Singh Sugar Mills Limited

(Distillery Division)

Works : Laksar – 247663 (Distt. Haridwar) Uttarakhand

Distillery started	-	08.11.2019
Distillery Stopped	-	30.06.2020
Alcohol Production	-	8429136 BL
Raw Spent wash generation (Final Reading : - Initial reading) (206977663-139758646)	-	67219017 Kg.
MEE Inlet (Final Reading : - Initial reading) (214803118-147150850)	-	67652268 Kg.
MEE Out let (Final Reading : - Initial reading) (79725133-56215150)	-	23509983 Kg.
Process Condensate	-	44142285 Kg
Working efficiency	-	65.24%
Total Concentrate Consumption	-	23509983 Kg.
Total Pressmud used in Bio-compost	-	21903 MT
Total Bio-compost (After recycling process)	-	8244 MT
Bio-compost Sold	-	3921 MT
Balance Bio-compost	-	4323 MT

S.P. SINGH

Add. General Manager (P) Cum
Factory Manager R.B.N.S. Sugar Mills Ltd.
Laksar, Distt. Haridwar (U.K.)
Distillery Division

Name of Farmer	Father's Name	Name of Village	Date of Supply	Bio-Compost Supplied (Qtls.)
NETARPAL	CHATAR SINGH	BASERA KHADER	01/07/20	65.04
MAHIPAL	DILERAM	KEHARA	01/07/20	71.68
SANDEEP KUMAR	GHANSHYAM	GORDHANPUR	01/07/20	63.86
BOHOTI	ISAM SINGH	RAHIMPUR	01/07/20	63.06
JABER SINGH	JIYA SINGH	KEHARA	01/07/20	65.64
RODHA	KANTU	SETHPUR	01/07/20	39.90
HALIM	MIDDU	KHARANJA KUTUBPUR	01/07/20	76.42
SULEMAN	MUSTAG	KHARANJA KUTUBPUR	01/07/20	75.44
VIDYA VATI	RAGHUBEER	JAITPUR	01/07/20	62.36
AMRISH KUMAR V. SHIML	RAGHUVVEER	PEETPUR	01/07/20	67.32
NIRDESH SAINI	ARVIND KUMAR	KHARANJA KUTUBPUR	02/07/20	71.28
SAVITRI	CHANDRA PAL	NYAMATPUR	02/07/20	67.82
RAVINDER	CHARAT SINGH	NYAMATPUR	02/07/20	61.18
PRITAM SINGH	GIRVER SINGH	SETHPUR	02/07/20	59.30
MADANPAL	HARI SINGH	SIDHRU	02/07/20	73.86
MADAN PAL	JAGPAL	DABKI KALAN	02/07/20	72.08
DUSHYANT	JAGPAL	RAHIMPUR	02/07/20	69.60
HASIM	MANGTA	BAHADDERPUR KHADD	02/07/20	68.90
SHANTA DEVI	W/O RAFAL SINGH	DHADHEKI	02/07/20	66.04
PRADEEP	BHOPAL	AKODA KALAN	03/07/20	67.32
ASHOK KUMAR	CHANDRU	GOVIND GARH	03/07/20	70.20
RAHATU	HARMANAD	MOHMMADPUR KHADER	03/07/20	76.04
AAS MOHMAD	JAN ILAHI	KHARANJA KUTUBPUR	03/07/20	70.28
PHOOLDEI	KASHI RAM	MUNDA KHEDA KALAN	03/07/20	70.48
PADAM	MALKHAN	KHERI KALAN	03/07/20	70.38
VIJENDER SINGH	PALA SINGH	JAITPUR	03/07/20	57.22
LILU	SOMU	NYAMATPUR	03/07/20	103.86
SANJAY KUMAR	SUKHPAL	KHERI KALAN	03/07/20	64.06
RANVEER SINGH	BHOPAL SINGH	DHADHEKI	04/07/20	66.52
MOHAR SINGH	HARI SINGH	GANAULI	04/07/20	62.08
SUSHILA DEVI	ILAM CHAND	AKODA KALAN	04/07/20	63.36
SURESHPAL	KEHAR SINGH	SIDHRU	04/07/20	66.92
PHOOL SINGH	MOLHAD	DABKI KALAN	04/07/20	75.54
MANGERAM	RAGBIR	DHADHEKI	04/07/20	69.60
YASHVIR SINGH	RANVIR SINGH	TIGARI	04/07/20	70.38
ANITA	SURENDAR	KHERI KALAN	04/07/20	63.16
JAGBIR SINGH	TEJPAL	NASRUULAPUR	04/07/20	65.34
SONAM DEVI	ANKIT	KHERI KALAN	05/07/20	110.00
MO. INAM	JAHUR HASAN	NAGALA KHITAB	05/07/20	69.90
BACHAN SINGH	KALA SINGH	NASRUULAPUR	05/07/20	66.72
VIJAY PAL	MAN PHOOL	CHIDIYAPUR	05/07/20	70.38
ARVIND KUMAR	MOHLAD	BHURANA	05/07/20	65.34
KISHAN	MOHLAD	FATEHPUR JUNAR	05/07/20	68.12
PARDEEP KUMAR	RAJ SINGH	MATHANA	05/07/20	109.70
RAJPAL SINGH	SINGARA	DHADHEKI	05/07/20	58.86
MOHBAT ALI	ATTA	KHARANJA KUTUBPUR	06/07/20	73.56
MANIRAM	BHOPAL	MALAKPUR	06/07/20	102.36
JVALA	DATARAM	KHARANJA KUTUBPUR	06/07/20	68.60
BIRHAM SINGH	KABAJ	RAHIMPUR	06/07/20	99.90
MEGHRAJ	MUKHRAM	MAHESHRI	06/07/20	72.26
MANGHEY RAM	SAMEY SINGH	RAHIMPUR	06/07/20	59.94
MANGE RAM	SHAMBHU	KHERI KALAN	06/07/20	64.74
NARENDR KUMAR	SHYAM SINGH	NAGALA KHITAB	06/07/20	60.54
HARISH CHAND	BALKA	MAJRI	07/07/20	60.78
RAVINDER	BHULLAN	KHERI KALAN	07/07/20	72.56
SUNEEL KUMAR	BHURA SINGH	MAHESHARA	07/07/20	67.12
JITENDER	DATARAM	MUNDA KHEDA KALAN	07/07/20	57.17

S.P. SINGH
 Add. General Manager (P) Cum
 Factory Manager R.B.N.S. Sugar Mills Ltd.
 Laksar, Distt. Haridwar (U.K.)
 Distillery Division

List of Bio-Compost Supplied to Sugar Cane Farmers under Cane Development Programme

Name of Farmer	Father's Name	Name of Village	Date of Supply	Bio-Compost Supplied (Qtls.)
PAWAN KUMAR	SITA RAM	MUNDA KHEDA KALAN	31/03/20	39.50
Total Farmers 286, Total Qty.				19711.43


S.P. SINGH
Add. General Manager (P) Cum
Factory Manager R.B.N.S. Sugar Mills Ltd.
Laksar, Distt. Haridwar (U.K.)
Distillery Division



SIMA LABS

Sophisticated Industrial Materials Analytic Labs Pvt. Ltd.

(GOVT. APPROVED TESTING LABORATORIES)

A-3/7, Mayapuri Industrial Area, Ph- II, New Delhi - 110064

Phone : +(91)-(11) 43854300

Email : reports@simalab.com

CIN No : U74899DL1988PTC031785

Website : www.simalab.net | www.simalab.com

TESTING STREAMS : FOOD & AGRI PRODUCTS • NUTRACEUTICALS • DRUGS & COSMETICS • AYUSH PRODUCTS • ENVIRONMENT • WATER • BUILDING MATERIALS



TEST REPORT

Annexure-05

7.8 F-01



PARTY CODE : U/UKH/004
ISSUED TO : U.E.P.P.C.B

ULR : TC536120200000881F

REPORT NO. : SE0701003820/N

REF. NO. : NS

Regional Office, Roorkee, Uttarakhand

REF. DATE : NS

DT.RECD : 01/07/2020

SAMPLE NAME : GROUND WATER AT RBNS SUGAR MILL NEAR MAIN GATE SUGAR COLONY (LOCATION:-RBNS)

RESULTS OF ANALYSIS

Reference : IS 10500 -2012

DESCRIPTION : One Ground water sample was collected by us on 30/06/2020

SAMPLING DATE : 30/06/2020

SAMPLE QTY. : 2 LTR.

S.No.	Parameter	Units	Result	Acceptable Limits (as per IS:10500-2012)	Permissible Limits (as per IS:10500-2012)	Test Method	Detection Limits
1.	Turbidity (Max.)	NTU	<0.1	1	5	IS:3025 (P-10)	NA
2.	pH Value	NA	7.27	6.5 to 8.5	No Relaxation	IS:3025 (P-11)	NA
3.	Total Dissolved Solids (Max.)	mg/L	470	500	2000	IS:3025 (P-16)	NA
4.	Calcium (as Ca) (Max.)	mg/L	97	75	200	IS:3025 (P-40)	NA
5.	Magnesium (as Mg) (Max.)	mg/L	39	30	100	IS:3025 (P-46)	NA
6.	Chloride (as Cl) (Max.)	mg/L	42	250	1000	IS:3025 (P-32)	NA
7.	Sulphate (as SO4) (Max.)	mg/L	13	200	400	IS:3025 (P-24)	NA
8.	Copper (as Cu) (Max.)	mg/L	BDL	0.05	1.5	IS:3025 (P-2)	0.01
9.	Nitrate (as NO3) (Max.)	mg/L	BDL	45	No Relaxation	IS:3025 (P-34)	0.05
10.	Fluoride (as F) (Max.)	mg/L	BDL	1.0	1.5	APHA - 4500 F-D	0.05
11.	Sodium (as Na)	mg/L	12	NA	NA	IS:3025 (P-45)	NA
12.	Mercury (as Hg) (Max.)	mg/L	BDL	0.001	No Relaxation	IS:3025 (P-2)	0.0007
13.	Cadmium (as Cd) (Max.)	mg/L	BDL	0.003	No Relaxation	IS:3025 (P-2)	0.002
14.	Arsenic (as As) (Max.)	mg/L	BDL	0.05	No Relaxation	IS:3025 (P-2)	0.005
15.	Cyanide (as CN) (Max.)	mg/L	BDL	0.05	No Relaxation	IS:3025 (P-27)	0.02
16.	Lead (as Pb) (Max.)	mg/L	BDL	0.01	No Relaxation	IS:3025 (P-2)	0.002
17.	Zinc (as Zn) (Max.)	mg/L	BDL	5.0	15	IS:3025 (P-2)	0.1

SAMPLE COLLECTED BY US

Date of completion : 10/07/2020

[Signature]
AUTHORISED SIGNATORY

- REMARKS
- 1 Results listed refer only to the tested sample & applicable parameters. Endorsement of products is neither inferred nor implied
 - 2 Liability of laboratory is limited to the invoiced amount only. Any dispute arising out of this report shall be subject to Delhi jurisdiction only.
 - 3 This Report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of law and should not be used in any advertising media without special permission in writing
 - 4 Sample shall be disposed off after issue of Test Report unless specified.
 - 5 A complaint register is available with the laboratory

Page : 1 of 2

admin

HARIDWAR LABORATORY : Plot No. 37, Sector - 7, I.I.E SIIDCUL, Haridwar - 249403

BUILDING MATERIAL LAB : Plot No. 107/11/2 & 107/20, Udhayog Nagar Indi Area, Mundka, New Delhi-110041

Phone : +(91)-(01334)-235552

Phone : +(91)-93198-28884

Email : simahandwar@simalab.co.in
Email : bmlab@simalab.com

THIS CERTIFICATE IS NOT VALID WITHOUT A HOLOGRAM

SIMA



SIMA LABS

Sophisticated Industrial Materials Analytic Labs Pvt. Ltd.

(GOVT. APPROVED TESTING LABORATORIES)

A-3/7, Mayapuri Industrial Area, Ph-II, New Delhi - 110064

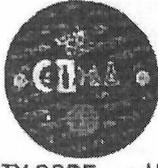
Phone : +(91)-(11) 43854300

Email : reports@simalab.com

CIN No : U74899DL1988PTC031785

Website : www.simalab.net | www.simalab.com

TESTING STREAMS : FOOD & AGRI PRODUCTS • NUTRACEUTICALS • DRUGS & COSMETICS • AYUSH PRODUCTS • ENVIRONMENT • WATER • BUILDING MATERIALS



TEST REPORT

7.8 F-01



ULR : TC536120200000881F

PARTY CODE : U/UKH/004

REPORT NO. : SE0701003820/N

S.No.	Parameter	Units	Result	Acceptable Limits (as per IS:10500-2012)	Permissible Limits (as per IS:10500-2012)	Test Method	Detection Limits
18.	Potassium (as K) (Max.)	mg/L	BDL	NA	NA	IS:3025 (P-45)	1.0
19	Phosphate (as P)	mg/L	BDL	NA	NA	IS:3025 (P-31)	0.05
20.	Total Alkalinity (as CaCO ₃) (Max.)	mg/L	402	200	600	IS:3025 (P-23)	NA
21.	Ammonical Nitrogen (As NO ₃ -N)	mg/L	BDL	0.5	No Relaxation	IS:3025 (P-34)	0.1
22.	Boron (as B) (Max.)	mg/L	BDL	1.0	2.4	IS:3025 (P-2)	0.1
23	Nickel (as Ni) (Max.)	mg/L	BDL	0.02	No Relaxation	IS:3025 (P-2)	0.005
24	Total Chromium (as Cr) (Max.)	mg/L	BDL	0.05	No Relaxation	IS:3025 (P-2)	0.005
25.	Total Coliform	Per 100 ml	Absent	Shall not be detectable in any 100 ml sample	NA	IS15185: 2016	NA
26	Faecal coliform	Per 100 ml	Absent	Shall not be detectable in any 100 ml sample	NA	APHA 9221 E	NA
27	Aldrin	ug/L	BDL	0.03	NA	USEPA 508	0.01
28	Dieldrin	ug/L	BDL	0.03	NA	USEPA 508	0.01
29.	2,4-Dichlorophenoxy Acetic Acid	ug/L	BDL	30	NA	USEPA 525.2	0.01
30.	2,4, DDT	ug/L	BDL	1.0	NA	USEPA 508	0.01
31	Endosulfan	ug/L	BDL	0.4	NA	USEPA 508	0.01
32	Conductivity	us/cm	763	NA	NA	IS:3025 (P-14)	NA
33	Total Iron	mg/L	BDL	0.3	1.0	IS:3025 (P-2)	0.01
34.	Phenolphthalein Alkalinity	mg/L	Nil	NA	NA	IS:3025 (P-23)	NA
35.	Total Hardness	mg/L	402	200	600	IS:3025 (P- 21)	NA
36.	Nitrite	mg/L	BDL	NA	NA	IS:3025 (P-34)	0.05
37	BHC Total	ug/L	BDL	NA	NA	USEPA 501	0.01

Date of performance : 01/07/2020 to 10/07/2020

NA-Not Applicable, BDL-Below Detection Limit

SAMPLE COLLECTED BY US

Date of completion : 10/07/2020

AUTHORISED SIGNATORY

REMARKS

- 1 Results listed refer only to the tested sample & applicable parameters. Endorsement of products is neither inferred nor implied.
- 2 Liability of laboratory is limited to the invoiced amount only. Any dispute arising out of this report shall be subject to Delhi jurisdiction only.
- 3 This Report is not to be reproduced wholly or in part and cannot be used as an evidence in the Court of law and should not be used in any advertising media without special permission in writing.
- 4 Sample shall be disposed off after issue of Test Report unless specified
- 5 A complaint register is available with the laboratory.

Page - 2 of 2

admin

HARIDWAR LABORATORY : Plot No. 37, Sector - 7, I I E SIDCUL, Haridwar - 249403

Phone : +(91)-(01334)-235552

Email : simaharidwar@simalab.co.in

BUILDING MATERIAL LAB : Plot No 107/11/2 & 107/20, Udhog Nagar Indi Area, Mundka, New Delhi-110041

Phone : +(91)-93198-28884

Email : bmlab@simalab.com

THIS CERTIFICATE IS NOT VALID WITHOUT A HOLOGRAM

SIMA

Annexure-06

Reply of cl. dated
23/05/2019



Grams : SUGAR LAKSAR
Phones: 01332-254653
Fax: 01332-254655, 254460
E-mail: edprbns@yahoo.com
CIN: U74899DL1932PLC000298
TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

Laksar – 247663 (Distt. Haridwar) Uttarakhand

Ref. No.DGM(P)/ 114
Dated 12.06.2019

The Chairman,
Uttarakhand Environment Protection & Pollution Control Board,
Dehradun

**Subject: Compliance of Direction under section 5 of the Environment Protection Act
1986 received on 3.06.2019**

Dear Sir,

This has reference to CPCB letter No. B190198/NGRBA(RG)/CPCB /Distillery/
4/2016-17/1460 dated 23.05.19 received on 3.06.19 regarding point wise compliance
of direction is enclosed. (Photocopy is enclosed for your kind information please.)

Thanking you,

Yours Faithfully,


General Manager

- CC to : 1. District Magistrate, Haridwar
2. Member Secretary, UEPPCB, Dehradun
3. Regional Officer , UEPPCB, Roorkee



Grams : SUGAR LHAKSAR
Phones: 01332-254653
Fax: 01332-254655, 254460
E-mail: edprbns@yahoo.com
CIN: U74899DL1932PLC000298
TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

(Distillery Division)

Laksar - 247663 (Distt. Haridwar) Uttarakhand

Ref. No. RBNS/CPCB/ 100

Dated - June, 3 2019

The Chairman,
Central Pollution Control Board,
Parivesh Bhawan, East Arjun Nagar,
Delhi- 110032

Subject: Revocation of Closure Direction under section 5 of the Environment (Protection) Act.

Dear Sir,

This has reference to your direction letter No.B-190198/NGRBA(RG)/CPCB/Distillery/4/2016-17/1460 dated 23.05.19. We are submitting our point wise compliances as under :-

1. Unit has stopped manufacturing operations w.e.f. 6.3.2019. Self certificate on the compliance of closure directions has already been submitted.
2. The unit shall operate MEE only to concentrate the low brix concentrate spent wash stored in settling tank No.2 to achieve minimum 30% solid concentration and the concentrated spent wash shall be used for Bio-composting with press mud by 30.6.19 positively under the supervision of UEPPCB and shall submit documentary evidence. The unit will operate Boiler for operation of MEE only.
3. The unit is not disposing spent wash within or outside the premises.
4. The unit has restricted to the lagoon capacity upto 30 days of concentrated spent wash i.e. less than 5760 m³ and unit will store the concentrated spent wash not less than 30% solid concentration. We may mention here the CPCB direction dated 11.11.2017, which are for restriction of lagoon capacity up to 30 days of spent wash generation not of the concentrated spent wash.
5. The unit has consumed the spent wash from discarded lagoon no.4 & 5 (Capacity 2744m³ and 3500m³ volume) details are as under :-

i)	Total Capacity of Discarded Lagoon No.4 & 5 -	6244 m ³ Volume
ii)	At time of distillery closure on 6.3.19	- Approx. 4000 m ³ Volume
iii)	As per CPCB team observation sludge volume approx 1/3	- 2100 m ³ Volume
iv)	As per unit observation sludge volume	- Approx. 2500 m ³ Volume
v)	Spent wash volume used	- 1478 m ³ Volume
vi)	Solid Contents	- 28 - 29%
vii)	Press Mud used	- 542 MT
viii)	MEE Operation from 7.3.19 to 15.3.19	- 552 MT Concentrate spent wash
ix)	Condensate Generation	- 925 MT
x)	Compost Produced	- 190 MT of 35% moisture

H.O. Plot No.5, Opp. Indra Prakash Building, B-Block, Middle Circle, Connaught Place, New Delhi-110001.
Ph. 011-41513656 to58 ; Fax 011-41513659 E-mail : rbns@airtelmail.in



Grams : SUGAR LHAKSAR
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CIN: U74899DL1932PLC000298
TIN : 05002166908

Rai Bahadur Narain Singh Sugar Mills Limited

(Distillery Division)

Laksar – 247663 (Distt. Haridwar) Uttarakhand

6. The unit has improved house keeping with green gardening and water lettuce/hyacinth has been developed into drain to maintain water quality of Laksar drain.
7. The unit shall commission anaerobic digester and properly stabilize the aeration tank of condensate polishing unit by 30th June, 2019. At the time, samples were taken by CPCB team on 9 & 10.4.19, Distillery unit was not in operation from 6.3.19 & MEE was also stopped on 15.3.19. In such circumstances, it may please be appreciated that without feed of condensate water from last so many days proper stabilization of CPU was not possible.
9. As per adequacy report submitted by National Sugar Institute, Kanpur dated 20th Dec, 2018 and adequacy report of previous year entire plant and machinery including capacity of CPU are adequate. Copy of report has already been submitted. The plant and machinery including CPU are adequate to cope up with the requirement of ZLD at the operating capacity of 60 KLPD Molasses based Distillery.
10. The environment compensation imposed on us is arbitrary and will adversely affect cane price payment of farmers. As you are aware that sugar industry as a whole is facing with great financial difficulties due to low sugar prices in comparison to higher cane price fixed by the Govt.. The Industry as a whole is not able to pay even farmers' cane prices and such a huge penalty has been imposed and closure directions were issued. We would request you to kindly reconsider and waive environment compensation imposed on us since, we did not harm any environment. The samples of downstream drain of Laksar were within the norms, our all settling and sump tanks are of RCC lined with HDPE.

However, as per CPCB direction, we have deposited Rs.50,70,000/- in favour of CPCB a/c No.532702050000164 (Bank name : Union Bank of India, IP Extension Branch, Vikas Marg Extension, Delhi IFSC: UBIN0553271) through RTGS details enclosed under protest. This is without prejudice to our Legal rights in court of law. (UTR No.IDIBR52019060318477059)

We, further inform you that after closure, the Ethanol supply under EBP program of Govt. of India has been disrupted and oil companies are regularly pursuing for the supply of Ethanol.

Since, we have complied with all the directions of CPCB, we would request to your goodself to kindly revoke the closure directions at the earliest.

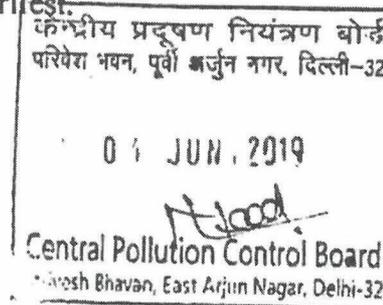
An early action in the matter is solicited.

Thanking you,

Yours faithfully,

General Manager

Encl : As above



H.O. Plot No.5, Opp. Indra Prakash Building, B-Block, Middle Circle, Connaught Place, New Delhi-110001.
Ph. 011-41513656 to 58 ; Fax 011-41513659 E-mail : rbns@airtelmail.in

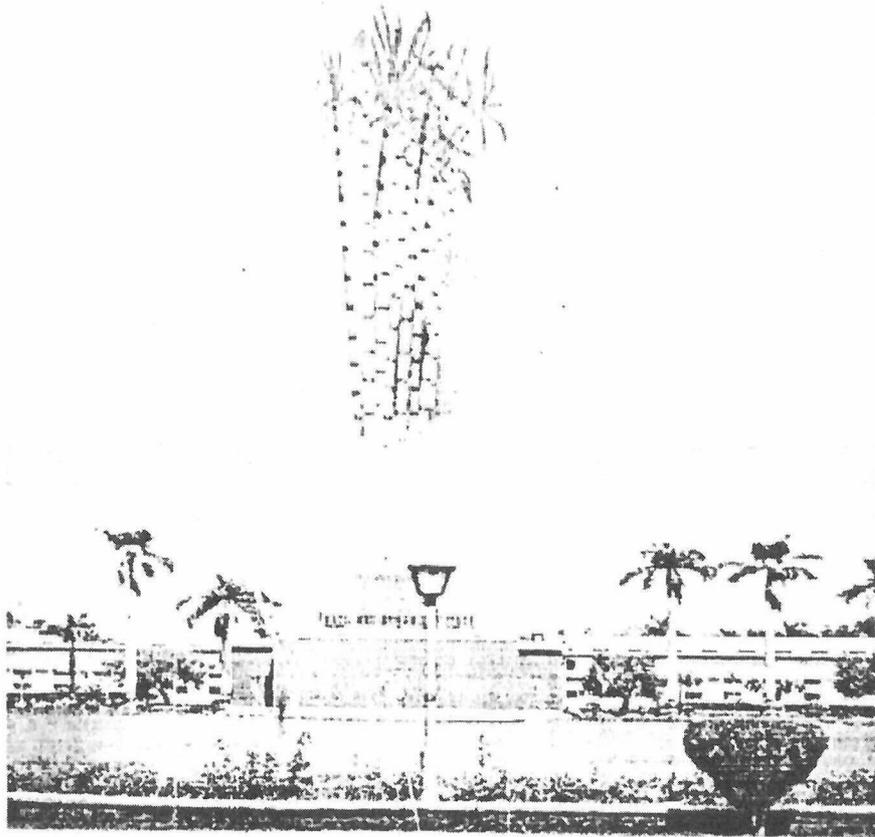
Annexure-07

ETP Validation Report 2019-20

FOR

**M/s RBNS Mills Ltd.,
Unit- Laksar
Distt - Haridwar, Uttara Khand**

PREPARED BY:



NATIONAL SUGAR INSTITUTE

Government of India

Ministry of Consumer Affairs, Food & Public Distribution

Department of Food & Public Distribution

Kanpur- 208 017 (U.P.) India

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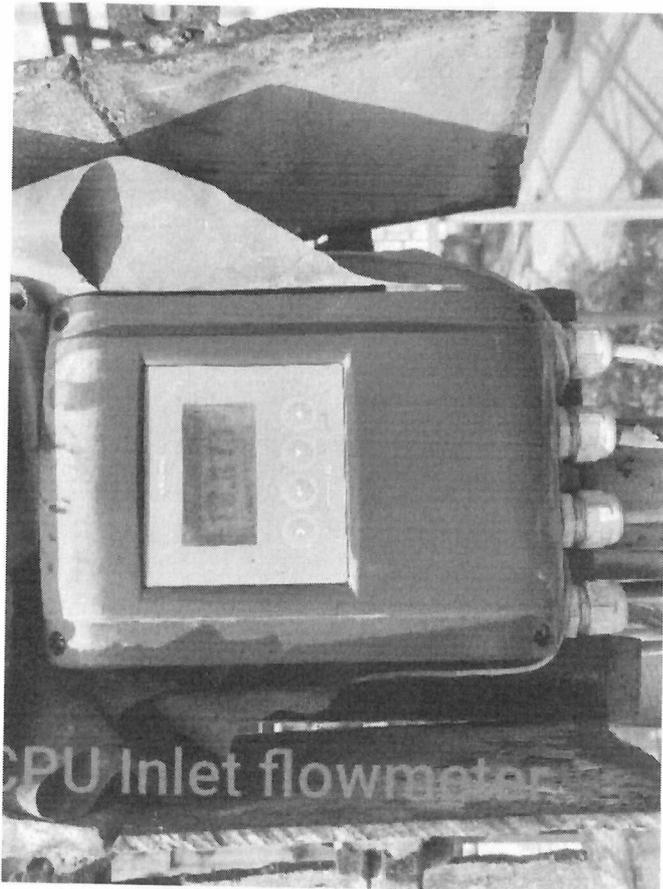
(CGWB.gov.in/gwresources) Source: CGWB Website

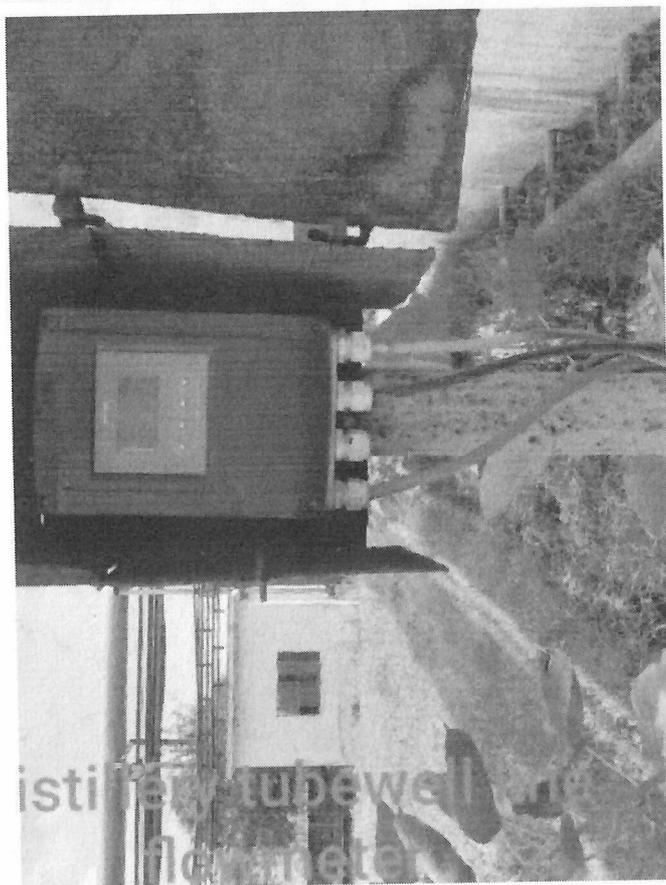
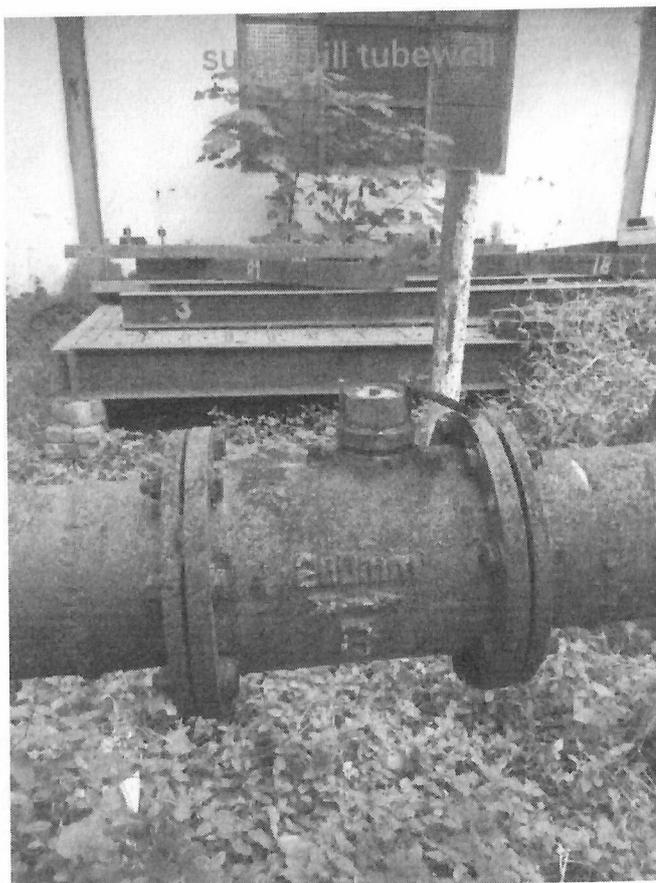
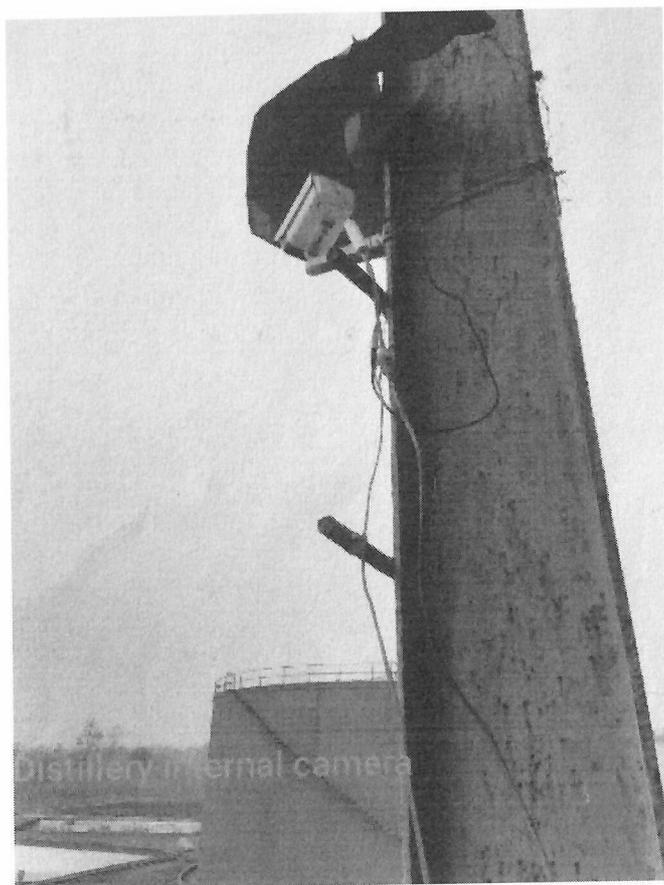
Block wise Ground Water Resources Assessment -2017

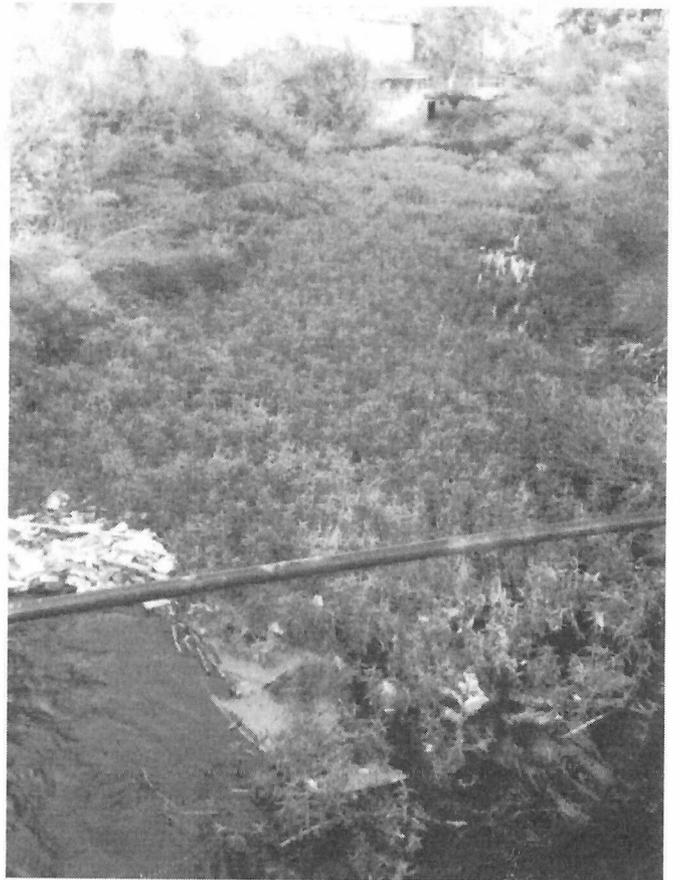
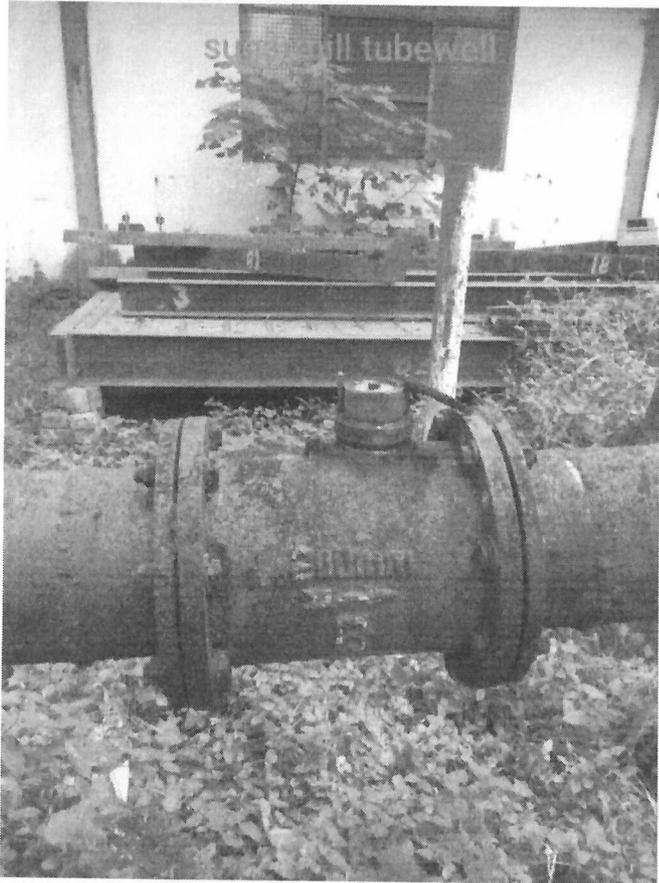
Sl. No	State	District	Assessment Unit Name	Categorization (OE/Critical/Semicritical /Safe)
	<u>Annex-D8</u>			
1	Andaman & Nicobar Is	N & M Andaman	Porlob island	Safe
2	Andaman & Nicobar Is	N & M Andaman	North Passage island	Safe
3	Andaman & Nicobar Is	N & M Andaman	Interview island	Safe
4	Andaman & Nicobar Is	N & M Andaman	Stewart Island	Safe
5	Andaman & Nicobar Is	N & M Andaman	Narcondam island	Safe
6	Andaman & Nicobar Is	N & M Andaman	Strait island	Safe
7	Andaman & Nicobar Is	N & M Andaman	Aves island	Safe
8	Andaman & Nicobar Is	N & M Andaman	Baratang island	Safe
9	Andaman & Nicobar Is	N & M Andaman	Long island	Safe
10	Andaman & Nicobar Is	N & M Andaman	Smith island	Safe
11	Andaman & Nicobar Is	N & M Andaman	North Andaman	Safe
12	Andaman & Nicobar Is	N & M Andaman	Middle Andaman	Safe
13	Andaman & Nicobar Is	N & M Andaman	East island	Saline
14	Andaman & Nicobar Is	Nicobar	Bampooka island	Safe
15	Andaman & Nicobar Is	Nicobar	Kondul island	Safe
16	Andaman & Nicobar Is	Nicobar	Trinket island	Safe
17	Andaman & Nicobar Is	Nicobar	Tillangchang island	Safe
18	Andaman & Nicobar Is	Nicobar	Little Nicobar island	Safe
19	Andaman & Nicobar Is	Nicobar	Great nicobar island	Safe
20	Andaman & Nicobar Is	Nicobar	Pulo Milo island	Safe
21	Andaman & Nicobar Is	Nicobar	Katchal island	Safe
22	Andaman & Nicobar Is	Nicobar	Car Nicobar island	Safe
23	Andaman & Nicobar Is	Nicobar	Kamorta island	Safe
24	Andaman & Nicobar Is	Nicobar	Nancowrie island	Safe
25	Andaman & Nicobar Is	Nicobar	Chowra island	Safe
26	Andaman & Nicobar Is	Nicobar	Teressa island	Safe
27	Andaman & Nicobar Is	South Andaman	John Lawrence island	Safe
28	Andaman & Nicobar Is	South Andaman	Peel island	Safe
29	Andaman & Nicobar Is	South Andaman	Viper island	Safe
30	Andaman & Nicobar Is	South Andaman	Flatbay island	Safe
31	Andaman & Nicobar Is	South Andaman	North Sentinnel island	Safe
32	Andaman & Nicobar Is	South Andaman	Rutland island	Safe
33	Andaman & Nicobar Is	South Andaman	Little Andaman	Safe
34	Andaman & Nicobar Is	South Andaman	Havelock island	Safe
35	Andaman & Nicobar Is	South Andaman	Neil island	Safe
36	Andaman & Nicobar Is	South Andaman	South Andaman	Safe
37	Andhra Pradesh	Anantapur	AGALI	over_exploited
38	Andhra Pradesh	Anantapur	AMADAGUR	over_exploited
39	Andhra Pradesh	Anantapur	AMARAPURAM	over_exploited
40	Andhra Pradesh	Anantapur	ANANTAPUR MANDAL	safe
41	Andhra Pradesh	Anantapur	ATMAKUR	semi-critical
42	Andhra Pradesh	Anantapur	BATHALAPALLE	safe
43	Andhra Pradesh	Anantapur	BELUGUPPA	safe
44	Andhra Pradesh	Anantapur	BOMMANAHAL	safe
45	Andhra Pradesh	Anantapur	BRAHMASAMUDRAM	critical
46	Andhra Pradesh	Anantapur	BUKKAPATNAM	safe
47	Andhra Pradesh	Anantapur	BUKKARAYASAMUDRAM	safe
48	Andhra Pradesh	Anantapur	CHENNE KOTHAPALLE	safe
49	Andhra Pradesh	Anantapur	CHILAMATHUR	over_exploited
50	Andhra Pradesh	Anantapur	D HIRCHAL	safe
51	Andhra Pradesh	Anantapur	DHARMAVARAM	safe
52	Andhra Pradesh	Anantapur	GANDLAPENTA	over_exploited

6549	Uttar Pradesh	Sitapur	Rampur mathura	Safe
6550	Uttar Pradesh	Sonbhadra	Chopan	Safe
6551	Uttar Pradesh	Sonbhadra	Babhani	Safe
6552	Uttar Pradesh	Sonbhadra	Ghorawal	Safe
6553	Uttar Pradesh	Sonbhadra	Myorpur	Safe
6554	Uttar Pradesh	Sonbhadra	Robertsganj	Safe
6555	Uttar Pradesh	Sonbhadra	Nagawa	Safe
6556	Uttar Pradesh	Sonbhadra	Chatara	Safe
6557	Uttar Pradesh	Sonbhadra	Duddhi	Semi-critical
6558	Uttar Pradesh	Sultanpur	Kadipur	Safe
6559	Uttar Pradesh	Sultanpur	Dostpur	Safe
6560	Uttar Pradesh	Sultanpur	Partappurkamaicha	Safe
6561	Uttar Pradesh	Sultanpur	Motigarpur	Safe
6562	Uttar Pradesh	Sultanpur	Dhanpatganj	Safe
6563	Uttar Pradesh	Sultanpur	Baldirai	Safe
6564	Uttar Pradesh	Sultanpur	Kurebhar	Safe
6565	Uttar Pradesh	Sultanpur	Kurwar	Safe
6566	Uttar Pradesh	Sultanpur	Akhand nagar	Safe
6567	Uttar Pradesh	Sultanpur	Jaysinghpur	Safe
6568	Uttar Pradesh	Sultanpur	Dubepur	Safe
6569	Uttar Pradesh	Sultanpur	Bhadaiyan	Safe
6570	Uttar Pradesh	Sultanpur	Lambhua	Safe
6571	Uttar Pradesh	Unnao	Bigha pur	Safe
6572	Uttar Pradesh	Unnao	Sikandar karan	Safe
6573	Uttar Pradesh	Unnao	Sumerpur	Safe
6574	Uttar Pradesh	Unnao	Bichia	Safe
6575	Uttar Pradesh	Unnao	Miyaganj	Safe
6576	Uttar Pradesh	Unnao	Bangar mau	Safe
6577	Uttar Pradesh	Unnao	Auras	Safe
6578	Uttar Pradesh	Unnao	Hasangang	Safe
6579	Uttar Pradesh	Unnao	Gang muradabad	Safe
6580	Uttar Pradesh	Unnao	Sikandar sirausi	Safe
6581	Uttar Pradesh	Unnao	Fatehpur chaurasi	Safe
6582	Uttar Pradesh	Unnao	Nawabganj	Safe
6583	Uttar Pradesh	Unnao	Asoha	Safe
6584	Uttar Pradesh	Unnao	Safipur	Safe
6585	Uttar Pradesh	Unnao	Purwa	Safe
6586	Uttar Pradesh	Unnao	Hilauli	Safe
6587	Uttar Pradesh	Varanasi	Pindara	Critical
6588	Uttar Pradesh	Varanasi	Araziline	Over-exploited
6589	Uttar Pradesh	Varanasi	Harhua	Over-exploited
6590	Uttar Pradesh	Varanasi	Varanasi-city	Over-exploited
6591	Uttar Pradesh	Varanasi	Kashi vidyapeeth	Semi-critical
6592	Uttar Pradesh	Varanasi	Cholapur	Semi-critical
6593	Uttar Pradesh	Varanasi	Baragaon	Semi-critical
6594	Uttar Pradesh	Varanasi	Chiraigaon	Semi-critical
6595	Uttar Pradesh	Varanasi	Sewapuri	Semi-critical
6596	Uttarakhand	Dehradun	Sahaspur	Safe
6597	Uttarakhand	Dehradun	Doiwala	Safe
6598	Uttarakhand	Dehradun	Vikasnagar	Safe
6599	Uttarakhand	Haridwar	Narsan	Safe
6600	Uttarakhand	Haridwar	Khanpur	Safe
6601	Uttarakhand	Haridwar	Roorkee	Safe
6602	Uttarakhand	Haridwar	Laksar	Safe
6603	Uttarakhand	Haridwar	Bhagwanpur	Semi-critical
6604	Uttarakhand	Haridwar	Bahadarabad	Semi-critical
6605	Uttarakhand	Nainital	Ramnagar	Safe
6606	Uttarakhand	Nainital	Haldwani	Semi-critical

6607	Uttarakhand	Udham Singh Nagar	Sitargunj	Safe
6608	Uttarakhand	Udham Singh Nagar	Rudrapur	Safe
6609	Uttarakhand	Udham Singh Nagar	Gadarpur	Safe
6610	Uttarakhand	Udham Singh Nagar	Jaspur	Safe
6611	Uttarakhand	Udham Singh Nagar	Bazpur	Safe
6612	Uttarakhand	Udham Singh Nagar	Khatima	Semi-critical
6613	Uttarakhand	Udham Singh Nagar	Kashipur	Semi-critical
6614	WEST BENGAL	ALIPURDUAR	KUMARGRAM	Safe
6615	WEST BENGAL	ALIPURDUAR	ALIPURDUAR -I	Safe
6616	WEST BENGAL	ALIPURDUAR	FALAKATA	Safe
6617	WEST BENGAL	ALIPURDUAR	ALIPURDUAR -II	Safe
6618	WEST BENGAL	BANKURA	HIRBANDH	Safe
6619	WEST BENGAL	BANKURA	KHATRA	Safe
6620	WEST BENGAL	BANKURA	CHHATNA	Safe
6621	WEST BENGAL	BANKURA	INDPUR	Safe
6622	WEST BENGAL	BANKURA	GANGAJALGHATI	Safe
6623	WEST BENGAL	BANKURA	RANIBUNDH	Safe
6624	WEST BENGAL	BANKURA	SALTORA	Safe
6625	WEST BENGAL	BANKURA	MEJHIA	Safe
6626	WEST BENGAL	BANKURA	BANKURA - I	Safe
6627	WEST BENGAL	BANKURA	SIMLAPAL	Safe
6628	WEST BENGAL	BANKURA	RAIPUR	Safe
6629	WEST BENGAL	BANKURA	BANKURA - II	Safe
6630	WEST BENGAL	BANKURA	BARJORA	Safe
6631	WEST BENGAL	BANKURA	TALDANGRA	Safe
6632	WEST BENGAL	BANKURA	JAYPUR	Safe
6633	WEST BENGAL	BANKURA	SARENGA	Safe
6634	WEST BENGAL	BANKURA	ONDA	Safe
6635	WEST BENGAL	BANKURA	PATRASAYER	Safe
6636	WEST BENGAL	BANKURA	SONAMUKHI	Safe
6637	WEST BENGAL	BANKURA	INDUS	Safe
6638	WEST BENGAL	BANKURA	KOTULPUR	Safe
6639	WEST BENGAL	BANKURA	VISHNUPUR	Semi-critical
6640	WEST BENGAL	BARDDHAMAN	ASANSOL	Safe
6641	WEST BENGAL	BARDDHAMAN	KULTI (M)	Safe
6642	WEST BENGAL	BARDDHAMAN	BARABANI	Safe
6643	WEST BENGAL	BARDDHAMAN	ANDAL (ANDAL+PANDAB	Safe
6644	WEST BENGAL	BARDDHAMAN	SALANPUR	Safe
6645	WEST BENGAL	BARDDHAMAN	JAMURIA	Safe
6646	WEST BENGAL	BARDDHAMAN	Durgapur-Faridpur	Safe
6647	WEST BENGAL	BARDDHAMAN	KANKSA	Safe
6648	WEST BENGAL	BARDDHAMAN	MEMARI-I	Safe
6649	WEST BENGAL	BARDDHAMAN	RANIGANJ	Safe
6650	WEST BENGAL	BARDDHAMAN	AUSGRAM - II	Safe
6651	WEST BENGAL	BARDDHAMAN	KALNA - I	Safe
6652	WEST BENGAL	BARDDHAMAN	GALSI - I	Safe
6653	WEST BENGAL	BARDDHAMAN	JAMALPUR	Safe
6654	WEST BENGAL	BARDDHAMAN	BURDWAN - I	Safe
6655	WEST BENGAL	BARDDHAMAN	BURDWAN - II	Safe
6656	WEST BENGAL	BARDDHAMAN	AUSGRAM - I	Safe
6657	WEST BENGAL	BARDDHAMAN	GALSI - II	Safe
6658	WEST BENGAL	BARDDHAMAN	PURBASTHALI - I	Safe
6659	WEST BENGAL	BARDDHAMAN	KHANDAGHOSH	Safe
6660	WEST BENGAL	BARDDHAMAN	PURBASTHALI - II	Safe
6661	WEST BENGAL	BARDDHAMAN	MANGOLKOTE	Semi-critical
6662	WEST BENGAL	BARDDHAMAN	BHATAR	Semi-critical
6663	WEST BENGAL	BARDDHAMAN	KATWA - II	Semi-critical
6664	WEST BENGAL	BARDDHAMAN	KETUGRAM - II	Semi-critical







Minutes of Meeting held on 05.10.2020 through video conferencing to deliberate upon the issue of EC to be levied for illegal extraction of ground water and to finalize the Joint Committee report to be filed in Hon'ble NGT in compliance to Hon'ble NGT Order dated 19.06.2020 in the matter of Teluram Versus State of Uttarakhand, O.A. No. 896/2019

Hon'ble NGT in the matter of Teluram Versus State of Uttarakhand, O.A. No. 896/2019 vide its order dated 19.06.2020 has directed:

"We find that the report is incomplete and neither the deficiencies earlier found which led to closure nor the remedial steps taken are mentioned. The source of water used in both the units is not mentioned. It is not clear how the Unit is drawing ground water when the area is overexploited, critical or semi-critical. If ground water is being drawn steps be taken to stop it and recover compensation as laid down vide orders of this Tribunal, including order dated 11.9.2019 in OA 176/2015 (Shailesh Singh).

Let a further report be furnished by the joint Committee of CPCB and State PCB within two months by e-mail at judicialngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The Nodal agency will be the CPCB for compliance and coordination.

A copy of this order be sent to CPCB by e-mail for compliance."

To comply with the Hon'ble NGT direction, a meeting of the joint committee of Central Pollution Control Board (CPCB) and UKPCB (Uttarakhand Environment Protection and Pollution Control Board) was convened on 27.07.2020 through video conferencing. As per the decisions taken in the meeting, RO Roorkee, UKPCB, carried out inspection of both the units M/s RBNS Sugar Mills Ltd. and M/s RBNS Sugar Mills Ltd. (Distillery unit) Laksar, Haridwar, on 04.08.2020 and submitted the compliance status report of the units.

To further deliberate upon the issue of EC to be levied for illegal extraction of ground water and to finalize the Joint Committee report to be filed in Hon'ble NGT, a meeting on the subject matter was convened on 05.10.2020 at 02:30 PM through video conferencing with representatives from CGWA (Central Ground Water Authority), UKPCB and CPCB under the Chairmanship of Dr. A.K. Vidyarthi, Additional Director, DH, WQM-II, CPCB, Delhi.

List of participants is enclosed as Annexure-1.

At the outset, Dr. A.K. Vidyarthi welcomed all the participants briefed about the purpose of the meeting.

Mr. M.K. Biswas, AD informed that the M/s RBNS Sugar Mills Ltd. (Distillery unit) Laksar, Haridwar, was issued directions by the CPCB and imposed EC for

water pollution. However, EC was not levied for illegal extraction of ground water. As per the documents received from the UKPCB and as informed by CGWA, the industry exists in the safe zone based on the ground water quality status of the area and has applied for NOC to CGWA on 31.05.2017 only for the sugar unit for a period of 130 days. It was emphasized that as per the order of Hon'ble NGT dated 26.08.2019 in the matter of Paryavaran Suraksha Samiti & Anr versus Union of India & Ors, OA. No. 593 of 2017, EC needs to be levied on the unit for the illegal extraction of ground water and CGWA/ District Collector is the authority for calculating and levying EC. Deliberations were also held on the policy issue of exact date from which EC should be calculated for the illegal extraction of ground water.

UKPCB informed that they have submitted the compliance status of the unit to the CPCB as decided in the previous meeting after carrying out inspection on 4.08.2020. UKPCB also emphasized that clarification is required about the date from which EC needs to be calculated.

CGWA agreed that EC may be calculated by CGWA in consultation with their Head Office. It is also informed that they have to consult with the head office regarding the policy issue of deciding the date from which EC is to be levied for the illegal extraction of ground water.

Based on the detailed deliberations held, following decisions were made:

1. UKPCB would ask District Collector and CGWA to calculate and levy EC as per the Hon'ble NGT order dated 26.08.2019 in the matter of Paryavaran Suraksha Samiti & Anr. Versus Union of India & Ors, OA. No. 593 of 2017, which authorizes District Collector/ CGWA to levy EC for illegal extraction of ground water. UKPCB is requested to send a copy of the letter to CPCB for information.
2. UKPCB was asked to provide the updated compliance status of the unit.
3. CGWA was requested to calculate the Environmental Compensation to be levied on the industry in accordance to the water consumption and illegal extraction of ground water

The meeting ended with thanks to and from the chair.

Annexure I

The list of participants is as follows:

S.No.	Name of Officer	Organization	Designation	Email-Id
1.	Sh. A.K.Vidyarthi	CPCB	DH-WQM II	akvidyarthi@gmail.com
2.	Sh. M.K.Biswas	CPCB- Delhi	Sc E	biswasmrinal@gmail.com
3.	Sh. S.S. Pal	UKPCB	CEO	Palss2009@gmail.com
4.	Sh. Sunil Kr. Arya	UKPCB	RO-Roorkee	arya.a.pcb@gmail.com
5.	Sh. Ravi Kalyan	CGWB	Sc C	rdur-cgwb@nic.in
6.	Sh. P.K. Joshi	UKPCB	EE	
7.	Ms. Anu Chetal	CPCB- Delhi	Sc B	chetalanu@gmail.com
8.	Ms Anshul Kumari	CPCB- Delhi	RA-III	anshul0314@gmail.com
9.	Megha Chauhan	CPCB- Delhi	JRF	Chauhan.megha350@gmail.com

UTTARAKHAND POLLUTION CONTROL BOARD
Gauradevi Parayavaran Bhawan
46-B, SIDCUL, IT Park, Sahashtradhara Road
DEHRADUN (Uttarakhand)

HEAD OFFICE



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरादेवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड़,
देहरादून (उत्तराखण्ड)

Web: www.ueppcb.uk.gov.in

UKPCB/HO/ Con-R-4 /2020/895

Date : 06.10.2020

To,

Regional Director
(Uttarakhand Region)
Central Ground Water Authority
419-A, Kanwali Road, Baluwala,
Near Urja Bhawan
Dehradun

District Magistrate
Roshnabad,
District Haridwar

Sub. :- Compliance of Hon'ble NGT order dated 19-06-2020, in the matter of
Teluram Vs State of Uttarakhand (O.A. No. 896/2019)-reg.

Sir,

This has reference to the Hon'ble National Green Tribunal order dated 19-06-2020, in the matter of M/s RBNS Sugar Mill Ltd., and M/s RBNS Sugar Mill Ltd. (Distillery unit), Laksar, District Haridwar. In this regard, the meeting was held on dated 05-10-2020 through video conference with Central Pollution Control Board and Central Ground Water Authority, Dehradun.

According to the discussion taken in the meeting, you are requested to kindly look into the above matter and imposed the Environment Compensation (EC) for operation of unit without no objection certificate (NOC) of Central Ground Water Authority for extraction of ground water for industrial purpose.

The action taken report may please be intimated to Central Pollution Control Board and endorsing the copy of same to this office.

Your faithfully


(P.K. Joshi)
Environment Engineer

Copy to:

1. Member Secretary, UKPCB, Dehradun for information in compliance of discussion taken in the video conference dated 05-10-2020.
2. Additional Director, & Divisional Head, WQM-II, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi for information please.


Environment Engineer

67C

**REGIONAL OFFICE****UTTARAKHAND POLLUTION CONTROL BOARD**

Irrigation Design Building Campus, Roorkee-247667 (Distt- Haridwar)

Phone No. 01332-260422 E-mail:rorueppcb2013@gmail.com

UKPCB/ROR/Con/Gen- 147(3) /2020/ 760

Date: 6-10-2020

E-Mail/Registered Post

To,

Sh.S. S. Pal
Chief Environment Officer
Head Office, UKPCB
Dehradun.

Sub- Pursuance of the of the Hon'ble NGT order dated 19.06.2020 in the matter of
O.A.No. 896/2019, Teluram Vs State of Utrakhand- reg.

Sir,

Please refer to order of the Honable NGT, Principal Bench, New Delhi in aforesaid matter on dated 19.06.2020. Detailed inspection report including the point as directed Honorable NGT & as the points decided in the Last Meeting with CPCB officials on dated 27.07.2020 held through video conferencing was already submitted to CPCB with concerned & required information & endorsed copy to the Head office, Dehradun. On dated August 10, 2020.

In addition, meanwhile in context of public complaint against M/s R.B.N.S. Sugar Mills (distillery unit), field Inspection of the unit was done on dated September 18, 2020.

Inspection report dated 10.08.2020 with recommendation is hereby submitted in continuation of earlier inspection report submitted as per the decision were made in the second meeting held with CPCB officials on dated 05.10.2020 through video conferencing, for your kind perusal and necessary action please.

Encl: Copy of complaint.

Sincerely
(Signature)
10/10/2020
(Sunil Kumar)
Regional Officer (I/c)

Inspection Report

In context of a public complaint received in this office, field Inspection of M/s R.B.N.S. Sugar Mills Ltd, (Distillery Unit), Laksar (Haridwar) was done on September 18, 2020 in presence of officials' local administration and residents of nearby villages. (Copy of enclosed). Following observations were made at the time of inspection:

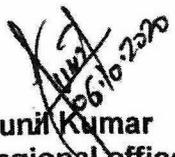
01. Unit was not in operation at the time of inspection.
02. Seepage from bio-compost yard was observed at outside of boundary wall across the Bio Composting Area/Yard. There are agricultural fields of local resident across the boundary wall of bio-composting yard. Water sample from agriculture fields outside the boundary wall of bio-compost yard were taken & submitted to Board laboratory for analysis. Results are awaited.
03. Leachate collection pits & a movable leachate collection pump were provided in the bio-composting yard for re-collection of leachates.
04. Laksar drain is passing within the unit premises specifically near Molasses storage tanks & Spent Wash storage lagoons. Any bypass arrangement of discharging of such liquor was not observed.
05. Since, Laksar drain is passing within Unit premises; there is possibility of discharge of surface run off of Unit premises into Laksar drain.

In continuation of earlier inspection conducted by Regional office, Roorkee, it is evident that the Unit has rectified deficiencies as directed under Closure order issued by CPCB on dated 19.02.2019, however, some additional arrangements are needed to be done in order to ensure ZLD, prevention of Bio-compost yard's leachate & any other liquid discharge from the Unit premises.

Unit may be directed to ensure following preventive measures in addition as recommended earlier inspection report submitted on dated August 10, 2020:

01. A buffer Zone between Bio-Compost Yard & Boundary wall of Bio-Compost Yard to be made by development of green belt. No other activity to be done in this buffer Zone.
02. A dedicated pumping & piping arrangement to be made at Bio-Composting Yard to recollect the leachate and other liquid discharge specifically in rainy season through catchment drain/collection pit & recycled to Spent wash sump at Bio-Composting Yard.
03. A retaining wall to be made along the Laksar drain within unit premises to prevent any liquid discharge and surface run off into Laksar drain.

Inspection report is submitted hereby for your kind perusal and necessary action please.


Sunil Kumar
AEE/Regional officer(I/C)

विकास अंतर्गत

न.स.स. अंतर्गत

सेवा में,

श्रीमान उपजिलाधिकारी महोदय, लखसर।

प्रार्थना पत्र सं०

सन 2020 ई०।

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|---------------------------------------|------------------------------------------------------------------|
| 1. निर्दोष पुत्र श्री रिछपाल | } निवासीगण ग्राम केहडा, परगना मंगलौर, तहसील लखसर, जिला हरिद्वार। |
| 2. पदम सिंह पुत्र श्री ओमपाल सिंह | |
| 3. रजनीश कुमार पुत्र श्री छोटेलाल | |
| 4. अनुराग पुत्र श्री विनोद कुमार | |
| 5. राहुल कुमार पुत्र श्री सुशील कुमार | |
- प्रार्थीगण।

बनाम :-

रायबहादुर नारायण सिंह शुगर मिल लखसर द्वारा प्रबन्धक अजय खण्डेलवाल पुत्र श्री लक्ष्मण प्रसाद खण्डेलवाल निवासी शुगर मिल लखसर परगना मंगलौर, तहसील लखसर, जिला हरिद्वार। विपक्षी।

प्रार्थना पत्र वास्ते किये जाने काजूनी कार्यवाही बरखिलाफ विपक्षी -

श्रीमान जी,

निवेदन है कि शुगरमिल लखसर व शराब फैक्ट्री लखसर के कम्पोस्ट खाद के प्लॉट में शुगर फैक्ट्री से निकलने वाली मल्लो व शराब फैक्ट्री से निकलने वाले विशेष व ज्वलनशील पदार्थ को मिलाकर कम्पोस्ट खाद तैयार किया जाता है। इसी कम्पोस्ट खाद के प्लॉट में पाइपलाइन द्वारा पानी छोड़ा जाता है। प्रार्थीगण के खेत शुगरमिल लखसर व शराब फैक्ट्री लखसर के समीप है। प्रार्थीगण द्वारा अपने खेत में गन्ने व धान की फसल बो रखी थी जो काफी अच्छी स्थिति में थी। परन्तु पिछले लगभग 1 सप्ताह पहले फैक्ट्री कर्मचारी द्वारा फैक्ट्री प्रबन्धक के आदेश पर शराब फैक्ट्री से निकलने वाले अत्यन्त विशेष व ज्वलनशील पदार्थ में कम्पोस्ट

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पदमसिंह

रजनीश कुमार

पेज 2 पर

(2)

खाद के प्लॉट में पानी मिश्रण करते हुए भारी मात्रा में प्रार्थीगण के खेत में छोड़ दिया गया है जिससे प्रार्थीगण के खेत में पानी द्वारा अतिचार हुआ और प्रार्थीगण की गन्ने व धान की फसल पूर्णरूप से नष्ट हो गयी। फैक्ट्री/प्रबन्धक से शिकायत करने पर फैक्ट्री प्रबन्धक द्वारा उक्त पानी के निकास को बन्द करने हेतु कोई कार्यवाही नहीं की जा रही है। न्यायहित में आवश्यक है कि उक्त प्रकरण के सम्बन्ध में उचित जांच करते हुए विपक्षी के खिलाफ कानूनी कार्यवाही किया जाना आवश्यक एवं प्रार्थनीय है।

अतः श्रीमान जी से प्रार्थना है कि उक्त प्रकरण के सम्बन्ध में उचित जांच करते हुए विपक्षी के खिलाफ कानूनी कार्यवाही करने की कृपा करे।

आपकी अति कृपा होगी।

दिनांक :- 31/08/2020 ई०

प्रार्थीगण

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1. निदोष पुत्र श्री रिछपाल
2. पदम सिंह पुत्र श्री ओमपाल सिंह
3. रजनीश कुमार पुत्र श्री छोटेलाल
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5. राहुल कुमार पुत्र श्री सुशील कुमार समस्त निवासीगण ग्राम केहड़ा परगना मंगलौर तहसील लक्ष्मर जिला हरिद्वार।

संलग्नक :-

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